

Original Application No. 360/2018 dated 29th January, 2021

In the matter of

“Shree Nath Sharma Vs Union of India”

Action Taken Report

On

District Environment Plan

(Districts- Bilaspur, Chamba, Hamirpur, Kangra, Kinnaur, Kullu, Mandi, Shimla,
Sirmaur, Solan, Una)

By-

Government of HP in consultation with



HP State Pollution Control Board

Progress Report on District Environment Plan of District Bilaspur

The District Environment Plan of District Bilaspur has already been prepared, approved and uploaded on the District website before 31-12-2019. To implement the District Environment Plan, monthly meetings have been convened regularly and so far 6 meetings have been convened and their compliance is as under:

Sr. No.	Thematic area.	Action plan	Purpose	Measurable Outcome till date			
				M.C Bilaspur	M.C Ghumarwin	M.C Shree Naina Devi Ji	N.P. Talai
1.1	Waste Management Plan	Collection of Solid waste	ULB				
			Door to Door Collection	100%	100%	100%	100%
			Segregation	100%	100%	100%	100%
	Processing of Biodegradable Waste	Composting		M.C Naina Devi and N.P Talai has provided Composting pits whereas the biodegradable waste of M.C Bilaspur and M.C Ghumarwin is being disposed to piggyery farm at Ghumarwin.			
	MRF	For recovery of waste		Only M.C Naina Devi has provided M.R.F facility. WIP in other ULBs			
	Removal of Dumpers	To avoid Littering		Dumpers have been removed by all the ULB's.			
	Monitoring of dumpsite	To check the impact of the processing site on the air and water.		The AAQM and leachate sampling is being done time to time.			
	Collection of Hazardous waste centre	To store paint drums, CFL Bulbs, Batteries, etc.		As per the latest submissions during the last review meeting of DEP held on 18.02.2021, Hazardous Waste Collection Kiosks have been provided by all the ULB's.			
	Online Platform	Where citizen can upload photos of garbage		The same is being monitored through Swachtha app by ULB's			
	Disposal of sanitary waste	to dispose of sanitary waste		CPCB Guidelines for Disposal of sanitary waste have been forwarded to all the ULBs for information and they are ensuring compliance thereof.			
	Remediation of old dumpsite	To stabilize the waste		There is no dumpsite at M.C Ghumarwin, whereas the operations at Waste processing facility at Khairanin Bilaspur has been suspended due to local dispute with local panchayat. There is no legacy waste at M.C Naina Devi and N.P Talai.			
	Mass awareness	To aware the citizens		In progress. Time to time awareness camps as well as awareness through IEC activities is being done by ULB's and DRDA. The same is being monitored during the Dist. Level meetings by the Chairman of the Committee.			

	Special Task force	To keep a check on illegal dumping and burning	The task force under the Chairmanship of concerned Addl. Distt. Magistrate has already been constituted by Hon'ble Governor Himachal Pradesh in compliance to the orders passed by Hon'ble National Green GT order in O.A no. 603/2019 titled as "Rajiv Verna vs. State of HP & Ors.
1.2	Plastic waste management		
	Plastic waste collection centre	Collection	All the ULB's have constructed the plastic waste collection centres.
	Material Recovery Facility	For segregation and quantification	MRF facility provided by M.C Naina Devi only. WIP in other ULBs
	Use of stored plastic	To recycle, reutilized	<ul style="list-style-type: none"> • Single-use plastic is also being sent to HPPWD, for road construction activities. • Other plastic is being recovered during segregation and sent for recycling through registered Kabaribahas.
	RDF	Used as fuel in the cement kiln	NO RDF plant installed by any of ULB's.
	Registration under PWM	Register	There are only 03 no. Brand Owners in District Bilaspur. All the brand owners have applied for Registration under PWM rules 2016 and the applications are under process.
	Mass Awareness	To aware citizens	In progress. Time to time awareness camps as well as awareness through IEC activities is being done by ULB's and DRDA. The same is being monitored during the Distt. Level meetings by the Chairman of the Committee.
	Special task Force	To check on illegal use of Plastic Bags and littering in public places.	Directions have been issued to all ULB's to nominate a representative from the ULB's in order to check the on illegal use of Plastic Bags and littering in public places.
1.3	Construction and Demolition Waste Management		
	Allocation of appropriate containers/ processing site	Collection of waste	As per the latest proceedings of the meeting of the Distt. Environment Plan held on 18.02.2021 the status of C&D Waste management Sites is as under: M.C Bilaspur: 1. Near SabziMandi 2. Near Timber Depot, Diara 3. Near Water Sports complex Iuhnu. 4. Rauara Sector M.C Naina Devi: The site has been constructed in the town. N.P Talai: The site has been notified near helipad, multipurpose ground Talai. M.C Ghumarwin: 3 No's of waste site 1 in GP Kutcha 2 in GP Kondalwala.
	Utilization of C&D Waste	Reuse	All the ULBs have been directed to utilize the C&D waste in the lower layer of road pavement, in retaining walls and backfilling etc.
	Check on illegal dumping	Monitoring	HPPWD and Forest Dept. have been directed to check on illegal dumping along the roads and submit the monthly report to the committee.

1.4 Bio Medical Waste management Plan			
Inventorisation	For identification	As per the information received from Senior Scientific Officer, HPPCB Regional Lab Sundernagar the Inventorisation has been completed and there are 463 no. Health Care Facilities located in Distt. Bilaspur.	
Issue authorization	Registration	HPPSCB is granting authorization after fulfilling the specific conditions by the Health Care Facilities and 448 Health Care facilities have been Authorised in Distt. Bilaspur	
Linkage with CBWTF	For proper disposal of biomedical waste	Out of total 463 HCF's, 244 facilities are linked to CBWTF facility whereas 219 facilities are using deep burial methodology for disposal of Bio medical waste.	
1.5 Hazardous Waste Management Plan			
Inventory	For identification	Completed, total 32 no. Hazardous waste generating units in Distt. Bilaspur.	
Linkage with the registered recycler	For disposal of HW waste	All of these units are having agreement with authorised processing facilities for transportation, processing and disposal of Hazardous waste.	
Display boards	As per Directed by Hon'ble NGT under OA No. 804/2017	All 32 nos. units have installed display boards in front of their factories gates.	
1.6 E-waste Management Plan			
Collection centre	For collection	All the ULBs have provided E-waste collection centres for the storage of e-waste. The committee is reviewing the quantity of waste received on monthly basis.	
Awareness	To aware the citizens	In progress. Time to time awareness camps as well as awareness through IEC activities is being done by ULB's and DRDA. The progress made in this regard is being monitored during the Distt. Level meetings by the Chairman of the Committee.	
Proper Channelization	For proper disposal	HPPSCB has issued directions to all ULB's to enter into agreement with Authorised recyclers of E-waste for its transportation and disposal.	
2. Water Quality Management Plan			
Monitoring of water bodies	To check the quality of water	HPPSCB is regularly monitoring the quality of water bodies as per the notified schedule under NWQMP. The data is available on the website of the HPPCB.	
Rainwater harvesting	To recharge the water bodies or conserve the water	It is being ensured that all new industrial units including hotels provide roof top rain water harvesting structures.	
Muck management of HEPs	To check on muck dumping activities of HEPs	Regular monitoring of all the HEPs ensured by PCB. However there is no under construction HEP where muck generation is there.	
3. Domestic Sewage Management			
Need of Common STP's	Collection and Treatment	I. 02 no. common STP's are presently operational at Naina Devi and Ghumarwin. II. The proposals for 2 no. Common STP's for Bilaspur town is under process and 1 no. STP for Talai	

			area is under construction.
	Monthly report of STP's	Monitoring	HPSPCB is regularly monitoring STPs (of Jal Shakti Vibhag) on monthly basis by collecting samples of treated waste water and necessary action has been taken as when the results of treated water found to be beyond the prescribed standards.
4.	Industrial Water Management Plan		
	Installation and regular sampling of ETPs	Monitoring	There are 08 nos. waste water treatment facilities in the water polluting industries in the District Bilaspur
	Regular Inspections	Mitigation	Regular inspections and sampling is being carried out by HP State Pollution Control Board. Monthly report in compliance to Hon'ble NGT orders dated 03/08/2018 in the matter of Paryavaran Suraksha Samiti anr. V/s UOI and ors (OA No. 593/2017) is being submitted to H.O Shimla.
5.	Air Quality Management		
	Installation of monitoring stations.	To monitor ambient air quality	The site for continuous ambient air quality monitoring stations (CAAQMS) is being identified and requisition for installation of same has already been submitted to worthy Deputy Commissioner, Bilaspur. Also, the manual Ambient Air Quality monitoring of the town has been started.
	Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.	All the industrial units having Air Pollution potential have installed requisite Air Pollution Control Devices and the time to time monitoring of the same is being conducted and necessary actions as per law is being taken against the violating units (if any)
	Proper implementation of measures for Stone Crushers	Prevents Air Pollution	All the Stone Crushers have provided requisite Air Pollution Control Devices and regular inspections and Ambient Air Quality Monitoring are being carried out. Units are also submitting self monitoring reports of the monitoring conducted by certified laboratories.
	Regular Checking of vehicles	To check the emission standards	The monthly progress report submitted by Police Department and RTO Bilaspur w.r.t Challans issued and checking of PUC certificates is being reviewed by the Chairman of the committee during the meetings and proceedings of the same are being submitted to Head office, HPPCB Shimla.
	Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution	Time to time directions have been issued to ULB's and P.O DRDA by worthy Chairman of the Committee to ensure complete ban on stubble burning.
6.	Mining Activity Management		
	Controlling Mining activity	Ensure restriction on complete illegal mining	Time to time directions was issued by the worthy Chairman to all the 39 authorised departments to conduct surprise checks and act rigorously against the violators. Action taken report is being monitored during the review meeting of the Distr. Environment plan. As per latest proceedings, the Mining Department has submitted that 34 illegal mining incidents were detected and Rs. 01, 21,600 has been recovered by Mining Deptt. Whereas as per report submitted by Police Department 123 cases were detected and Rs. 06, 03,000 was compounded.

	Complaints against Mining pollution	Nil	As per the latest record, no such complaints "Mining Pollution" during have been received in this office. Necessary action shall be taken as and when such complaints received to this office.
7.	Noise management plan		
	Regular Monitoring of vehicles	To check the use of pressure horns	Times to time directions to Police Department and R.T.O Bilaspur were issued by Worthy Chairman of the Committee to ensure the prohibition regarding use of pressure horns.
	Nos. of Challans by Dept. of Police, RTO	To check the use of pressure horns	The monthly progress report submitted by both the departments in this context is being reviewed by the Chairman of the committee during the meetings and proceedings of the same are being submitted to Head office, HPPCB Shimla.
	Sound Absorbers in Industries	Maintain the noise within prescribed standards	Acoustic enclosures have been installed on all the installed DG sets in the industries/units. The same is being ensured by the State Pollution Control Board as per the official mandate.
	Formation of Green Muffler	Prevents Noise Pollution	Green belt has been provided by all the Stone Crushers of the District to control the noise and dust emissions.
	Proper Maintenance and service of Vehicular Engines	Prevents Noise Pollution	Vehicle fitness is being checked by Regional Transport Office. Bilaspur and monthly reports are being submitted.
8.	Rejuvenation of Water bodies		
	Gobind Sagar Lake	Monitoring and In progress projects for improving water quality	As per the latest water quality results, the water quality of Gobind Sagar lake is falling in Class "B". As per the latest proceedings of the latest review meeting of Distt. Environment Plan held on 18.02.2021, S.E. JSV Bilaspur has informed that Sites for the STP's have been finalized. DPR's have been prepared and the final DPR has been held up for sanction of requisite funds by Govt. Of India. The same has been proposed to be done tentatively by the end of June 2021.


 Deputy Commissioner, Bilaspur cum Chairman,
 District Level Committee in O.A no. 360/2018
 (District Environment Plan)

Compliance report on District Environment Plan of Chamba

The District Environment Plan of district Chamba has already been prepared, approved, and uploaded to the District website before 31-12-2019. To implement the District Environment Plan monthly meetings have been convened regularly and so far 10 meetings have been convened and their compliance is as under:

Sr No.	Thematic area.	Action plan	Purpose	Compliance				
				Municipal Council Chamba	Municipal Council Dalhousie	Nagar Parishad Chowari	Cant. Board Dalhousie	Cant. Board Bakloh
1.1	Solid Waste Management Plan	Collection of Solid waste						
			Door to Door Collection	80%	80%	60%	100%	100%
			Segregation	60%	80%	60%	100%	100%
			Quantification	HPSPCB and ULBs jointly quantified the waste and detail is enclosed as annexure-I				
		Processing of Bio-degradable Waste	Composting	Each ULB has constructed the compost pits in their processing site. Due to adverse weather conditions, ULBs were advised to purchase bio composters too				
		MRF	For recovery of waste	All the ULBs have constructed the MRF facilities at their processing site. Municipal Council Chamba has constructed its MFR facility in another places.				
		Removal of Dumpers	To avoid Littering	Dumpers are being removed in a phased manner.				
		Monitoring of dumpsite	To check the impact of the processing site on the air and water.	Is being done by HPSPCB regularly.				
		Collection of Hazardous waste centre	To store paint drums, CFL Bulbs, Batteries, etc.	Achieved , All the ULBs have constructed the collection centre. Henceforth, the committee will review the quantity of waste received on monthly basis.				
		Online Platform	Where citizen can upload photos of garbage	Achieved (under Swachta app of urban development)				
		Disposal of sanitary waste	to dispose of sanitary waste	CPCB Guidelines for Disposal of sanitary waste have been provided to each ULBs, now installation of incinerators are under consideration.				
		Remediation of old dumpsite	To stabilize the waste	There is no legacy waste in the Cant. Board Dalhousie and Bakloh. Whereas MC Chamba has started the remediation process and waste in form of RDF is being sent to the Cement Plant. MC Dalhousie and has still not started the remediation process. No Legacy waste in NP chowari, the site is almost clean.				
		Mass awareness	To aware the citizens	Achieved , Each ULBs have been directed to raise awareness in the respective area. The committee decided that all the ULBs will launch <u>weekly base cleanliness drive on the hotspot areas and all the Panchayat will do the same on monthly basis.</u> Before and after pictures will be shared with the HPSPCB, Chamba.				

		Special Taskforce	To keep a check on illegal dumping and burning	Achieved , the task force constituted under NGT order 603 will keep a vigil on the illegal dumping and burning of solid waste. HPSPCB, submitting a monthly report to the committee, and notice has been issued to the defaulting ULBs.
1.2	Plastic waste management	The plastic waste collection centre	Collection	Achieved , (all the ULBs have constructed the plastic waste collection centre, henceforth the committee is monitoring the monthly quantity of waste received). In the month of Feb MC Chamba, MC Dalhousie, and Nagar Parishad Chowari have sent the plastic waste of 468 Kgs, 537 Kgs, and 100 Kgs respectively to the HPPWD.
		MRF	For segregation and quantification	All the ULBs have constructed the MRF facilities at their processing site. The MRF of MC Chamba is being identified in different locations.
		Use of stored plastic	To recycle, reutilized	<ul style="list-style-type: none"> • Single-use plastic is being sent to HPPWD, for road construction activities. • Other plastic is being recovered during segregation and sent for recycling through registered Kabaribalas.
		RDF	Used as fuel in the cement kiln	• Soiled plastic is being sent to Cement factories as RDF. In the month of January 2021, 2.67 MT waste was sent to the cement factory by MC Chamba.
		Utilization of plastic waste by HPPWD.	Reuse	Out of 2126 Kgs Single-use plastic (useful), 320.20 Kgs have been used by HPPWD, and the committee directed HPPWD to expedite the process and also directed ULBs to provide clean plastic waste to the HPPWD.
		Registration under PWM	Register	Only 02 Nos of Brand Owners, the cases are under process.
		Mass Awareness	To aware citizens	All the ULBs have been directed to raise awareness among the citizen by distributing pamphlets, through advertisements in newspapers and local TV channels, and by installing hoardings in their respective areas.
		Special task force	To check on illegal use of Plastic Bags and littering in public places.	Achieved , constituted under the NGT order in OA no 247. The monthly report is being reviewed regularly.
1.3	Construction and demolition waste	Allocation of appropriate containers/ processing site	Collection of waste	All the ULBs have identified the lands for the processing of C&D waste.
		Utilization of C&D Waste	reuse	All the ULBs have been directed to utilize the C&D waste in the lower layer of road pavement, in retaining walls
		Check on illegal dumping	monitoring	HPPWD and Forest Dept. have been directed to check on illegal dumping along the roads and submit the monthly report to the committee.
1.4	Bio Medical waste management Plan	Inventorization	For identification	Inventorization is completed
		Issue authorization	Registration	HPSPCB is granting authorization after fulfilling the specific conditions by the medical institution such as linkage with CBMWTF, deep burial pits.

		Linkage with CCBWTF	For proper disposal of biomedical waste	525 medical institutions including Ayurvedic, PHCs, private hospitals have linkage with CBMWTF.
1.5	Hazardous waste management Plan	Inventory	For identification	Completed, total 35 nos. units are present in the Distt. Chamba
		Linkage with the registered recycler	For disposal of HW waste	All 35 nos. units are linked with registered recycler/dealer.
		Display boards	As per Directed by Hon'ble NGT under OA No. 804	All 35 nos. units have installed display boards in front of their factories' gates.
1.6	E-waste Management Plan	Collection centre	For collection	All the ULBs have constructed the e-waste collection centre for the storage of e-waste. The committee is reviewing the quantity of waste received on monthly basis.
		Awareness	To aware the citizens	All the ULBs have been directed to raise awareness about the hazardous character of e-waste and about the nearest constructed e-waste facility among citizens by issuing press notes or by installing hoardings.
		Proper Channelization	For proper disposal	HPPSCB has identified the bulk consumers and directions have been issued to all identified bulk consumers to dispose off the e-waste through a registered recycler.
2	Water Quality Management Plan	Monitoring of water bodies	To check the quality of water	HPSPCB is monitoring the quality of water bodies under NWQMP and results are within limits.
		Rainwater harvesting	To recharge the water bodies or conserve the water	43 NOCs issued by TCP in the last year all have a provision of rainwater harvesting.
		Muck management of HEPs	To check on muck dumping activities of HEPs	Regular monitoring of all the HEPs ensured by PCB.
		Primary treatment system and root zone technology	To control and prevent sediments and polluting matter to enter the river.	Jal Shakti Vibhag was directed to explore ways of implantation of the root zone technology in the Distt. Chamba.
3	Domestic water management Plan.	Monthly report of STPS	Monitoring	HPSPCB is monitoring STPs on monthly basis and directions have been issued to improve the quality of treated water and reuse same in agriculture allied activities.
		Up-gradation of STPs and ensure 100% connectivity.	For up-gradation	Jal Shakti and HPSPCB have jointly identified some sites in the Urban area of Distt. Chamba, where some households are not connected with the sewer line. Jal Shakti vibhag and MC Chamba were directed to achieve 100 % connectivity and take the necessary action as per provisions under the rules.
		Utilization of treated water	To utilize	Jal Shakti and Kirishi Vigyan Kendra are working together to utilize the treated water of STP Bhagot.

4	Industrial Water Management Plan	Installation and regular sampling of ETPS	Monitoring	There are 02 nos. of ETPs in the District Chamba, which are regularly monitored by the HPSPCB, Chamba. The last samples were within the limit.
5	Air Quality Management Plan	Installation of monitoring stations	To monitor ambient air quality	The site for continuous ambient air quality monitoring stations (CAAQMS) has been identified after joint inspection by SEE and SSO of HPSPCB. HPSPCB has started the manual monitoring of Chamba town on weekly basis and will continue it until the station is established.
		Metaling of unpaved road	To prevent dust emission	HPPWD has completed a 2015.059 km stretch out of 25333.616 km of total length. HPPWD was directed to expedite the process.
		Regular Checking of vehicles	To check the emission standards	Dept. of Police, RTO Chamba, HPSPCB, DFSC are organizing monthly camp to check vehicular emission under an order passed by Hon'ble High court in COPC 111/2019.
		Stabilization of Berms	To prevent dust emission	HPPWD has been directed to formulate an action plan to complete or stabilize the berms in the urbanized area and channelize the water alongside roads through a proper drainage system.
6	Mining Management Plan	Check on illegal mining	To keep vigil	Mining dept. recently auctioned illegal dump yard at Udaipur, Chamba of rupees 4,82,000/-
		Plantation at the banks of the river	To shield the river banks and bars from erosions and to minimize the effect of dust emission.	Is being checked by the Mining dept. In the last meeting mining dept. was directed to submit a detailed status of mining activities in the district Chamba.
7	Noise management plan	Regular Monitoring of vehicles	To check the use of pressure horns	Dept. of Police, RTO Chamba, HPSPCB, DFSC are organizing monthly camp to check vehicular emission under an order passed by Hon'ble High court in COPC 111.
		Nos. of Challans by Dept. of Police, RTO Chamba	To check the use of pressure horns	The report is being reviewed on monthly basis.
		No. of Complaints received on Shor Nahi App		As per the direction, dept. of Police has registered all their SHOs of Distt. Chamba on "Shor Nahi App".
		Horn not OK	awareness	Dept. of Police is raising awareness among the citizens under the Horn not OK campaign. RTO Chamba started the use of the phrases like "Horn Na Bajayein" behind the truck and tempos.
8.	Rejuvenation of Waterbodies	Status of Khajjiar lake	Monitoring	Water quality results of Khajjiar Lake have been found satisfactory. Due to no commercial activities in the COVID-19 lockdown, the water quality of Khajjiar Lake has been improved significantly.

**Deputy Commissioner- cum- Chairman,
District Level Committee.**

Quantification of waste

MC Chamba.

Biodegradable waste per capita:	<u>220 gm/d</u>
Non- Biodegradable waste per capita:	<u>130 gm/d</u>
total waste per capita:	<u>350 gm/d</u>

MC Dalhousie

Biodegradable waste per capita:	<u>270 gm/d</u>
Non- Biodegradable waste per capita:	<u>250 gm/d</u>
total waste per capita:	<u>520 gm/d</u>

Nagar Panchayat Chowari

Biodegradable waste per capita:	<u>230 gm/d</u>
Non- Biodegradable waste per capita:	<u>20 gm/d</u>
total waste per capita:	<u>250 gm/d</u>

H.P.STATE POLLUTION CONTROL BOARD

Office: VPO Rajpura, Tehsil & Distt-Chamba, Pin-176310 (H.P.)

Phone: 01899-237426

Website: <http://www.hppcb.nic.in> e-mail: pcbchamba@gmail.com

No-PCB/RO/CBA/NGT File /2019-1342-70

Date- 10/11/2020

From: Environmental Engineer

To

1. The Executive ^{ENGINEER} ~~officer~~ I&PH
Division Chamba, STPs Bharga, Sheela & Bhagot
Tehsil & Distt. Chamba.

2. As per units list attached.

Sub: Hon'ble NGT (PB) New Delhi order dated 17.09.2019 in OA. No. 829/2019 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs Union of India Ors- reg.

Sir,

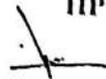
This is in reference to Head Office vide letter no. HPSPCB/(NGT) Polluted River Stretches/OA No/673/2018-26742-52, dated 10/12/2019 on the subject cited above. In this context, as per Hon'ble NGT order on OA. No. 829/2019 and guidelines issued by The Central Pollution Control Board (CPCB) for the safe use of sewage/industrial effluent to minimize the water consumption. Therefore, you are hereby directed to utilize the treated sewage/industrial effluent in Agriculture, Horticulture, Plantation, Gardening, and in toilet flushing activities as a measure to minimize natural water resources consumption and submit the compliance report to this office within week.


Dr. R.K. Nadda
Environmental Engineer
HPSPCB Chamba

Copy to:-

The Member Secretary, HP State Pollution Control Board, Shimla for favour of kind information and further necessary action please.


Dr. R.K. Nadda
Environmental Engineer
HPSPCB Chamba


15/11/2020

o/c

1. M/s Chamera Power Station-I VPO (STP Upper Semleu)Khairi Tehsil Dalhousie Distt. Chamba.
2. M/s Chamera Power Station-I VPO (STP Lower Semleu)Khairi Tehsil Dalhousie Distt. Chamba.
3. M/s Chamera Power Station-II (NHPC) (STP Colony) VPO Karian Tehsil & Distt. Chamba.
4. M/s Chamera Power Station-II (NHPC) (STP Power House site) VPO Karian Tehsil & Distt. Chamba.
5. M/s Chamera Power Station-III (NHPC) (STP Power House Site) VPO Dharwala Teh. & Distt. Chamba.
6. M/s Chamera Power Station-III (NHPC) (STP Colony) VPO Dharwala Teh. & Distt. Chanba.
7. M/s Baira Siul Power station VPO Surgani Tehsil Salooni Distt. Chamba.
8. M/s Hotel Mount View near Bus stand Dalhousie Distt. Chamba.
9. M/s Hotel Grand Near Bus stand Dalhousie Teh. Dalhousie Distt. Chamba.
10. M/s Hotel Inderprastha near bus stand Dalhousie Distt. Chamba.
11. M/s Snow Valley resort Dalhousie Tehsil Dalhousie Distt. Chamba.
12. M/s Hotel King's Punchpulla road, Dalhousie Tehsil Dalhousie Distt. Chamba.
13. M/s Hotel President Punchpulla road Dalhousie Tehsil Dalhousie Distt. Chamba.
14. M/s Hotel Ark Punchpulla road Dalhousie Tehsil Dalhousie Distt. Chamba.
15. Peace Channels Dalhousie Resorts Pvt. Ltd Tehsil Dalhousie Distt. Chamba.
16. M/s S.S. Resort Patarani Road Dalhousie, Tehsil Dalhousie, Distt Chamba (HP).
17. The Principal Dalhousie Public School Dalhousie Tehsil Dalhousie Distt. Chamba.
18. The Principal Sacred Heart High School Dalhousie.
19. M/s Hotel Monga's Khajjiar road Dalhousie Distt. Chamba.
20. M/s Hotel New Palace Subhash Chowk Dalhousie, Tehsil Dalhousie, Distt. Chamba (HP).
21. M/s J.K. International Baloon Church Road Dalhousie, Tehsil Dalhousie, Distt. Chamba (HP).
22. The Principal Central School for Tibetans Dalhousie, Tehsil Dalhousie, Distt. Chamba (HP).
23. M/s Dalhousie Height near Bus stand Dalhousie Distt. Chamba.
24. M/s Hotel Blue Magnets VPO Bankhet, Teh. Dalhousie Distt. Chamba.
25. M/s Chanju-I VPO Chanju Tehsil Churah Distt. Chamba.
26. M/s Hotel Cozy Nook VPO Bankhet Tehsil Dalhousie Distt. Chamba.
27. M/s Hotel Dalhousie Grand VPO Bankhet Tehsil Dalhousie Distt. Chamba.



H.P. STATE POLLUTION CONTROL BOARD
HIM PARIVESH, PHASE III, SHIMLA-171 009.

No. HPSPCB/ (NGT) Polluted River Stretches/OA No/673/2018 2674252

Dated: 10/12/19

To

The Additional Chief Secretary (EST)
 to the Govt. of Himachal Pradesh, Shimla-02.

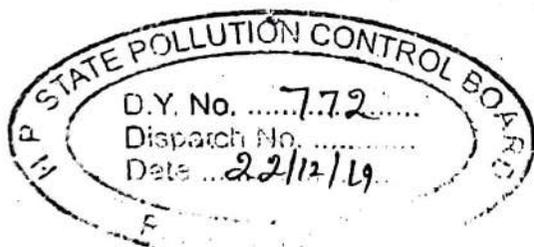
Subject: Hon'ble NGT (PB) New Delhi order dated 17.09.2019 in OA. No. 829/2019 in the matter of Lt. Col. Sarvudaman Singh Oberoi Vs Union of India & Ors- reg.

Sir,

In reference to the letter F. No. A-14011/1/2019=WQM-I/ 8720 dated 11.11.2019 received from Sh. A. Sudhakar, DH, WQM-I Division, Central Pollution Control Board, Delhi on the above cited subject vide which it has been informed that the aforesaid order NGT order is applicable only to the coastal States/ UTs and hence CPCB letter dated 1.10.2019 may please be ignored. However, necessary directions be issued to the concerned departments within the jurisdiction of the State/ UT for taking further necessary measures for management of generated sewage & industrial effluent as well as utilization of treated sewage/ industrial effluent as a measure to minimize natural water resources consumption.

In view of the above, the concerned departments may be directed for further necessary action on the points mentioned by the CPCB vide aforesaid letter and to submit the Action Taken report to the H.P. State Pollution Control Board at the earliest please.

Yours faithfully



Aditya Negi, IAS
 Member Secretary
 HP State Pollution Control Board
 Telephone No. 0177-2673766

Copy to:

The Regional Officer (s), H.P. State Pollution Control Board, Shimla/ Bilaspur/Baddi/ Parwanoo/ Dharamshala/ Kullu/ Una /Rampur/ Chamba/ Pnonta Sahib for further necessary action in your areas of jurisdiction. All the ROs are further requested to submit the Action Taken Report to the undersigned within 10 days positively.

FR
 EE
 JEE

JEC L)

have directions to IPU, Industries

to utilize treated sewage & industrial effluent, so that natural water resources consumption is minimized.

send report to H.O.

17/12/19

[Signature]
 22/12/19

Aditya Negi, IAS
 Member Secretary
 HP State Pollution Control Board
 Telephone No. 0177-2673766



H.P. STATE POLLUTION CONTROL BOARD

Office: VPO Rajpura, Tehsil & Distt-Chamba (H.P.)

Phone: 01899-237426

Website : <http://www.hppcb.nic.in> e-mail: info@hppcb.nic.in

NO: HPSPCB/RO/CBA/ E-Waste file/2019- 1082- 1141

Dated: 27/11/2020

From: Sr. Environmental Engineer

To

1. The Superintendent of Police Chamba Tehsil & Distt. Chamba (H.P.)
2. The SDM Chamba, Tehsil & Distt. Chamba (H.P.)
3. The SDM Salooni, Tehsil Salooni Distt. Chamba (H.P.)
4. The SDM Churah, Tehsil Churah Distt. Chamba (H.P.)
5. The SDM Bharmour, Tehsil Bharmour Distt. Chamba (H.P.)
6. The SDM Dalhousie, Tehsil Dalhousie Distt. Chamba (H.P.)
7. The SDM Chowari, Tehsil Bhattiyat Distt. Chamba (H.P.)
8. The Residential Commissioner, Killad, Tehsil Pangi Distt. Chamba (H.P.)
9. The Superintendent Engineer, I&PH Division Circle Office, Bharmour Chowk, Tehsil & Distt. Chamba.
10. The Divisional forest officer, Chamba Tehsil & Distt. Chamba (H.P.)
11. The Chief Medical officer, Distt. Civil Hospital Chamba (H.P.)
12. The Medical Superintendent, Medical College Chamba, Tehsil & Distt. Chamba.
13. The Superintendent Engineer, HPPWD Division, 7th Circle Dalhousie, Tehsil Dalhousie Distt. Chamba (H.P.)
14. The Superintendent Engineer I&PH Division Chamba (H.P.)
15. The Regional Manager HRTC, Chamba Tehsil & Distt. Chamba (H.P.)
16. The Executive Engineer HPSEBL, Department, Chamba (H.P.)
17. The Assistant Engineer BSNL Sub. Division Chamba (H.P.)
18. The Superintendent Engineer, AGM Projects, HPPTCL Chamba Zone Chamba at Karian Tehsil & Distt. Chamba
19. The Distt. Food & Civil Supply officer, Chamba, Tehsil & Distt. Chamba
20. The Executive Officer Municipal Council Chamba, Tehsil & Distt. Chamba.(H.P)
21. The Executive Officer Municipal Council Dalhousie, Tehsil Dalhousie, Distt. Chamba.(H.P)
22. The Chief Executive officer, Cantonment Board Dalhousie Tehsil Dalhousie & Distt. Chamba
23. The Chief Executive officer, Cantonment Board Bakloh Tehsil Bhattiyat & Distt. Chamba
24. The Govt. College Chamba, at Sultanpur, Tehsil & Distt. Chamba.
25. The Chief Manager of Main branch State Bank of India, Chamba, Tehsil & Distt. Chamba.
26. The Chief Manager/Branch Manager, ICICI Bank, Bharmour Chowk Chamba, Tehsil & Distt. Chamba
27. The Post Master of Distt. Post Office at Chowgan, Tehsil & Distt. Chamba
28. The Chief Manager /Branch Manager, Punjab National Bank, Near Post Office Chamba, Tehsil & Distt. Chamba.
29. The Govt. ITI Men College, Near Bhuri Singh Power House Tehsil & Distt. Chamba
30. The Govt. Women ITI College, Near Bhuri Singh Power House Tehsil & Distt. Chamba
31. The Govt. ITI Tissa at Koti, Tehsil Salooni, Distt. Chamba.
32. The Govt. ITI village Lachori, Post Office Thakar Matti, Tehsil Salooni, Distt. Chamba.
33. The Govt. ITI Bharmour, Tehsil Bharmour Distt. Chamba.
34. The Govt. ITI Chhatrari, Tehsil Bharmour Distt. Chamba.
35. The Govt. ITI Salooni, Tehsil Salooni, Distt. Chamba.
36. The Govt. ITI, Bhanjaroo Tehsil Churah, Distt. Chamba
37. The Govt. ITI, Garnota- Siunta, Tehsil Bhattiyat, Distt. Chamba.
38. The Private ITI, M/s Millennium ITI, Village Saru, Tehsil & Distt. Chamba
39. The Private ITI, M/s Butt ITI, VPO-Bathri, Tehsil Dalhousie, Distt. Chamba.
40. The Private ITI, M/s Butt ITI, Khush Nagri Bhanjaroo, Tehsil Churah, Distt. Chamba.
41. The Private ITI, M/s MAA Jawala ITI, VPO-Bhadram, Tehsil & Distt. Chamba.
42. The Private ITI, M/s MAA Jawala ITI, VPO-Parel, Tehsil & Distt. Chamba.
43. The Private ITI, M/s HILL Modern ITI, VPO-Bhadram, Tehsil & Distt. Chamba.
44. The Private ITI, M/s Teg Bhadur ITI, Village Balu, Post Office Sultanpur, Tehsil & Distt. Chamba.
45. The Private ITI, M/s Jeevan Lakshya ITI, VPO-Rajpura, Tehsil & Distt. Chamba.
46. The Principal DAV Public School Moh. Hardaspur, Teh. & Distt. Chamba.
47. The Principal Dalhousie Public School Dalhousie Tehsil Dalhousie Distt. Chamba (H.P.)
48. The Principal Sacred Heart High School Dalhousie, Tehsil Dalhousie Distt. Chamba (H.P.)
49. The Principal Dalhousie Hill Top School Dalhousie, Tehsil Dalhousie Distt. Chamba (H.P.)

o/c

- 50 The Principal Central School for Tibetans Dalhousie, Tehsil Dalhousie Distt. Chamba (H.P.)
- 51 M/S Chamera Power Station-I (NHPC Ltd.)VPO, Khairi Tehsil Dalhousie Distt. Chamba (H.P.)
- 52 M/S Chamera Power Station-II (NHPC Ltd.)VPO, Karian Tehsil & Distt. Chamba (H.P.)
53. M/S Chamera Power Station-III (NHPC Ltd.)VPO, Karlan Tehsil & Distt. Chamba (H.P.)
54. M/S Baira Siul Power Station (NHPC) Ltd. VPO, Surangani Tehsil Salooni Distt. Chamba (H.P.)
55. M/s GMR Bajoli Holi HEP VPO Holi Tehsil Bharmour Distt. Chamba (H.P.)
56. M/s Greenko Budhil HEP (70MW) VPO Khadamukh Tehsil Bharmour Distt. Chamba (H.P.)

Subject: Regarding compliance of E-Waste Management Rules-2016,

Sir,

In continuation to this office vide letter no.729-87 dated 22/09/2020 in reference to Head office vide letter no HPSPCB/E-Waste (Management) Rules, 2016/26755-65 Dated 10/12/2019, on the subject cited above. In this regard. It is to be informed that for the implementation of E-Waste (Management) Rules, 2016 for consumer, bulk consumer of electrical and electronic equipment listed in schedule-I shall ensure that e-waste generated by them is channelized through authorized dismantler or recycler.

Worthy Deputy Commissioner Chamba has also issued the directions during the meeting of Distt. Environmental Plan held on 26.11.2020 to all concerned department/Industries to take corrective measures for proper disposal of E-Waste as per the E-Waste Management Rules, 2016.

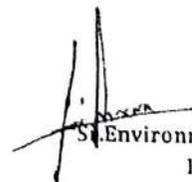
Note: - In Himachal Pradesh 02No. Authorized dismantler/ recycler i.e M/s Shivalik Solid Waste Management Ltd., (Unit-II) Village-Shabowal, Tehsil Nalagarh, Distt. Solan-HP. Contact No. +91-7814928131(Mr. Rajeev) and M/s Ortech India Corporations, Plot No. 67-B, Industrial Estate, Lodhi Majra, Baddi.

Therefore it is requested to be submit the annual returns regarding E-Waste (Management) Rules, 2016 - for the last year 2019-20 and quarterly return up to 30.09.2020 to this office within two days as per desired format in form-3 a/w Maifest form-06 (download from the link <https://hppcb.nic.in/ewaste/Rform.pdf>) and dispose of all generated E-Waste as per above said authorized dismantler or recycler, so that the supplied information could be submitted to CPCB as per the stipulated time and period. Please viewed this matter seriously, Hon'ble NGT is monitoring this matter under O.A No.512/2018.

Treat its most urgent

Encl:- As above

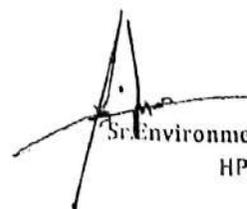
Yours faithfully,



Sr. Environmental Engineer
HPSPCB, Chamba

Copy to:-

1. The Deputy Commissioner Chamba Tehsil & Distt. Chamba (H.P.) for kind information & necessary action
Please.
2. The Member Secretary, HP State Pollution Control Board Shimla for kind information e & necessary action
Please.
3. M/s Shivalik Solid Waste Management Ltd., (Unit-II) Village-Shabowal, Tehsil Nalagarh, Distt. Solan-HP to coordinate with all bulk consumers as per above said detail of Bulk consumer at Distt. Chamba.
4. M/s Ortech India Corporations, Plot No. 67-B, Industrial Estate, Lodhi Majra, Baddi to coordinate with all bulk consumers as per above said detail of Bulk consumer at Distt. Chamba.



Sr. Environmental Engineer
HPSPCB, Chamba

0/L



Date- 26/03/2021

No-PCB/RO/CBA/DEP(71)/2020- 1931-32
From: SEE- cum- M.S., Distt. Level Committee
To

The Member Secretary,
H.P. State Pollution Control Board,
Shimla-09.

Sub: Preparation of District Environment Plan in compliance with the order passed by Hon'ble NGT in OA no. 360/2018- reg.

Sir,

This is in reference to your office letter no. PCB/NGT Matter/2020(O.A. 360/2016)- 26332-54 on dated 05.03.2021 on the subject cited above. In this context, as per supplied data by the committee members, a review meeting is being held on every month under the Chairmanship of worthy Deputy Commissioner- cum- Chairman of Distt. Level Committee and observed a significant improvement in the various thematic areas. It is submitted that after achieving the primary goals, the DEP is being revised to set up secondary goals.

Therefore, compliance of Distt. Environment Plan duly signed by worthy Deputy Commissioner- cum- Chairman of Distt. Level Committee enclosed herewith.

Submitted for further necessary action, please.

Yours Faithfully,

Dr. R.K. Nadda,
Sr. Environmental Engineer-
Cum - Member Secretary, District level committee,
HPSPCB, Chamba

Encl: -- As Above

Copy To:-

1. The Deputy Commissioner-cum-Chairman, Distt. Level Committee, for your kind information, please.

Encl: - As Above

Dr. R.K. Nadda,
Sr. Environmental Engineer-
Cum - Member Secretary, District level committee,
HPSPCB, Chamba



H.P.STATE POLLUTION CONTROL BOARD

Regional Office Una

Phase-IV Rakkar Colony, Tehsil & Distt. Una, Pin-174303(H.P.)

Phone: 01975-238131

Website : <http://www.hppcb.nic.in> e-mail : pcbrouna@gmail.com

No: HPSPCB/RO/Una/District Environment Plan Una/2021: 3828

Dated: 30-03-2021

From: Environmental Engineer

To

The Member Secretary,
HP State Pollution Control Board,
Shimla-9

Subject: Preparation of District Environment Plan in compliance to the orders of Hon'ble NGT in the matter 360/2018-regarding.

Sir,

With reference to your office letter no. PCB/NGT matter/2020(OA No. 360/2016)-27428-37 dated 24/03/2021 on the subject cited above. In this regard, the progress report in the desired format on thematic areas as proposed in the District Environment Plan-Hamirpur duly approved/verified by worthy Deputy Commissioner Hamirpur, Distt. Hamirpur (HP) is hereby enclosed as **Annexure-A** for your kind information and necessary action please.

Encls. as above.

Yours faithfully,


Er. S K Dhiman

Environmental Engineer



ANNEXURE-A

Seven (7) thematic areas (District Environmental Plan- Hamirpur)

Sr. No.	Thematic areas/ Action areas	Purpose	Measureable Outcome till date.
1.	Waste Management Plan		
a)	Solid Waste IN R/O ULB'S		
	Formation of Ward Sanitation Committee	To keep vigil and educate people	Ward Sanitation Committees has been constituted by all the ULB's and Rural Department as apprised in the meeting held on dated 13/07/2020. Also Self Help Groups in ULB's has been constituted.
	Allocation of designated dustbins i.e. for DRY & WET Waste separately	Segregation	ULB's have been made Large Dust bin free (whereas 10 No. twin litter bins are still fixed in Sujanpur town) and Collection vehicles with partitions for Wet and Dry waste is being used by ULB's for Door to Door collection.
	To make ULB's Large Dust Bin Free and to increase 100% door to door collection	Proper Collection and Segregation	All the ULB's have started door to door collection of Solid Waste and Collection vehicles with partitions for Wet and Dry waste is being used by ULB's for Door to Door collection.
	Involvement of NGO's/ECO clubs NCC/NSS/Scout Guide	Awareness	Yes, NGO-Paryas Society has been involved by ULB's. Awareness programs are also being conducted regularly through Self Help Groups.
	Segregation at Collection Vehicle Level	Segregation	Collection vehicles with partition for Wet and Dry waste are being used by ULB's for door to door collection of solid waste.
	Use of Sanitary Land Fills	Proper Disposal	No
	Material Recovery Facility	Recovery	<ol style="list-style-type: none"> 1. MRF Facility has been provided by MC Hamirpur (Operational) and NPNadaun (Operational). 2. NP Bhota has provided MRF facility on temporary basis and is operational. Land identification work for Solid Waste Processing Facility is still in progress. 3. MC Sujanpur- Under construction.
	Reuse of flowers in making Dhoop & Agarbattis	Proper Use	The Temple Trusts are managing the flowers at their own level.
	Solid Waste in Rural areas		
	Reuse of Gobar (Dung) in making Bio Bricks/Flower Pots/Logs)	To be used in Funeral & as Fuel	Managed at household level as manure in agricultural land.
	Reuse of Gobar as DIYAS	Lightning	-
	Agriculture Waste as Fuel or Compost	Fuel & Manure	Managed at household level as manure in agricultural land
	Pine Needles	Fuel Briquette	-
	Lantana	Furniture	-
	Cow Urine	Pesticide/Fertilizer	Managed at household level.
	Zero waste management shed	Segregation of waste	<ol style="list-style-type: none"> 1. Solid Waste Management facilities based on cluster basis have been proposed block wise in the Hamirpur District as told by PO DRDA in the meeting held on dated 05/10/2020. 2. Land identification/Land transfer work is in progress as reported by all the Block Development Officers District Hamirpur in the meeting held on dated 05/03/2021. 3. The worthy Chairperson in the meeting held on dated 05/03/2021 has directed PO DRDA and all the BDO's to speed up the process for land identification or transfer


Deputy Commissioner
District Hamirpur (H.P.)

			process and start the land development work for the Solid Waste Management facilities and submit the report in the next meeting.
	Making of soak pits for liquid waste	Control	Provided at individual household levels.
b)	Plastic Waste		
	PW Collection centres	Collection	Collection centers have been established by ULB and Rural Department. Details of Plastic waste collected under Buy Back Policy till date as reported by ULB's is as below: 1. MC Hamirpur- 779.5 Kgs 2. MC Sujanpur- 1130 Kgs. 3. NP Nadaun- 994 Kg 4. NP Bhotā- 600 Kgs. Physical and Financial Report of Registered Rag pickers in r/o DRDA Hamirpur (H.P.) received from PO DRDA Hamirpur is enclosed as Annexure I .
	Authorization of PW Pickers	Collection	Details of Plastic waste Pickers authorized as reported by ULB's is as below: 1. MC Hamirpur- 23 Nos. 2. MC Sujanpur- 11 Nos. Rag Pickers and 05 Nos. Scrap Dealers. 3. NP Nadaun- 02 Nos. 4. NP Bhotā- 02 Nos.
	Linkage with NGO's/ECO Clubs	Awareness & Collection	Yes, NGO-Paryas Society has been involved by ULB's. Awareness programs are also being conducted regularly through Self Help Groups.
	Use in Road Making	Disposal	Detailed report for Plastic waste reused in road making received from the Superintending Engineer, HPPWD Hamirpur Circle is enclosed as Annexure II .
	Making of Poly bricks, Poly wall, Poly toilets, Poly benches	Reuse	No
	Fuel for Cement kiln	Disposal	All the ULB's have signed MOU with M/s Ultra-tech Cement Plant and baled plastic is being sent regularly to cement kiln for co-processing. Details as received from ULB is as follows: 1. MC Hamirpur- 30 tons 2. MC Sujanpur- 07 tons 3. NP Nadaun- 03 tons 4. NP Bhotā- nil (1 ton in storage)
c)	C&D Waste		
	Establishment of Deposition Points	Collection/Settlement	Sites for Construction and Demolition Waste management have been identified by all the ULB's in District Hamirpur. The Hon'ble NGT has framed a District Level Committee under the Chairmanship of Addition Deputy Commissioners vide OA no. 603/2019 titled as Rajiv Verma versus State of Himachal Pradesh & Ors for checking the illegal dumping of debris and garbage for road construction activities throughout the state including along the rivers. The District Level Meeting is being conducted on quarterly basis.
	CD Waste Recycling Plant	Recycling	No
	Empty Cement Bags	prevents erosion/Retaining soil formation wall	Directions will be issued to all the Gram Panchayat Pradhan/ Secretary/Mahila Mandal/Self-help group through Block Development Officer to reuse the empty cement bags for making of mats or other products with help of SIIGs in the next meeting.
d)	Biomedical Waste		
	CBWTF Facilities for each	Proper & Regular Disposal	Common Bio Medical Treatment Facilities for each medical block is effective & functioning as


Deputy Commissioner
District Hamirpur (H.P.)

	medical block		per rules.
	BAR CODE system	Effective disposal	Bar Code system is effective and functioning.
	Covering of Ayurvedic and Vet. Hospitals Under CBWTF	Proper Disposal	Ayurvedic and Veterinary Hospitals under CBWTF is valid upto 31/03/2021 & is now effective and functioning. Details received from HPSPCB Central Lab Parwanoo are enclosed as Annexure III .
	Regular Inspection by HPSPCB	Proper Functioning	Yes, Regular inspection is done by HPSPCB Central Lab Parwanoo.

e)	Hazardous Waste		
	Hazardous waste collection centre in each Industrial Area	Collection	Completed & Ensured There are agencies/units in the state approved by the SPCB for the collection/transportation/treatment of Hazardous waste. All the Hazardous Waste generating units/industries have agreement with govt. authorized HW disposal/recycling facilities. All the authorized units are submitting HW Annual Returns in Form IV.
	Transport Vehicle for HW in each industrial area	Disposal	Provided by Authorized Recycler or disposal facilities.
	HW Treatment Plant at Distt. Level	Collection	No
	Implementation of bylaws	Proper function	The same is being ensured by PCB.
	Approval of Non HW Industries	Envt. Protection	—

d)	E-Waste Waste		
	Toll free no. for collection	Collection	M/s Shivalik Solid Waste Management Ltd Unit-II, Village Mazra, PO Dabhota, Tehsil Nalagarh, District Solan HP Contact No: 01795-260427
	Collection centers	Collection	Collection centre (kiosks) has been established by the ULB's for collection of e-waste.
	Authorization of EW Pickers	Collection	Directions have been issued to all the ULB's and Rural Department to register e-waste rag pickers.
	Proper Disposal Centers	Disposal	The worthy Chairman has directed from time to time that all the remaining ULB's and BDO's should sign an agreement with Govt. authorized recycler and dismantler.
	Mass Awareness	Awareness	Awareness programs through Self-help groups at ward level are being organized by ULB's.

2.	Water Quality Management		
	Mobile toilets for industrial areas	ODF	The same is being ensured by the Industries Department. In this regard it is submitted that in industrial areas all units have their separate toilets, so no demand has been received from any unit.
	Biodegradable Idols	Contamination Free	—
	Worship Biodegradable Material	Contamination Free	The Temple Trusts are managing the biodegradable worship material at their own level.
	Ban on Commercial Sale of Water	Replenishment of UGW	—
	Water Recharge Methods	Increase the UG Water Level	Rain Water Harvesting technique is being adopted by industries/units.
	Plantation	Rain & Increase the UG	<ol style="list-style-type: none"> 1. Plantation drives are being conducted by Forest department regularly and report received from Forest Department is enclosed as Annexure IV. 2. The worthy Chairperson has directed the Forest Department to carry out plantation based on root zone

Deputy Commissioner
District Hamirpur (H.P.)

			technique before the confluence points of Beas River and public drains of Nadlaun and Sangampur town in the last meeting held on dated 05/03/2021
3.	Mass Awareness	Awareness about quality	Awareness programs are being conducted by Forest department.
	Domestic Sewage Management		
	Need of Common STP's	Collection and Treatment	I. This STP's operational II. The construction work for expansion part of STP at HET Hamirpur is in progress and will be completed by 15 th April 2021 as approved by the Executive Engineer, J.V Hamirpur in the last meeting held on dated 05/03/2021
	Bio Methanation	Treatment	-
	Bio Fuel Cell	Treatment and electricity production	-
4.	Industrial Wastewater Management		
	ETP Plants	Treatment	Individual treatment plant installed by Water Polluting industries/units. Regular sampling is being conducted by HPSPCB as per the prescribed schedule.
	Land Fills for Industrial Water from Boilers	Treatment	-
	CETP	Treatment	Nil
	Regular Inspections	Mitigation	Regular inspection and sampling (both air and water) is being carried out by HP State Pollution Control Board. Monthly report in compliance to Hon'ble NGT orders dated 03/08/2018 in the matter of ParyavaranSurakshaSamiti v/s UOI and ors (OA No. 593/2017) is being sent to H.O Shimla by HPSPCB RO Una.
5.	Air Quality Management		
	Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.	Air Polluting industries in the District Hamirpur have installed adequate Air Pollution Control Devices and same is being verified during regular inspections by HPSPCB.
	Direction to the industries for improving the conditions of APCDs and increase in vigilance	Reduction in air pollution.	Air Polluting industries have installed adequate Air Pollution Control Devices and same is being verified during regular inspections by HPSPCB.
	Boiler Conversion into electrical or Gas Boiler	Prevents Air Pollution	-
	To increase height of Chimneys	Prevents Air Pollution	Air Polluting industries have installed adequate Air Pollution Control Devices and same is being verified during regular inspections by HPSPCB.
	Proper implementation of measures for Stone Crushers	Prevents Air Pollution	All the Stone Crushers have provided adequate Air Pollution Control Devices and Ambient Air Quality Monitoring is being carried out by HP State Pollution Control Board.
	Proper Maintenance and checking of Vehicular Engines	Prevents Air Pollution	Vehicles are being checked for fitness by Regional Transport Officer.
	Road Maintenance by Pavement etc.	Prevents Air Pollution	Roads are being maintained by HPPWD, Rural department and ULB's.
	Ban on Garbage burning	Prevents Air Pollution	Strict Vigil is being kept by all the authorized departments.
	Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution	The same is being ensured by ULB's and at Panchayat level.
6.	Mining Activity Management		

	Controlling Mining Activity	Initiated	Regular surprise visits are being made by Mining Department, Police Department and all the authorized departments under Mines and Minerals (Development & Regulation) Act, 1957
	Complaints against Mining Pollution	Nil	Common Complaints are being addressed by Mining Department. The worthy Deputy Commissioner Hamirpur, District Hamirpur in the meeting held on dated 05/03/2021 has directed the Mining Officer, Hamirpur that a flying squad shall be constituted under the Chairmanship of the concerned SDMs to check illegal mining activities in the District
7.	Noise Pollution Management		
	Ban on pressure horns	Prevents Noise Pollution	Regular Vehicle monitoring Drives to check Illegal use of Pressure Horns is being conducted Police Department Copy of the report received is enclosed as Annexure V . Already formed by District Administration
	Formation of Silent Zones	Prevents Noise Pollution	
	Sound Absorbers in Industries	Prevents Noise Pollution	Acoustic enclosures have been installed on all the installed DG sets in the industries/units The same is being ensured by the Pollution Control Board as per their official mandate.
	Implementation of Bylaws	Prevents Noise Pollution	-
	Formation of Green Muffler	Prevents Noise Pollution	Green belt has been provided by all the Stone Crushers of the District to contain the noise and dust emissions.
	Proper Maintenance and service of Vehicular Engines	Prevents Noise Pollution	Vehicles are being checked for fitness by Regional Transport Officer Hamirpur.


Environmental Engineer
HPSPCB Una, District Una (HP)


Deputy Commissioner
Hamirpur, Distt. Hamirpur (HP)

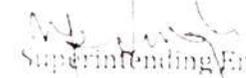
Deputy Commissioner
District Hamirpur (H.P.)

Physical and Financial Report of Registered Rag Picker in r/o DRDA Hamirpur (H.P.)

Report as on July 2020 to February 2021(As per BDOs monthly report)

Sr. No.	Name of Block	Achievement previous Month January 2021							Achievement During the Month February 2021							Total achievement						
		Plastic (kg)	Iron/Tin (kg)	Paper (kg)	Led (Nos.)	E-Waste (kg)	SLP (kg)	Amount (In laes.)	Plastic (kg)	Iron/Tin (kg)	Paper (kg)	Led (Nos.)	E-Waste (kg)	SLP (kg)	Amount (In laes.)	Plastic (kg)	Iron/Tin (kg)	Paper (kg)	Led (Nos.)	E-Waste (kg)	SLP (kg)	Amount (In laes.)
1	Bamson	378	1059	1027	3540	0	93	0.36	129	735	495	1860	0	67	0.19	507	1794	1522	5400	0	160	0.55
2	Bhoranj	287	639	0	13	3	6	0.15	13	45	69	0	0	0.01	300	684	69	13	3	6	0.16	
3	Bijhari	1681	3781	891	3764	608	144	1.10	409	930	441	1398	282	19.4	0.27	2090	4711	1332	5162	890	163.4	1.37
4	Hamirpur	381	811	142	386	53	32	0.19	16	71	49	62	15	18	0.02	397	882	191	448	68	50	0.21
5	Nadaun	6473	8702	6786	8813	97	207	2.15	201	325	196	388	11	9.50	0.09	6674	9027	6982	9201	108	216.5	2.24
6	Sujanpur	1052	1893	824	419	77	0.255	0.38	350	634	410	0	0	0.08	0.11	1402	2527	1234	419	77	0.335	0.52
	Total	10252	16885	9670	16935	838	482.255	4.33	1118	2740	1660	3708	308	113.98	0.72	11370	19625	11330	20643	1146	596.235	5.05

Information regarding Plastic Waste Management in respect of 8th Circle, HPPWD Hamirpur					
Sr. No.	Division	Plastic received (kg)	Plastic used (kg)	Name of the road where plastic waste is used on repair and maintenance work	Plastic Balance (in kg)
1	2	3	4	5	6
1	Tauni Devi	1040	215	Hamirpur Sajampur road at rd 18/300 to 24/720 patch work at various RD	392
			150	Chal Jandroo Phana Tikker Bagehra at RD 6/40 to 6/100 at various RD	
			183	Patch work on Naduan Sajampur road at RD 17/0 to 18/0	
			100	Patch Work on Sajampur to Hamirpur via Kot Chouri road at RD 0/0 to 4/0	
			1030	A/R & M/O Dhaneta Hamirpur road km. 18/00 to 36/00 patch work at various RD	
			970	A/R & M/O Kudhian masvana road km. 0/00 to 12/00 patch work at various RD	
2	Hamirpur	5163	870	A/R & M/O Jhantary Amrohi road km. 0/00 to 4/00 patch work at various RD	1093
			430	A/R & M/O Shiv Nagar Talasi road km. 0/00 to 2/00 patch work at various RD	
			770	A/R & M/O Neri Kamla Baieta road km. 0/00 to 12/00 patch work at various RD	
			0		
3	Barsar	0	0		
4	Bhoran	0	0		
	Total	6203	4718		1485


 Superintending Engineer,
 8th Circle, HPPWD
 Hamirpur

Detailed Status under BMW Rules, 2016 up to 26.02.2021													
Name of District	Particulars			Nos. of Healthcare Facilities inventorized	Authorization Status				Consent Status				
					No. of applications received for grant of authorization under BMW Rules, 2016	Numbers of authorizations granted to Healthcare facilities	No. of authorization Cases under Process	No. of authorization cases Rejected	No. of applications received for grant of Consent under BMW Rules, 2016	Numbers of Consent granted to Healthcare facilities	Numbers of Consent recommended to HO	No. of Consent Cases under Process	No. of Consent cases Rejected
Hamirpur	Allopathic	Govt.	(i) Bedded	24	24	17	7	0	24	17	0	7	0
			(ii) Non-bedded	169	169	144	0	25	----	----	----	----	----
		Private	(i) Bedded	16	13	8	5	0	15	8	2	5	0
			(ii) Non-bedded	55	55	55	0	0	----	----	----	----	----
		Total	264	261	224	12	25	39	25	2	12	0	
	Ayurvedic	Govt.	(i) Bedded	4	1	0	1	0	2	0	----	2	0
			(ii) Non-bedded	73	73	73	0	0	----	----	----	----	----
		Private	(i) Bedded	0	0	0	0	0	0	0	----	0	0
			(ii) Non-bedded	1	1	1	0	0	0	----	----	----	----
		Total	78	75	74	1	0	2	0	----	2	0	
	Veterinary	Govt.		237	237	237	0	0	----	----	----	----	----
		Private		0	0	0	0	0	----	----	----	----	----
		Total		237	237	237	0	0	----	----	----	----	----
	Industrial Unts			0	0	0	0	0	----	----	----	----	----

Monthly Progress Report in compliance to NGT OA No. 673/2018 for the Month of 02/2021

New Plantation												
S No.	Circle	Division	Range	Block	Beat	Name of Area	Area In (ha)	Achievement		No. Of Plants Planted	Name of Species	Survival %age
								Phy. (In ha)	Financial (In Rs)			
1	Hamirpur	Hamirpur	Hamirpur	Sujanpur	Bir Baghera	Govt. Land Samona	5	5	348400	2500	Tuni=970, Drex=300, Amla=450, Shisham=500, Kachnar=200, Jamun=80	92%
	Hamirpur	Hamirpur	Hamirpur	Hamirpur	Jhaniari	P 51 Dugnera C1	2	2	65600	400	Bamboo=200, Shisham=200	92%
	Hamirpur	Hamirpur	Hamirpur	Hamirpur	Bajuri	Salasi Nalla	3	3	98400	600	Bamboo=250, Jacaranda=200, Amaltash=50, Gulmohar=100	94%
Maintenance of Plantation (1st year Maintenance)												
2	Hamirpur	Hamirpur	Nadaun	Kangoo	Kangoo	P 20 Malag C2a	1	1	1820	60	Arjun=60	92%
3			Nadaun	Kangoo	Dangri	P 22 Kunna C2b	2	2	3640	120	Khair=80, Tuni=40	90%
							Total	13	13	517860	3680	


 Deputy Conservator of Forest
 Hamirpur Forest Officer
 Hamirpur

Annexure V

No 121 - 9148

From

The Superintendent of Police,
Hamirpur, Distt. Hamirpur.

To

Er. S.R Dhiman ,
Environmental Engineer
Regional Office Una
Himachal Pradesh Shimla.

Dated :--5-3-21

Subject:-

5th Meeting of the District Level Committee constituted in compliance of Hon'ble NGT Order dated 15/7/19 in O.A no 710/2017 tital Shailesh Singh V/s Sheela Hospital & Trauma Centwer Shahjahanpura & ors and others and order dated 26-9-2019 in O.A no 360/2018 tital as Shree Nath Sharma V/s Union of India regarding Implementation of District Environment Plan for the checking of illegal mining under Mining Act during the Dec.- 2020 to Feb. -2021

Sir,

Kindly refer to the letter. No. HPSPCB /RO /Una / District Evn. Plan (Hamirpur) 2020-3154-79 DATED 22-02-2021 on the subject cited above.

In this regard, it is submitted that consolidated report of this district point no 1 and 2 (under Mining Act & Noise & Air pollution w.e.f. Dec.- 2020 to Feb. -2021) is as under :-

S.No.	Head	Challan	Fine
1.	Illegal Mining	120	
2.	Noise	13	5,81,100/-
	Air pollution	25	-
			-

Hence report submitted for favor of perusal as desired please.

Yours Faithfully,

(Robin D... TIPS
For Superintendent of Police
Hamirpur, Distt. Hamirpur.

Minutes of 11th meeting in reference to the orders of Hon'ble National Green Tribunal dated: 15.07.2019 in O.A no. 710/2017 titled Shailesh Singh V/s Sheela Hospital & Trauma Centre Shahjanpura & ors. and dated: 26.09.2019 in O.A no. 360/2018 titled as Shree Nath Sharma V/s Union of India held on 26/02/2021 under the Chairmanship of Additional Deputy Commissioner, Kangra at Dharamshala in the chamber of Additional Deputy Commissioner, Kangra at Dharamshala.

At the outset Er. Varun Gupta, Asstt. Environmental Engineer, HPSPCB Dharamshala-Cum-Member Secretary District Level Monitoring Committee, welcomed the Additional Deputy Commissioner, Kangra-cum-Chairman, and all the committee members.

The minutes of the previous meeting have already been supplied to all the members vide this office letter no.: 5534-71, dated 15/02/2021. After the introduction of participants Er. Varun Gupta, Asstt. Environmental Engineer, HPSPCB Dharamshala gave introduction on the agenda of the meeting. After that all the participants present in the meeting discussed their issues one by one.

The progress of actions taken was discussed in detail with the following observations:

SOLID WASTE MANAGEMENT PLAN IN DISTRICT KANGRA

ACTION PLAN/MITIGATION MEASURES FOR SOLID WASTE MANAGEMENT IN ULB'S			
Sr. No.	Action Areas	Agency	Purpose
1	Formation of Ward Sanitation Committee	ULB	Completed. Ward Sanitation Committees have been formed in each ULB's in District Kangra H.P.
2	To make ULB's Dust Bin Free (Large Dustbins Only) and to adopt 100% door to door collection	ULB	MC Dharamshala- 100% door to door collection (Modern underground dustbin =140 no's) MC Nagrota Bagwan – 100% door to door collection MC Palampur - 100% door to door collection MC Kangra - 100% door to door collection MC Dehra – 100% in 4 ward door to door collection MC Jawalamukhi- 100% door to door collection NP Baijnath – 100% door to door collection MC Nurpur – 100% door to door collection in 09 wards. Cantonment Board Yol- 100% door to door collection NP Jawali-70% door to door collection in 09 wards.
3	Involvement of NGO's/ECO clubs NCC/NSS/Scout Guide	ULB/ Schools/ Colleges	All the ULB's in District Kangra are creating awareness about the Solid Waste Management among the public by the involvement of NGO's/ECO clubs NCC/NSS/Scout Guide on routine basis. Education Department: There are 170 NSS units in schools of District Kangra where the NSS volunteers have prepared a pits to destroy the solid waste material. The NSS units as well as PO's are creating awareness about the Solid Waste Material among the public on routine basis.
4	Segregation at Collection. Vehicle Level	ULB	MC Dharamshala- 75% MC Nagrota Bagwan- 70 % MC Kangra – 90 % MC Nurpur – 60 % MC Dehra -90 % MC Jawalamukhi- 92 % NP Baijnath – 70 % MC Palampur- 100% NP Jawali-70%

			<p>Report is still pending: Cantonment Board Yol.</p> <p>It was informed by the representative of Cantonment Board Yol in the previous meeting that the work is delayed due to funds issues. The Chairperson directed them to take up the matter with their higher authority and submit the compliance in next meeting.</p>
5	Use of Sanitary Land Fills	ULB	<p>MC Palampur- Gram Panchayat Aima. MC Jawalamukhi- Surani Road Jawalamukhi. MC Dharamshala- Near HRTC workshop W No 6 (land transfer case underprocess) MC Nagrota Bagwan- Site Identified and under process. (The solid waste of MC is being sent to MC Kangra dumping site) NP Baijnath- Khir Ganga Ghat, Ward No. 6 MC Nurpur-Chwin Road, Gram Panchayat Ghehin Lagore. MC Kangra - Ward No. 5, Mission Road Kangra. NP Jawali- Ward No 8 (Private Land on rent basis) MC Dehra- The matter regarding the transfer of land for setting up of Solid Waste Management Site is refused by the BBMB. Further it was also informed that a new site has been identified which is under process.</p>
6	Material Recovery Facility	ULB	<p>Report is still pending: Cantonment Board Yol.</p> <p>MC Dharamshala- Yes (02 no= one is near HRTC workshop W No 6 and second is land at Charan Khad in ward no. 13 operated by waste warrior NGO) MC Palampur- Gram Panchayat Aima. MC Jawalamukhi- Yes MC Kangra- Yes NP Baijnath- Yes. MC Dehra- Under process.</p>
7	Reuse of flowers in making Dhoop & Agarbattis	ULB/PO DRDA/ Temple Officer	<p>Report is still pending: MC Nagrota Bagwan, MC Nurpur, NP Jawali & Cantonment Board Yol.</p> <p>Data as received from PO DRDA in the previous meetings:</p> <p>Self Help Groups are being motivated through awareness camps for this activity.</p> <p>MC Palampur: Collecting the flowers from the temples separately. MC Jawalamukhi: The Jawalamukhi temple trust is managing the flowers on its own level. MC Dharamshala: Nil, MC Nagrota Bagwan- There is no famous temple in MC area where flowers etc. are offered. MC Nurpur-The Rada Krishan temple trust is managing the flowers on its own level. NP Baijnath: The Shiv Mandir Temple trust is managing the flowers on its own level. NP Jawali- The Temple's trusts in MC area are managing the flowers on its own level. MC Kangra- The Temple's trusts in MC area are managing the flowers on its own level. MC Dehra- There is no famous/ big temple in the jurisdiction of MC area.</p> <p>Report is still pending: Cantonment Board Yol.</p>

As discussed during the previous meeting, PO DRDA will be helping in providing the technology details for the manufacturing of the same.

ACTION PLAN/MITIGATION MEASURES FOR SOLID WASTE MANAGEMENT IN RURAL AREAS

Sr.No.	Action Areas	Agency	Purpose										
1	Reuse of Gobar (Dung in making Bio Bricks/Flower Pots/Logs)	Panchayat	The matter is being ensured by PO DRDA. As reported by the DRDA:										
2	Reuse of Gobar as DIYAS	Panchayat	Self help group of Gram Panchayat Muhal under Dev. Block Dehra are making Dhoop/ Agarbatis from reuse of flowers.										
3	Agriculture Waste as Fuel or Compost	Panchayat	Reuse of dung for making of logs in Gram Panchyats Badhhi, Khani Jhikli, Khajjiyan under Development Block Dehra. 488 Vermi-compost pit have been constructed under Integrated Watershed Management Programme (IWMP) the details are given below :- <table style="margin-left: 20px;"> <tr> <td>1. Dehra --</td> <td>200</td> </tr> <tr> <td>2. Lambagaon</td> <td>101</td> </tr> <tr> <td>3. Pragpur</td> <td>161</td> </tr> <tr> <td>4. Indora</td> <td>04</td> </tr> <tr> <td>5. Sullah</td> <td>22</td> </tr> </table>	1. Dehra --	200	2. Lambagaon	101	3. Pragpur	161	4. Indora	04	5. Sullah	22
1. Dehra --	200												
2. Lambagaon	101												
3. Pragpur	161												
4. Indora	04												
5. Sullah	22												
4	Pine Needles	Industries	Data as received from GM, DIC Kangra at Dharamshala: A unit namely M/s Amaron Engg. Works has been established in Dhaliara for manufacturing of fuel, briquette from Pine Needle. Raw material is available local & surrounding areas of Dehra & Dhaliara, and the daily production of the unit is 6-7 Tonne with use of same quantity of raw material (pine needles). Another Industrial unit (M/s Ocha Pine) has also submitted a proposal based on pine-needles, which was sent to Forest Department for approval, but the project report has been returned to the applicant due to some observations.										
5	Lantana	Industries	Data as received from GM, DIC Kangra at Dharamshala: In this regard, no proposal has been received in this office. But in the industrial awareness programme, the information will be shared with prospective entrepreneur to set up a unit of fuel briquette using lantana in this District.										
6	Cow Urine	Panchayat	It was discussed during the previous meetings that the cow urine is already in domestic use in the agricultural fields at the villages. Since there is no provision of manufacturing of Pesticide from the cow urine with the district administration, its use will be continued in the natural way as is currently going on.										

7	Zero waste management shed	DRDA	<p>Data as received from PO DRDA:</p> <p>As per letter received from BDO Kangra vide letter No. 1930 dated 10.08.2020, they have identified the following GPs for Zero waste Management :-</p> <table border="1"> <tr> <td>Name of GPs</td> <td>location NH/Semi Urban</td> </tr> <tr> <td>Saderpur</td> <td>NH</td> </tr> <tr> <td>Kholi</td> <td>NH</td> </tr> <tr> <td>Samela</td> <td>NH</td> </tr> <tr> <td>Takipur</td> <td>NH</td> </tr> <tr> <td>Daulatpur</td> <td>NH</td> </tr> <tr> <td>Bhangwar</td> <td>NH</td> </tr> <tr> <td>Balugaloa</td> <td>NH</td> </tr> <tr> <td>Ansoli</td> <td>Semi Urban</td> </tr> </table> <p>Latest report in this regard is awaited form PO DRDA.</p>	Name of GPs	location NH/Semi Urban	Saderpur	NH	Kholi	NH	Samela	NH	Takipur	NH	Daulatpur	NH	Bhangwar	NH	Balugaloa	NH	Ansoli	Semi Urban
Name of GPs	location NH/Semi Urban																				
Saderpur	NH																				
Kholi	NH																				
Samela	NH																				
Takipur	NH																				
Daulatpur	NH																				
Bhangwar	NH																				
Balugaloa	NH																				
Ansoli	Semi Urban																				
8	Making of soak pits for liquid waste	DRDA	<p>Data as received from PO DRDA:</p> <p>Villagers were motivated for the use of soak pit to manage the kitchen waste.</p> <p>1098 soak pits have been constructed in District Kangra under 14th Finance commission and MGNREGA.</p> <p>It was also informed during the meeting that every house has provided a soak pit for the liquid house hold waste.</p>																		
9	Establishment of District Compost Research Centre	Distt. Adm.	<p>The Chairperson earlier directed to take up the matter with the Agriculture University at Palampur for which a separate correspondence was made, reply of which is still awaited. A remainder in this regard has been issued.</p>																		

ACTION PLAN FOR PLASTIC WASTE MANAGEMENT

Sr. No.	Action Areas	Agency	Purpose
1	PW Collection centers	ULB/ Panchayat	<p>Data as received from PO DRDA:</p> <p>i) 03 No. of SLWM Plants have been set up in Development Block Bhawarna, Gram Panchayats Aima, Khalet and Ghuggar.</p> <p>ii) 03 no. of SLWM Plants have been approved by RDD, Shimla which will be established in Gram Panchayat Ladoh under Development Block Panchrukhi , Gram Panchayat Hadoli under Development Block Dehra and GP Aund under Dev. Block Nurpur.</p> <p>Further it was appraised during the meeting that fund has been released to Development Block Panchrukhi & Development Block Nurpur.</p> <p>iii) 01 proposal has been proposed by Dev. Block Lambagaon and all the codal formalities have been completed. The funds may be transferred soon.</p>

			<p>iv) 03 Proposals have been received from Development Blocks Nagrota Surian and Rait but NOC have not been submitted by concerned Dev. Blocks.</p> <p>v) 01 Proposal for the Solid Waste Management Plant in Development Block Dharamshala near Tang Narwana.</p> <p>The following ULB's have already made, setup for collection centers and the details provided by them regarding the plastic collection during the previous meeting are as under:</p> <p>MC Dharamshala- 12902 kg collected from rag picker, individual house hold, contractor labor 6210 kg send to Ambuja Cement Plant. Stored in MC Dharamshala- 6692 kg</p> <p>MC Palampur – 2708 Kg (collected)-1145 Kg (Dispatch)= 1563 Kg</p> <p>MC Nagrota Bagwan-200 kg MC Nurpur – 1200 kg MC Kangra – 530 kg MC Dehra – 1500 Kg MC Jawalamukhi-2500 kg NP Baijnath-Paprola-10 Tons NP Jawali- 50 Kg</p>
2	Authorization of PW Pickers	ULB/ Panchayat	<p>Report is still pending: Cantonment Board Yol.</p> <p>Data as received from PO DRDA:</p> <p>As reported previously 38 Plastic waste Pickers had been identified by all 15 Dev. Blocks of District Kangra. 04 more have been identified in each 01 Dev. Block Nurpur, Nagrota Surian, Dharmshala and Bhawarna now total 42 Plastic waste Pickers have been identified till date in district Kangra.</p> <p>The following ULB's have authorized the PW Pickers: MC Dharamshala-20 MC Kangra –6 MC Dehra –3 MC Jawalamukhi-8 NP Baijnath-Paprola-7 MC Nagrota Bagwan- 16 MC Palampur- 08. MC Nurpur-06</p> <p>Report is still pending: NP Jawali & Cantonment Board Yol.</p>
3	Linkage with NGO's/ECO Clubs	ULB's/ Schools	<p>Data as reported by PO DRDA:</p> <p>Till date 38 Plastic waste Pickers have been identified by all 15 Dev. Blocks of District Kangra.</p> <p>It was also informed in the previous meeting by DRDA:</p> <p>Formed ECO Clubs networking with 4682 Mahila Mandals as well as 3215 Swachhhta Prahari i.e. Panchayati Raj Institution members and Gram Panchayat Secretaries of 748 Gram Panchyats District Kangra.</p> <p>MC Dharamshala: There are two number of NGO's (waste</p>

			warrior & CURE) which make the people aware for Waste Management in the area. MC Nagrota Bagwan: The committee is engaged carrying out this work with help of an NGO (AASR GROUP)
4	Use in Road Making	PWD	As discussed during the previous meetings, PWD apprised that at present they are not using any plastic waste for road construction neither they are taking any waste from the ULB's/Panchayats. The Chairperson has directed them to take up the matter for the use of plastic waste in road construction with their higher authorities. The chairperson directed to take up the matter with PWD for using the plastic waste in Road Making project. Report in this regard is still awaited from the concerned Department.
5	Making of Poly bricks, Poly wall, Poly toilets, Poly benches	Panchayat	Data as reported by PO DRDA: Plastic Bench (used waste bottles) : <ul style="list-style-type: none"> ➤ 03 plastic benches have been installed in Gram Panchayats. 02 no. plastic benches have been set up in Tang Narwana and 01 in Gram Panchayat Rakkar under Dev. Block Dharamshala. ➤ SHGs of GP Keori under Dev. Block Baijnath reuse of plastic for making of Binna ,plastic mats, flower pots, chattai and making concrete wall with plastic bottles and benches. The GP's Mahila Mandals , SHGs are doing innovative and commendable task .
6	Fuel for Cement kiln	Industries	Data as received from GM, DIC Kangra at Dharamshala: This office had written a letter to General Manager, ACC Cement Plant, Barmana to collect the waste plastic from ULB's, but reply is still awaited. When contacted telephonically, they clarified that ACC is not allocated District Kangra. Hence matter was discussed with Sh. Jaikaran Shukla, DGM Ambuja Darlaghat, as the Kangra District is allocated to Ambuja. He said that, all the ULB's are in contact with him and they have also created a whats App group. He informed that where the crushed plastic waste in ULB's is more than 3 Ton, Ambuja will provide the vehicle to pick it up. And where the load is below 3 Ton ULB's have to arrange own vehicles to transport the waste upto factory site. Very soon, the company will arrange vehicle to lift waste from Dharamshala as the waste reported is about 6 Ton. The Chairman suggested that two or three ULB's should jointly arrange for disposal of plastic waste to Ambuja Cement which will be economical. Report is still awaited from rest of the ULB's

ACTION PLAN/ MITIGATION MEASURES FOR C&D WASTE

Sr. No.	Action Areas	Agency	Purpose
1	Establishment of Deposition Points	ULB/Panchayat	District Panchayat Officer, Kangra(letter No: 10844, dated: 24/07/2020)

			<p>i) Directions were issued to all the Gram Panchayats to notify garbage depositing points.</p> <p>ii) As per BDO Bhawarna they have identified 05 SWM Plants, each for a cluster of 09 GP's. At present 03 SWM plants namely Gram Panchayat Aima, Ghuggar and Khalet are fully operational and remaining 02 SWM Plants will be setup shortly.</p> <p>MC Dharamshala-Site Notified. (02 number) MC Kangra – Site Notified MC Palampur- Site Notified. MC Nurpur- Site Notified. MC Dehra - Site Notified NP Jawali- Under process. MC Nagrota Bagwan- Under process. (land identified near police station having Khasra No. 3242 mohal Nagrota Khas) MC Jawalamukhi- Site Notified Cantonment Board Yol- Site not notified. NP Bajjnath - Site not notified.</p>
2	CD Waste Recycling Plant	ULB	<p>The Chairperson said in the previous meeting that the ULB's should initially start the operation of deposition sites and depending upon the waste collection the feasibility of Waste Recycling Plant should be worked out. Depending upon the quantum of waste, if the same is feasible then the matter be taken up with the higher authorities by the ULB's and if not the same action point be dropped off presently.</p>
3	Empty Cement Bags	ULB/Panchayat/ PWD	<p>District Panchayat Officer, Kangra (letter No: 10844, dated: 24/07/2020)</p> <p>Directions were issued to all the Gram Panchayat Pradhan/ Secretary/Mahila Mandal/Self help group through Block Development Officer to reuse the empty cement bags for making of mats or other products with help of SHGs.</p> <p>It was appraised by the PO DRDA that empty cement bags is being used by the households in their domestic use.</p> <p>The Chairperson directed the concerned departments involved in construction activities such as ULB's, PWD, HIMUDA, BSNL (civil wing) to ensure proper and scientific disposal of empty cement bags and device a policy for the collection and disposal of empty cement bags and submit the compliance report to State Pollution Control Board. DFO Palampur during the earlier meeting appraised that the empty cement bags can be used by them for plants raising. The departments generating the empty cement bags should consult the nearest forest division for the same purpose and submit compliance report to PCB in this matter.</p> <p>Report is still awaited in above matter.</p>

ACTION PLAN/MITIGATION MEASURES FOR BIOMEDICAL WASTE MANAGEMENT

Sr. No.	Action Areas	Agency	Purpose
1	CBWTF Facilities for each medical block	Health Deptt., Ayurveda/Vet.	<p>A Common Biomedical Waste Treatment Facility (CBWTF) has already been setup in District Kangra (M/s Suraksha Bio Sanitizer, VPO Dugiari, Tehsil & Distt. Kangra H.P), to whom the biomedical waste generators are supposed to hand over their waste.</p> <p>The action area relates to the connectivity of all the</p>

			biomedical waste producing organizations with the existing CBWTF in District Kangra. The officials representing CMO Kangra, District Ayurvedic Officer and Deputy Director Animal Husbandry in the previous meeting informed that their departments do not have adequate funds for making agreement with the CBWTF for disposal of waste of the health sub centers. The Chairperson directed them to take up the matter regarding funding with their respective directorates. During the meeting it was discussed that the health care facilities where the collection vehicle cannot reach may provide pits as per the specifications under the rules for the treatment and disposal of Bio Medical waste. These pits can also be constructed by the labor engaged under MGNREGA. The health department shall collectively prepare the data of such health care facilities and forward the same to ADC, Kangra at Dharamshala at the earliest. They all were directed to submit the compliance report to State Pollution Control Board.
2	BAR CODE system	Health, HPSPCB	Bar-coding of the Bio Medical waste is being implemented before its disposal and proper record of the same be maintained.
3	Covering of Ayurvedic and Vet. Hospitals Under CBWTF	Health, HPSPCB	Completed & Ensured. It was informed by the Regional Laboratory HPSPCB Dharamshala that there is one Common Bio Medical Waste Treatment Facility in District Kangra. It was also discussed in the previous meeting that facility of CBWTF is available but the departments have to mandatorily avail the same for the disposal of Bio Medical waste generated by them or will have to create a self facility for the scientific disposal of waste as per the guidelines of CPCB/PCB. During the discussion it was appraised by Senior Scientific Officer, Regional Laboratory HPSPCB Dharamshala that veterinary institutions in Distt. Kangra are not following the provisions of Bio-medical Waste Management Rules, 2016 despite guidelines given and repeated requests made time to time.
4	Regular Inspection by HPSPCB	HPSPCB	Completed & Ensured. The Senior Scientific officer from Pollution Control Board informed that as per the mandate of the State Board, inspection of the health care facilities is being carried out regularly. Regional Laboratory HPSPCB Dharamshala Total no of inspection in February, 2021 - 70 number

ACTION PLAN/MITIGATION MEASURES FOR HAZARDOUS WASTE MANAGEMENT			
Sr. No.	Action Areas	Agency	Purpose
1	HW treatment plant at Distt level	HPSPCB	Completed & Ensured. As appraised by the representative of PCB there are agencies/units in the state approved by the SPCB for the collection/transportation/ treatment of Hazardous waste.
2	Implementation of bylaws	HPSPCB	The same is being ensured by PCB.
3	Approval of non HW industries	Industry	HPSPCB Dharamshala: Total No of HW industries in District Kangra – 238 HW industries with valid authorization- 180 Applied for HW and under process: 42 Closed: 16

CTION PLAN/ MITIGATION MEASURES FOR E-WASTE MANAGEMENT

Sr. No.	Action Areas	Agency	Purpose
1	Toll Free No. For Collection	ULB/Panchayat	<p>Completed & Ensured. During the discussion it was decided that the phone number of the agencies authorized by PCB for e-waste collection in the district/state will be provided so that the consumers/waste generators can directly contact them for the waste disposal. The details were circulated along with the previous proceedings.</p> <p>M/s Shivalik Solid Waste Management Ltd Unit-II, Village Mazra, PO Dabhota, Tehsil Nallagar, District Solan HP Contact No: 01795-260427</p> <p>M/s Himalayan Cyber Secutiry System, Village, PO Muhal, Teshil Dehra, Distt. Kangra, HP. Contact No: 80917-52848</p>
2	Collection Centers	ULB/Panchayat	<p>MC Palampur- Yes (Near MC Office Palampur) MC Dharamshala- Under process. MC Nagrota Bagwan- No land/place in MC area could be available for this work/purpose. MC Dehra -Yes MC Jawalamukhi- Yes MC Kangra- Yes (Near Civil hospital Kangra) NP Baijnath-Yes.</p> <p>It was discussed in the previous meeting that the ULB's and DRDA will create the collection centers as per requirement under their jurisdiction. EO Kangra was directed to make the existing collection center operational. They all were directed to submit the compliance report to State Pollution Control Board.</p> <p>Report is still pending: MC Nurpur, NP Jawali & Cantonment Board Yol.</p>
3	Authorization of EW Pickers	ULB/Panchayat	<p>MC Palampur- Rag picker have been authorized and registered as E-waste pickers. MC Nagrota Bagwan- The work is being done by authorized Rag pickers. MC Kangra- Yes (03 number) MC Dehra- Yes (03 number) PO DRDA Dharamshala-Yes MC Jawalamukhi- Yes (Rag picker have been authorized and registered as E-waste pickers.) NP Baijnath- Yes (07 number Rag picker have been authorized and registered as E-waste pickers.)</p> <p>Report is still pending: MC Nurpur, NP Jawali & Cantonment Board Yol.</p>
4	Proper Disposal Centers	ULB/HPSPCB	<p>M/s Shivalik Solid Waste Management Ltd Unit-II, Village Mazra, PO Dabhota, Tehsil Nallagar, District Solan HP Contact No: 01795-260427</p> <p>M/s Ortech India Corporation, Plot No. 67-B, Industrial Area Lodhi Majra, Tehsil Baddi, District Solan (H.P.) Contact No: 9417397717</p> <p>M/s Himalayan Cyber Secutiry</p>

			System, Village, PO Muhal, Teshil Dehra, Distt. Kangra, HP. Contact No: 80917-52848	E-waste Collected Centre
5	Mass Awareness	ULB/Panchayat, PCB	<p>MC Palampur- Ensured. MC Dharamshala- Yes. MC Nagrota Bagwan -Yes. MC Kangra- Yes MC Dehra-Yes MC Jawalamukhi-Yes NP Baijnath-Yes</p> <p>Report is still pending: PO DRDA Dharamshala, MC Nurpur, NP Jawali & Cantonment Board Yol.</p> <p>HPSPCB Dharamshala: It is reported that in similar matter a District Level Committee (DLC) has been notified by the Joint Secretary (Env., Science & Technology) to the Government of Himachal Pradesh vide letter no: STE-E(3)-8/2019 dated: Shimla-2 20/05/2019 in compliance to the order of Hon'ble NGT, dated: 02/09/2019 in the matter of OA No. 512 of 2018 titled Shailesh Singh V/s State of UP & ors. & OA No. 621/2018 (Shri Mahendra Pandey Vs. UoI & Ors.) regarding the implementation/progress status of E-Waste management action plan as approved by the Hon'ble NGT which will furnish action taken report to the State Level Committee (SLC) on quarterly basis through the Nodal Officer-cum-Member Secretary, H.P. State Pollution Control Board. The 1st quarterly meeting in above reference has been held on date: 04/12/2020 under the Chairmanship of Additional Deputy Commissioner, Kangra at Dharamshala and directions were passed to all the members of the DLC to the workout for the implementation/progress status of E-Waste management action plan as approved by the Hon'ble NGT.</p>	
6	Extended Producer Responsibility	Producer/ULB	The Chairperson directed to take up the matter with Director Industries for covering all the industries as required under EPR. The matter is being taken up separately with the quarter concerned.	

ACTION PLAN/ MITIGATION MEASURES FOR WATER QUALITY MANAGEMENT

Sr. No.	Action Areas	Agency	Purpose
1	Mobile toilets for industrial areas	Industries	<p>The same is being ensured by the Industries Department.</p> <p>Data as received in the previous meeting from GM, DIC Kangra at Dharamshala:</p> <p>In this regard it is submitted that in industrial areas all units have their separate toilets, so no demand has been received from any unit.</p>
2	Biodegradable Idols	ULB	<p>MC Palampur- Nil. MC Dharamshala- Nil MC Nurpur- Nil MC Kangra- Nil MC Dehra- Nil MC Jawalamukhi- Nil</p>

			<p>NP Baijnath- Nil MC Nagrota Bagwan-Nil</p> <p>Since the sale of idols take place at different locations in the district, the Chairperson directed to ensure that only Biodegradable Idols should be sold in the market which is to be ensured by all the SDM's and ULB's.</p> <p>Report is still pending: NP Jawali & Cantonment Board Yol.</p>
3	Worship Material Biodegradable	ULB/Panchayat/H PSPCB	The Chairperson directed ULB's, DRDA and PCB to carry out awareness activities and submit the compliance report to State Pollution Control Board.
4	Ban on Commercial Sale of Water	Jal Shakti Vibhag	Compliance report from Jal Shakti Vibhag is still awaited.
5	Water Recharge Methods	Jal Shakti Vibhag	Compliance report from Jal Shakti Vibhag is still awaited.
6	Plantation	Forest/ Panchayat	<p>Data as received from PO DRDA:</p> <p>Plantation drive in all the Blocks have been organized on August 12,2020. Tree Plantation activities under celebrate a week long behavior change campaign "Gandagi Mukat Bhart" . In this context, near about 3150 number of plants of different species have been planted i.e Medicinal , fodder and fruits plants rooted in District Kangra H.P.</p> <p>As informed, the detail of the plantation is carried out by the Divisional Forest Officer in financial year 2020-21(till October, 2020), which are as under:</p> <p>DFO Palampur: 176213 plant in 334.8 Hect. DFO Dharamshala: 337482 plants in 553.15 Hect. DFO Nurpur: 645810 plants in 1370 Hect.</p> <p>Total plants planted in District Kangra – 11,59,505 plants in 2,257.95 Hect.</p>
7	Mass Awareness	DPRO/Education/ PCB	<p>Education Department:</p> <p>February, 2021:</p> <p>There are 170 NSS units in schools of District Kangra where the NSS volunteers have prepared a pits to destroy the solid waste material. The NSS units as well as PO's are creating awareness about the Solid Waste Material among the public on routine basis.</p>

ACTION PLAN/MITIGATION MEASURES FOR DOMESTIC SEWAGE MANAGEMENT			
S. No.	Action Areas	Agency	Remarks
1	Need of Common STP's	ULB, Jal Shakti Vibhag, rural development & Industries department	<p>Data as received from Jal Shakti Vibhag, Sewerage Sub Division Kangra:</p> <p>There are 03 no's of STP's in MC Kangra and the details of the same is as under: Capacity: [1.68 MLD, 1.46 MLD & 0.63 MLD (Total=3.77 MLD)]</p>

			<p>Total House Holds: 1882 No of Sewage Connections sanctioned: 1395 The remaining households shall be connected by June 2021 subject to availability of funds.</p> <p>Dehra Town:</p> <p>Population- 4816 STP Capacity – 1.38 MLD Cap being Utilized- 0.40 MLD Total Number of Connection: 850 No of connection sanctioned up to 28/02/2021: 435 No of connection released up to 28/02/2021: 325</p> <p>Jawalaji Town:</p> <p>Population-5361 STP Capacity – 2.83 MLD Cap being Utilized- 1.88 MLD Total Number of Connection: 1325 No of connection sanctioned up to 28/02/2021: 1122 No of connection released up to 28/02/2021: 1110</p> <p>Data as received from PO DRDA:</p> <p>All the Blocks have been directed in the Monthly review meeting held in DRDA to ensure that there is proper sewage treatment facility available in the Gram Panchayats at each household level by means of septic tank, etc.</p> <p>HPSPCB Dharamshala:</p> <p>Total number of STP's of Jal Shakti Vibhag are operational in District Kangra H.P.- 11 Total number of STP's of Jal Shakti Vibhag which is under establishment in District Kangra H.P.- 04</p> <p>The samples of above STP's are being collected by the State Board on monthly basis and if any violations observed in any stage, directions were passed to concerned authority to take corrective measures to rectify the same.</p> <p>GM, DIC is directed to ensure proper sewerage management in the industrial areas and take up the matter with their higher authorities for common STP's in the industrial areas wherever required.</p>
3	Bio Fuel Cell	ULB & Rural Development.	<p>Data as received from PO DRDA:</p> <p>1 No. project of Bio Fuel Cell in Development Block Panchrukhi amounting to Rs. 8 Lakhs has been sanctioned through CSKHPKV Palampur.</p> <p>The ULB's should work out the possibility for the setup of Bio Gas plant and if found feasible, they should take up the matter with their concerned authorities.</p>

ACTION PLAN/MITIGATION MEASURES FOR INDUSTRIAL WASTE WATER MANAGEMENT

	Action Areas	Agency	Remarks
1.	Inventorization of the water polluting industries in the catchment of River Beas covering assessment on aspects relating to status of Consents under Water & Air Acts and Authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge	HPSPCB	Already Completed. There is no major water polluting industries in the catchment area of River Beas. 11 units (6 Stone Crushers, 2 hotels, 2 HMP and 1 Katha Bhatti) are situated.
2.	ETP Plants	HPSPCB	The water polluting industries in the district have provided ETPs as required and as so far 56 industries have provided the ETPs.
3.	Landfills for industrial water from Boilers	Industries	As discussed during the meeting, the same is not required at present.
4.	CETP	HPSIDC/ DIC	The same is being ensured by the HPSIDC. Data as received from Executive Engineer, HPSIDC LTD. It was informed by them in the previous meeting that Environment Clearance for the establishment of 7 MLD CETP at Ind. Area Kandrori has been received from MoEF and further EOI for the CETP has been re-invited.
5.	Regular Inspections	Industry Department/ HPSPCB	The same is being ensured by Pollution Control Board. HPSPCB Dharamshala: Total number of inspection conducted in February, 2021-75
6.	Action against the identified industries in operation without Consent under Water & Air Act/Authorization under HOWR, 2016.	HPSPCB	HPSPCB is keeping regular vigil in the area. If any industry is found without consent of State Board, necessary directions are issued and compliance is ensured.
7.	Regular monitoring and sampling of water quality of Rivers and various drains on monthly basis.	HPSPCB	Regular sampling and monitoring of rivers is being done by HPSPCB on monthly basis.

ACTION PLAN/MITIGATION MEASURES FOR AIR QUALITY MANAGEMENT

Sr. No.	Action Areas	Agency	Purpose
1	Up gradation of existing Air Pollution Control Systems	HPSPCB	HPSPCB Dharamshala: The same is being ensured by HPSPCB.
2	Direction to the industries for improving the conditions of APCDs and increase in vigilance	HPSPCB	HPSPCB Dharamshala: The same is being ensured by HPSPCB.

			Directions were issued to the industries for improving the conditions of APCDs in District Kangra in March, 2021-01 no.
3	Providing Online Continuous Emission Monitoring System in all red-large industries.	HPSPCB	All 17 category industries have already provided Online Continuous Emission Monitoring System. There is two number of industry under this category in District Kangra H.P. The data has been made live on the portal of HPSPCB Web link: https://hppcb.glensserver.com/#/publicPortal/categoryList
4	Conversion of brick kiln to induced/forced draft	HPSPCB	The brick kilns in District Kangra have provided induced/forced draft system. Conversion of some of the units is under process. It was also discussed during the meeting that DFSC should also not renew the license of Brick Kiln without the valid consent of the State Pollution Control Board.
5	Proper implementation of measures for Stone Crushers	Mining, HPSPCB	The same is being ensured by the Mining department as well as Pollution Control Board as per their official mandate. Data as received from Mining Department from the period of February, 2021: Mining Office Dharamshala: Cases of illegal mining detected: 52 Cases of illegal mining compounded: 26 Cases of illegal mining pending: 26
6	Proper maintenance and checking of Vehicular Engines	Transport	The same is being ensured by Department of Transport. Transport Department: Vehicle Checked in February, 2021: 33 number
7	Road maintenance by pavement etc.	HPPWD/ NHAI/ municipal bodies/forest deptt.	The concerned departments are directed to submit their compliance report in the said matter to Pollution Control Board. MC Nagrota Bagwan reported that no bitumen road has been constructed by the MC and there are only cemented roads/ paths in the council limits, which are less polluting in construction & maintenance.
8	Ban on Garbage burning	ULB/ Panchayat	The same is being ensured by ULB's and Panchayats. As reported, that the Garbage burning is completely banned in Committee area and no incident has been observed in MC area.
9	Ban on burning of Agriculture /Horticulture Waste as Parali etc.	ULB's, Panchayat, Agriculture, Horticulture	The same is being ensured by ULB's and Panchayats. MC Nagroa Bagwan: Nil

ACTION PLAN/MITIGATION MEASURES FOR NOISE POLLUTION MANAGEMENT

Sr. No.	Action Areas	Agency	Purpose
1	Ban on pressure horns	Transport, HPSPCB and Police	Transport Department: Vehicle Checked
			Detail of Vehicle
			January, 2021
			February 2021
			HGV
			17
			15

			LGV	32	09
			BUS	02	05
			MGV	07	04
	Formation of Silent Zones	Administration	The Silent Zone already exists along the Hospital, Courts and Schools.		
3	Sound Absorbers in Industries	Industry	The same is being ensured by the Pollution Control Board as per their official mandate.		
4	Implementation of Bylaws	Administration, Police, HPSPCB	The same is being ensured by the concerned departments during routine checking of vehicles as per their official mandate.		
5	Formation of Green Muffler	HPPWD/Forest and Industries	The concerned departments are directed to form a plan for plantation along the roads, buildings and other identified areas from where the noise arises or there is a possibility, and submit their compliance report in the said matter to Pollution Control Board. They should also involve the public for this purpose as required for the plantation along/around their premises as identified. Report in this regard is awaited from HP PWD & Forest Department.		
6	Proper Maintenance and service of Vehicular Engines	Transport	The same is being ensured by the concerned departments during routine checking of vehicles as per their official mandate. Transport Department: Vehicle Checked in February, 2021: 33 number		

The meeting ended with vote of thanks by the Additional Deputy Commissioner.

Additional Deputy Commissioner
Kangra at Dharamshala



H.P.STATE POLLUTION CONTROL BOARD

"Opp.Indira Market, Rampur, Distt. Shimla (HP)"

Phone and Fax No. 01782-233887

Website: <http://hpppcb.nic.in>

No. B/RMP/NGT Matter (OA No. 710/2017)/ 2021 1077896

Dated/ 27/03/2021

To

Member Secretary
HP State Pollution Control Board
Distt Shimla

Sub: Preparation of District Environment Plan in compliance with the order passed by Hon'ble NGT in OA no. 360/2018- reg.

Sir,

This is in reference to office letter no. PCB/ NGT Matter/2020 (OA 360/2016)- 26332-52 dated 05.03.2021 received from The Member Secretary, HPSPCB Shimla on the subject cited above. In this context, the District Environment Plan of district Kinnaur has already been prepared, approved, and uploaded to the District website. To implement the District Environment Plan meetings have been convened regularly. The compliance and progress report is given as under:-

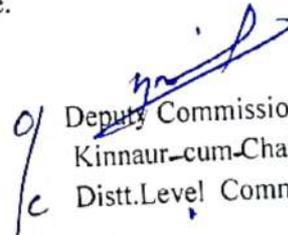
Sr No	Thematic area.	Action plan	Purpose	Compliance
1.1	Solid Waste Management Plan	Collection of Solid waste		SADA Reckong Peo
			1. Door to Door Collection	SADA has achieved 70 to 80 percent door to door collection.
			2. Segregation	90% segregation has been achieved by SADA at Source as well as in the site.
		Processing of Bio-degradable Waste	Composting	For Processing of Bio-degradable waste SADA Reckong Peo has installed composting machine of capacity 1 TPD at their processing site. The sample of composting being also monitored by HPSPCB regularly.
		MRF	For recovery of waste	SADA has constructed the MRF facilities at their processing site.
		Removal of Dumpers	To avoid Littering	Dumpers are being removed in a phased manner
		Monitoring of dumpsite	To check impact of processing site on the air and water.	Is being done by HPSPCB regularly
		Collection of Hazardous waste centre	To store paint drums, CFL Bulbs, Batteries etc.	Direction has been issued to setup collection centre at MSW Site and should have agreement with TSDF.
		Disposal of sanitary waste	to dispose sanitary waste	SADA Reckong Peo has installed Incinerator for disposal of sanitary waste.
		Remediation of old	To stabilize the waste	There is no legacy waste in the site at present.

				extensive IEC activities..
		Special Taskforce	To keep check on illegal dumping and burning	The task force has been constituted under NGT order 603/2019 and it will keep a strict vigil on the illegal dumping.
1.2	Plastic waste management	The plastic waste collection centre	Collection	SADA has collected Plastic waste separately and has also installed Plastic waste Shredder at SWM Plant.
		MRF	For segregation and quantification	SADA has constructed the MRF facilities at their processing site.
		Use of stored plastic	To recycle, reutilized	Plastic is being recovered during segregation and sent for recycling through registered Kabari walas.
		RDF	Used as fuel in the cement kiln	NA
		Utilization of plastic waste by HPPWD.	Reuse	Proposal has been sent to HPPWD for utilization of segregated waste.
		Registration under PWM	Register	Nil
		Mass Awareness	To aware citizens	SADA and DRDA were directed to raise awareness among the citizen by distributing pamphlets, through advertisements in newspapers and local TV channels, and by installing hoardings in their respective areas.
1.3	Construction and demolition waste	Allocation of appropriate containers/ processing site	Collection of waste	Direction were issued to SADA and DRDA to identify the lands for processing of C&D waste.
		Utilization of C&D Waste	reuse	SADA and DRDA are directed to utilize the C&D waste in lower layer of road pavement, in retaining walls etc.
		Check on illegal dumping	monitoring	HPPWD and Forest Dept. were directed to check on illegal dumping along the roads and submit monthly report to the committee.
1.4	Bio Medical waste management Plan	Inventorization	For identification	Inventorization is completed
		Issue authorization	Registration	HPSPCB is granting authorization after fulfilling the specific conditions by the medical institution such as linkage with CBMWTF, deep burial pits, ETP and STP.
		Linkage with CCBWTF	For proper disposal of bio medical waste	NA
1.5	Hazardous waste management Plan	Inventory	For identification	Completed, total 7 nos. units are present in the Distt. Kinnaur
		Linkage with	For disposal of HW	All 7 nos. units are linked with registered

		recycler		
		Display boards	As per Directed by Hon'ble NGT under OA No. 804	All 7 nos. units have installed display boards in front of their factories gates.
1.6	E-waste Management Plan	Collection centre	For collection	SADA and DRDA has been directed to setup collection centre for collection of E-Waste.
		Awareness	To aware the citizens	SADA and DRDA directed to raise awareness about the hazardous character of e-waste and about nearest constructed e-waste facility among citizens by issuing press notes or by installing hoardings.
		Proper Channelization	For proper disposal	HPSPCB has issued directions to all the bulk consumers to dispose of the e-waste through registered recycler.
2	Water quality Management Plan	Monitoring of water bodies	To check the quality of water	HPSPCB is monitoring the quality of water bodies under NWQMP 13 Nos. Monthly and SWQWM 6 Nos, quarterly.
		Rain water harvesting, check dams & johars etc provide	To recharge the water bodies or conserve the water	234 No. provided in Distt. Kinnaur by the Forest Dept. Also Direction issued to all the industries for construction of Rain Water Harvesting.
		Muck management of HEPs	To check on muck dumping activities of HEPs	Regular monitoring of all the HEPs ensured by PCB.
		Installation of Continuous Real Time Water Quality Monitoring station	To check the parameters of water	Jal Shakti Vibhag has been directed for installation of Real Time Water Quality Monitoring station .
3	Domestic water management Plan.	Nos of STP provided	Monitoring	1 No. STP of JSV and 3 no's industry has own STP, which is continuously being monitored by HPSPCB and time to time direction has been issued to the industries if any sample failed.
		New STP Proposed	For up gradation	The JSV has proposed new STP at Kalpa Distt Kinnaur of capacity 0.5 MLD
		No. of Sample collected	Sample	Monthly monitoring of STP by JSV and quarterly sample of Pvt. STPs taken regularly by HPSPCB
5	Air Quality Management Plan	Installation of monitoring stations	To monitor ambient air quality	Site for continuous ambient air quality monitoring stations (CAAQMS) has been identified and is in under process. HPSPCB has started the manual monitoring of Ambient Air at Kinnaur (HQ) and will continue it until station is established.
		Status of APCDs & their	Monitoring	The Red and Orange categories of industries are being monitored by HPSPCB on quarterly

	gradation in Air Polluting Industries		basis.
	Plantation	To control Air Pollution	460 hac. covered by the Forest Dept. in Distt Kinnaur by plantation.
	IEC Activities	Awareness Program to not burn agriculture waste	6 No. awareness program has been conducted by the Distt. Agriculture office to aware people.
Mining Management Plan	Check on illegal mining	To keep vigil	Mining dept. has been directed to check illegal mining and penalize them if any violation found.
Noise management plan	Nos. of Challans by Dept. of Police	To check use of pressure horns	4 nos Challan for Pressure Horn and 3 Nos Challan for Pollution Certificate.

The District Environment Plan is showing a significant improvement in every meeting. The progress report has been submitted for your kind information and necessary action please.


Deputy Commissioner,
Kinnaur-cum-Chairman
Distt.Level Committee

Copy to:

1. Asst. Environmental Engineer- Cum - Member Secretary, District level committee, HPSPCB, RO Rampur Distt. Shimla

ANNEXURE-I

Progress report on seven (7) thematic areas (District Environmental Plan, Kullu)

Sr. No.	Thematic areas/ Action areas	Purpose	Measureable Outcome till date.
1.	Waste Management Plan		
a)	Solid Waste <u>IN R/O ULB'S</u>		
	Formation of Ward Sanitation Committee	To keep vigil and educate people	Process has been initiated by the ULB's.
	Allocation of designated dustbins i.e. for DRY & WET Waste separately	Segregation	Allocation of designated dustbins is yet to be initiated by the ULB's, however approx. 60% of dry and wet waste is being segregated at household level.
	To make ULB's Large Dust Bin Free and to increase 100% door to door collection	Proper Collection and Segregation	100% door to door collection by the ULB's
	Involvement of NGO's/ECO clubs NCC/NSS/Scout Guide	Awareness	The ULB's linked with NGO's, Students for awareness.
	Segregation at Collection Vehicle Level	Segregation	Segregation at collection vehicles are ensured by ULB's.
	Use of Sanitary Land Fills	Proper Disposal	No sanitary land fill exists in Distt-Kullu.
	Material Recovery Facility	Recovery	All ULB's provided the MRF facility.
	Reuse of flowers in making Dhoop & Agarbattis	Proper Use	To be initiated by ULB's.
	Solid Waste <u>IN R/O RURAL AREAS</u>		
	Reuse of Gobar (Dung) in making Bio Bricks/Flower Pots/Logs)	To be used in Funeral & as Fuel	Training of self-help groups has been conducted by the DRDA, Kullu for making flower pots from Cow Dungs.
	Reuse of Gobar as DIYAS	Lightning	Approx. 10,000 No's of Diyas made of cow dung were sale out during the Diwali festival in 2020 by DRDA along with self-help groups.
	Agriculture Waste as Fuel or Compost	Fuel & Manure	To be initiated by Agriculture Department/Gram Panchayat.

	Pine Needles	Fuel Briquette	No such industry exists in Distt-Kullu.
	Lantana	Furniture	No such industry exists in Distt-Kullu.
	Cow Urine	Pesticide/Fertilizer	To initiated by the agriculture Department, Kullu along with Gram Panchyats.
	Zero waste management shed	Segregation of waste	01 No's of shed under construction at Nirmand, Distt. Kullu by DRDA.
	Making of soak pits for liquid waste	Control	305 No's of soak pits are provided at household level by DRDA.
b)	Plastic Waste		
	PW Collection centers	Collection	PW collected by the ULB's in the MRF.
	Authorization of PW Pickers	Collection	04 No's of rag Pickers registered by the MC Kullu, 03 No's by NP Banjar and 04 No's by NP Bhunter.
	Linkage with NGO's/ECO Clubs	Awareness & Collection	NGO's linked and awareness activities conducted time to time by ULB's.
	Use in Road Making	Disposal	To be initiated by ULB's
	Making of Poly bricks, Poly wall, Poly toilets, Poly benches	Reuse	To be initiated by ULB's
	Fuel for Cement clin	Disposal	117 tons RDF sent to the cement plants from WTEP, Rangree and 2.960 tons sent by the NP Banjar.
c)	C&D Waste		
	Establishment of Deposition Points	Collection/Settlement	MC Kullu & Manali has identified the C&D Waste sites.
	CD Waste Recycling Plant	Recycling	To be initiated by ULB's
	Empty Cement Bags	prevents soil erosion/Retaining wall formation	To be initiated by ULB's
d)	Biomedical Waste		
	CBWTF Facilities for each medical block	Proper & Regular Disposal	No CBMWTF provided at Block level however facility of CBWTF, M/s Enviro Engineer, Sandil (Arki), Distt. Solan is being availed.
	BAR CODE system	Effective disposal	130 No's of HCF have been covered under Bar Code System which is almost 25% of the total HCFs inventoried in District Kullu.

	Covering of Ayurvedic and Vet. Hospitals Under CBWTF	Proper Disposal	53% of Ayurvedic HCFs are connected with CBWTF on call basis and rest are adopting Deep Burial being located in the remote areas. The connectivity of vet. HCFs are 100% (on call basis) with CBWTF.
	Regular Inspection by HPSPCB	Proper Functioning	236 No's of inspection were carried out during FY 2020-21.
e)	Hazardous Waste		
	Hazardous waste collection centre in each Industrial Area	Collection	HW stored by the individual industry at their premises and sent to the authorized recycler/ TSDF etc.
	Transport Vehicle for HW in each industrial area	Disposal	HW transferred for final disposal by the authorized recycler/ TSDF.
	HW Treatment Plant at Distt. Level	Collection	No HW treatment plant is established at Distt Level however HW is transferred for final disposal by the authorized recycler/ TSDF for treatment and disposal.
	Implementation of bylaws	Proper function	HOWMR, 2016 are implemented.
	Approval of Non HW Industries	Envt. Protection	Non- HW industry covered under the Consent Mechanism are also approved as and when applied.
f)	E-Waste Waste		
	Toll free no. for collection	Collection	To be initiated by ULB's
	Collection centers	Collection	E- Waste collection at the MRF sites and kiosk provided by the ULB's.
	Authorization of EW Pickers	Collection	To be initiated by ULB's
	Proper Disposal Centers	Disposal	To be initiated by ULB's
	Mass Awareness	Awareness	Not initiated due to Covid-19
2.	Water Quality Management		
	Mobile toilets for industrial areas	ODF	No mobile toilet provided in IA, Shamshi, however, each industry provided their own toilets and septic tanks.
	Biodegradable Idols	Contamination Free	No industry exists in the jurisdiction of this office for manufacturing of biodegradable Idols.

	Worship Material Biodegradable	Contamination Free	No such industry exists in Distt-Kullu
	Ban on Commercial Sale of Water	Replenishment of UGW	To be checked by the H.P Ground Water Authority & JSV, Kullu.
	Water Recharge Methods	Increase the UG Water Level	Rain water harvesting system are provided by the industries.
	Plantation	Rain & Increase the UG	2000 No's of Tree planted by the HPSPCB, Kullu.
	Mass Awareness	Awareness about quality	Not initiated due to Covid-19.
3.	Domestic Sewage Management		
	Need of Common STP's	Collection and Treatment	07 No's of Common STP's are provided & operated by the Jal Shakti Vibhag and two Common STP's are under construction.
	Bio Methanation	Treatment	To be initiated by JSV
	Bio Fuel Cell	Treatment and electricity production	To be initiated by JSV
4.	Industrial Wastewater Management		
	ETP Plants	Treatment	14 No's of ETP installed in the industries for treatment of the waste water.
	Land Fills for Industrial Water from Boilers	Treatment	Not initiated as there is no IBR are in Distt-Kullu
	CETP	Treatment	No CETP fall under the jurisdiction of this office.
	Regular Inspections	Mitigation	Regular inspections are conducted by HPSPCB.Kullu from time to time.(883 No's of inspections conducted from 01-04-2020 to 28.2.2021)
5.	Air Quality Management		
	Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.	APCD's provided by the industries are as per the norms and directions are issued to the units for up gradation as & when required.
	Direction to the industries for improving the conditions of APCDs and increase in vigilance	Reduction in air pollution.	Notice issued to the industries to improve the APCD's.(copy attached for reference)
	Boiler Conversion into electrical or Gas Boiler	Prevents Air Pollution	Not initiated as there is no IBR boiler in Distt-Kullu.
	To increase height of Chimneys	Prevents Air Pollution	The height of the chimney is increased as per the norms.

	Proper implementation of measures for Stone Crushers	Prevents Air Pollution	All 20 No's of operational stone crushers have provided the measures to control the air pollution.
	Proper Maintenance and checking of Vehicular Engines	Prevents Air Pollution	Vehicle checking campaign conducted on regular basis at Bhang along with Police department.
	Road Maintenance by Pavement etc.	Prevents Air Pollution	Direction issued to the concerned departments in the District Environment Plan
	Ban on Garbage burning	Prevents Air Pollution	Incidents observed and directions issued to the MC's (copy of notice attached)
	Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution	To be initiated by Agriculture Department.
6.	Mining Activity Management		
	Controlling Mining Activity	Initiated	Initiated and fines are imposed by the Mining Department from time to time (copy attached for reference)
	Complaints against Mining Pollution	Nil	Nil
7.	Noise Pollution Management		
	Ban on pressure horns	Prevents Noise Pollution	Complete ban and regularly check by the Police department/ MVI
	Formation of Silent Zones	Prevents Noise Pollution	For existing silent zone (i.e. school, hospital, court etc.) regular noise monitoring conducted by HPSPCB and police department has been to form circular road Dhalpur as noise free in meeting of DEP held on 15-03-2021.
	Sound Absorbers in Industries	Prevents Noise Pollution	Directed shall be issued to industries as & when required.
	Implementation of Bylaws	Prevents Noise Pollution	The provisions of Noise Pollution (Regulation & Control) Rules, 2000 implemented.
	Formation of Green Muffler	Prevents Noise Pollution	Nature parks established and operated at Mohal, Babeli, Kasol etc. by Forest Department.
	Proper Maintenance and service of Vehicular Engines	Prevents Noise Pollution	Directed / guided in the vehicle camps.

Regional officer, HPSPCB, Kullu-cum-Member Secretary,
Distt. Environment Committee, Kullu H.P.

Deputy Commissioner, Kullu-cum-Chairman
Distt. Environment Committee, Kullu, H.P.

Progress Report on District Environment Plan of District Mandi

The District Environment Plan of District Mandi has already been prepared, approved, and uploaded to the District website before 31-12-2019. To implement the District Environment Plan, monthly meetings have been convened regularly and so far 6 meetings have been convened and their compliance is as under:

Sr. No.	Thematic area.	Action plan	Purpose	Measurable Outcome till date								
1.1	Waste management Plan	Waste management Plan	Purpose									
				Collection of Solid waste	ULB	M.C Mandi	M.C Sundernagar	M.C Nerchowk	M.C Jogindernagar	N.P Rivalsar	N.P. Karsog	N.P Sarkaghat
						80%	100%	80%	90%	90%	100%	100%
						80%	100%	80%	100%	90%	100%	100%
				Processing of Biodegradable Waste	Composting	Each ULB has constructed the compost pits in their processing site.						
						Not yet provided by ULB's.						
				MRF	For recovery of waste	Dumpers have been removed by all the ULB's						
				Removal of Dumpers	To avoid Littering	The AAQM and leachate sampling is being done time to time.						
				Monitoring of dumpsite	To check the impact of the processing site on the air and water.	As per the latest submissions during the last review meeting held on 10.02.2021, Hazardous Waste Collection Kiosks have been provided by all the ULB's.						
				Collection of Hazardous waste centre	To store paint drums, CFL, Bulbs, Batteries, etc.	The same is being monitored through Swachtha app by ULB's						
Online Platform	Where citizen can upload photos of garbage	CPCB Guidelines for Disposal of sanitary waste have been forwarded to all the ULBs for information and they are ensuring compliance thereof.										
Disposal of sanitary waste	to dispose of sanitary waste	Only two no. ULB's i.e M.C Mandi and M.C Sundernagar are having old dumpsites and requisite machinery i.e bailing machines and Tromel have already been installed at both the ULB's for the processing of legacy as well as day to day collected waste. Rest of the ULB's does not have any dumpsites.										
Remediation of old dumpsite	To stabilize the waste	In progress. Time to time awareness camps as well as awareness through IEC activities is being done by ULB's and DRDA. The same is being monitored during the Distt. Level meetings by the Chairman of the Committee.										
Mass awareness	To aware the citizens	The task force under the Chairmanship of concerned Addl. Distt. Magistrate has already been constituted by Hon'ble Governor Himachal Pradesh in compliance to the orders passed by Hon'ble National Green GT order in O.A no. 603/2019 titled as "Rajiv Verma vs. State of HP & Ors.										
Special Task force	To keep a check on illegal dumping and burning											

	Construction of soak pits for liquid waste	Control	Provided at individual household levels and P.O DRDA Mandi submitted that the Mandi District has been declared as Open defecation free and the verification of the same has already been done.
1.2	Plastic waste management		
	Plastic waste collection centre	Collection	All the ULB's have constructed the plastic waste collection centres.
	Material Recovery Facility	For segregation and quantification	MRF facility not yet provided by any of ULB's.
	Use of stored plastic	To recycle, reutilized	<ul style="list-style-type: none"> • Single-use plastic is also being sent to HPPWD, for road construction activities. • Other plastic is being recovered during segregation and sent for recycling through registered Kabaribatas.
	RDF	Used as fuel in the cement kiln	NO RDF plant installed by any of ULB's.
	Registration under PWM	Register	There are only 04 no. Brand Owners in District Mandi. All the brand owners have applied for Registration under PWM rules 2016 and the applications are under process.
	Mass Awareness	To aware citizens	In progress. Time to time awareness camps as well as awareness through IEC activities is being done by ULB's and DRDA. The same is being monitored during the Dist. Level meetings by the Chairman of the Committee.
	Special task Force	To check on illegal use of Plastic Bags and littering in public places.	Directions have been issued to all ULB's to nominate a representative from the ULB's in order to check the on illegal use of Plastic Bags and littering in public places.
1.3	Construction and Demolition Waste Management		
	Allocation of appropriate containers/ processing site	Collection of waste	As per the latest proceedings of the meeting of the Distt. Environment Plan held on 10.02.2021 the status of C&D Waste management Sites is as under: M.C Nerchowk: Site identified but not notified yet. M.C SNR: 06 C& D waste Sites and its bye laws notified. M.C Mandi: Site near Mandi - Sundernagar bypass is being used for the collection of C & D waste N.P Riwalkar: No site available. N.P Karsog: Not yet identified.
	Utilization of C&D Waste	Reuse	All the ULBs have been directed to utilize the C&D waste in the lower layer of road pavement, in retaining walls and backfilling etc.
	Check on illegal dumping	Monitoring	HPPWD and Forest Dept. have been directed to check on illegal dumping along the roads and submit the monthly report to the committee.
1.4	Bio Medical Waste management Plan		
	Inventorisation	For identification	As per the information received from HPPCB Regional lab Sundernagar the Inventorisation has been completed and there are 1286 no. Health Care Facilities located in Distt. Mandi.
	Issue authorization	Registration	HPSPCB is granting authorization after fulfilling the specific conditions by the Health Care Facilities and

			1223 Health Care facilities have been Authorised in Dist. Mandi.
	Linkage with CBWTF	For proper disposal of biomedical waste	Out of total 1286 HCF's, 800 facilities are linked to CBWTF facility whereas 486 facilities are using deep burial methodology for disposal of Bio medical waste.
1.5	Hazardous Waste Management Plan		
	Inventory	For identification	Completed, total 53 no. Hazardous waste generating units in Dist. Mandi.
	Linkage with the registered recycler	For disposal of HW waste	All of these units are having agreement with authorised processing facilities for transportation, processing and disposal of Hazardous waste.
	Display boards	As per Directed by Hon'ble NGT under OA No. 804/2017	All 53 nos. units have installed display boards in front of their factories gates.
1.6	E-waste Management Plan		
	Collection centre	For collection	All the ULBs have provided E-waste collection centres for the storage of e-waste. The committee is reviewing the quantity of waste received on monthly basis.
	Awareness	To aware the citizens	In progress. Time to time awareness camps as well as awareness through IEC activities is being done by ULB's and DRDA. The same has also been displayed in the international Shivratri fair at Mandi held w.e.f 11.03.2021 to 18.03.2021. The progress made in this regard is being monitored during the Dist. Level meetings by the Chairman of the Committee.
	Proper Channelization	For proper disposal	HPPSCB has issued directions to all ULB's to enter into agreement with Authorised recyclers of E-waste for its transportation and disposal.
2.	Water Quality Management Plan		
	Monitoring of water bodies	To check the quality of water	HPPSCB is regularly monitoring the quality of water bodies as per the notified schedule under NWQMP. The data is available on the website of the HPPCB.
	Rainwater harvesting	To recharge the water bodies or conserve the water	It is being ensured that all new industrial units including hotels provide roof top rain water harvesting structures.
	Muck management of HEPs	To check on muck dumping activities of HEPs	Regular monitoring of all the HEPs ensured by PCB. However there is no under construction HEP where muck generation is there.
3.	Domestic Sewage Management		
	Need of Common STP's	Collection and Treatment	I. 06 no. common STP's are presently operational. The work w.r.t capacity augmentation of STP's at Mandi town is under process. II. The construction work of common STP for Riwalsar town has been completed and laying of network pipelines is under progress.
	Monthly report of STP's	Monitoring	HPPSCB is regularly monitoring STPs (of Jal Shakti Vibhag) on monthly basis by collecting samples of treated waste water and necessary action has been taken as when the results of treated water found to be beyond the prescribed standards.

4. Industrial Water Management Plan			
Installation and regular sampling of ETPs	Monitoring		There are 19 nos. waste water treatment facilities in the water polluting industries in the District Mandi.
Regular Inspections	Mitigation		Regular inspections and sampling is being carried out by HP State Pollution Control Board. Monthly report in compliance to Hon'ble NGT orders dated 03/08/2018 in the matter of Paryavaran Suraksha Samitiamr. V/s UOI and ors (OA No. 593/2017) is being submitted to H.O Shimla.
5. Air Quality Management			
Installation of monitoring stations.	To monitor ambient air quality		The site for continuous ambient air quality monitoring stations (CAAQMS) has been identified and requisition for installation of same has already been submitted to worthy Deputy Commissioner, Mandi. Also, the requisition of required machines as well as manpower to start the manual Ambient Air Quality monitoring twice a week has been submitted to HPPCB Head Office Shimla.
Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.		All the industrial units having Air Pollution potential have installed requisite Air Pollution Control Devices and the time to time monitoring of the same is being conducted and necessary actions as per law is being taken against the violating units (if any)
Proper implementation of measures for Stone Crushers	Prevents Air Pollution		All the Stone Crushers have provided requisite Air Pollution Control Devices and regular inspections and Ambient Air Quality Monitoring are being carried out. Units are also submitting self monitoring reports of the monitoring conducted by certified laboratories.
Regular Checking of vehicles	To check the emission standards		The monthly progress report submitted by Police Department and RTO Mandi w.r.t Challans issued and checking of PUC certificates is being reviewed by the Chairman of the committee during the meetings and proceedings of the same are being submitted to Head office, HPPCB Shimla.
Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution		Time to time directions have been issued to ULB's and P.O DRDA by worthy Chairman of the Committee to ensure complete ban on stubble burning.
6. Mining Activity Management			
Controlling Mining activity	Ensure complete restriction on illegal mining		Time to time directions was issued by the worthy Chairman to all the 39 authorised departments to conduct surprise checks and act rigorously against the violators. Action taken report is being monitored during the review meeting of the Distt. Environment plan. As per latest proceedings, the Mining Department has submitted that "38 Cases detected, 9 Compounded (Rs. 40,900 received), 15 cases lodged in the Hon'ble Court".
Complaints against Mining pollution	Nil		As per the latest record, no such complaints "Mining Pollution" during have been received in this office. Necessary action shall be taken as and when such complaints received to this office.
7. Noise management plan			

Regular vehicles	Monitoring of	To check the use of pressure horns	Times to time directions to Police Department and R.T.O Mandi were issued by Worthy Chairman of the Committee to ensure the prohibition regarding use of pressure horns.
Nos. of Challans by Dept. of Police, RTO		To check the use of pressure horns	The monthly progress report submitted by both the departments in this context is being reviewed by the Chairman of the committee during the meetings and proceedings of the same are being submitted to Head office, HPPCB Shimla.
Sound Absorbers in Industries		Maintain the noise within prescribed standards	Acoustic enclosures have been installed on all the installed DG sets in the industries/units. The same is being ensured by the State Pollution Control Board as per the official mandate.
Formation of Green Muffler		Prevents Noise Pollution	Green belt has been provided by all the Stone Crushers of the District to contain the noise and dust emissions. Plantation of 1000 plants has also been carried out in the area under the jurisdiction of MC Sundernagar.
Proper Maintenance and service of Vehicular Engines		Prevents Noise Pollution	Vehicle fitness is being checked by Regional Transport Office, Mandi and monthly reports are being submitted.
8. Rejuvenation of Water bodies			
Riwalsar lake		Monitoring and In progress projects for improving water quality	As per the latest water quality results, the water quality of Riwalsar lake is falling in Class "C". As per the latest proceedings of the latest review meeting of Distt. Environment Plan held on 10.02.2021, E. E JSV Baggi informed that civil works of common STP at Riwalsar has already been completed and the laying of network pipeline is in progress. The representative of N.P Riwalsar informed that Rs. 90 Lakh has been deposited to HPPWD for construction of storm water drains around lake.


 Deputy Commissioner Mandi cum Chairman,
 District Level Committee in O.A no. 360/2018
 (District Environment Plan)



H.P. STATE POLLUTION CONTROL BOARD,
REGIONAL OFFICE, "HIM PARIVESH",
PHASE - III, NEW SHIMLA - 171009
www.hppcb.nic.in **Phone No. - 0177-2673274**



No. PCB/NGT Matter/OA No. 360 (DEP)/21- 3279..

Dated: 31/03/2021

To

✓ The Member Secretary,
HP State Pollution Control Board,
Him Parivesh, Phase-III,
New Shimla, Distt. Shimla (HP)

Subject: - Preparation of District Environment Plan in compliance to the order of Hon'ble NGT in the matter 360/2018 - regarding.

0103/2021
Acet
DA(NGT)
Sir,
This is in reference to your office letter No. PCB/NGT Matter/2020 (OA No. 360/2016)-26332-54, dated-05-03-2021 and No. PCB/NGT Matter/2020 (OA 360/2016)-27428-37, dated-24.03.2021 on the subject cited above.

31/3/2021
In this context, it is submitted that District Environment Plan in OA No. 360/2018 for district Shimla has been approved by District Level Committee on 14.01.2020 and is already under implementation. Further, six meetings of district level committee have been convened so far to review the progress made by different departments. The information in the desired format is annexed as "Annexure-A" for kind information please.

Enclosed: - As Above



Yours Faithfully,

(Aditya Negi, IAS)
Deputy Commissioner,
Shimla-cum-Chairman, DLC

	Water Recharge Methods	Increase the UG Water Level	3 no. of RWH Structures have been proposed to be constructed in Shimla Circle and 1 no. in Rohru circle by Jal Shakti Vibhag. 2,225 no. of RWH structures & 275 checkdams/johars have been constructed by DRDA in various GPs in 2020-21. Also Forest Department has constructed 2 RWH Structures, 263 check dams and 28 ponds in 2019-20. Further, 11 RWH structures, 254 checkdams and 9 ponds are proposed to be constructed in 2020-21.																		
	Plantation	Rain & Increase the UG	Plantation in 7 hect. Forest land has been done by Forest department in the catchment of Giri River and plantation over 3 hect. Area has been done by planting 3300 plants in Pabbar Catchment in 2019-20. Further, plantation in 7 hect. is proposed to be done in 2020-21. Apart from this 2,18,314 plants have been planted by DRDA covering an area of approx. 418.94 hect. up to 2020.																		
	Mass Awareness	Awareness about quality	Regularly being done by all the departments.																		
	Regular monitoring and sampling of water quality of Rivers and various drains on monthly basis.		HSPSCB is collecting 17 samples on monthly basis from various river and drains in District Shimla under MINARS and RRC Monitoring. Also 22 Nos. of additional samples are being collected from various locations on quarterly basis under State Water Quality Monitoring Programme.																		
	Installation of continuous Real Time Water Quality Monitoring Station.		3 No. of Real time water Quality Monitoring Stations are proposed in the catchment of river Ashwani, River Pabbar & River Giri in District Shimla. An amount of Rs. 1.2 Crores have been allocated by State Pollution Control Board for the same. Joint inspection for site and parameters selection has already been carried out by HSPSCB and JSV on 13.01.2021. Tender has been called by JSV Rohru on 18.02.2021.																		
	Carrying assessment of ground water survey for quality and to identify over exploited and critical areas.		Under Shimla District there is no such valley plain grounds where water table assessment could be made by installing piezometers and so far no piezometers have been installed.																		
	Sampling of Tube wells Borewells, Hand Pumps.		10 ground water samples have been collected by HSPSCB in District in Jan-Feb, 2021. As per analysis report received from H.P. SPCB Regional Lab Shimla all the parameters are complying with the Standards prescribed in IS: 10500:2012. JSV Rohru has collected 1, JSV Jubhal 15 and JSV Rampur 12 ground water samples in Jan-Feb, 2021.																		
	Sealing of contaminated Hand pumps and found to be unfit for drinking purpose by the Public.		No contamination has been observed so far.																		
3 Domestic Sewage Management																					

	Need of Common STPs	Collection and Treatment	There are 11 no. of Common STPs which are under operation in District Shimla i.e. STP Rohru (1.015 MLD), STP Jubbai (0.65 MLD), STP Khotpri (1.0 MLD), STP Chuba Baag (0.50 MLD), STP Jhakri (1.0 MLD), Dhalli, Malvana, Lalpani, Snowdon, North Disposal & Summer Hill. Further, there are 6 no. of Common STPs under construction phase. STP Narkanda, STP Theog, STP Sunni are almost complete. In STP Narkanda, testing has been done. Roof structure for heavy snowfall is under construction. In STP Theog, effluent drain pipe has been laid. Only main hole chambers on National Highway are to be made functional. In STP Sunni supply of power is to be provided. In STP Kothnai Zone-I and II & Saraswati Nagar civil works is complete. Electromechanical equipments are to be installed. Also 9 STPs are proposed to be constructed at Panthaghat, Mashobra, Toru, Dakolar, Khaneri, Taklech, Chopal, Chinggon and Rohru.																	
	Bio Methanation	Treatment	1 TPD Bio-methanation plant has been installed by MC Shimla at Lalpani.																	
	Bio Fuel Cell	Treatment and electricity production	1 Waste to Energy Plant by the name & style of M/s Elephant Energy Pvt. Ltd. has been set up by MC Shimla.																	
	Up-gradation of STPs and installation of Continuous Effluent Monitoring Stations at outlet.		The Up-gradation of existing Sewerage Treatment Plants at Dhalli, Malvana & Lalpani has been sanctioned under AMRUT project. The work of up-gradation of existing STPs with advanced SBR technology approved by SLTC for 3 STPs namely Dhalli, Malvana and Lalpani which are adding effluent to Ashwani Khad. The tender of STP Dhalli, STP Lalpani and STP Malvana has been awarded. The work of up-gradation of STP Malvana has been started in which work of installation of centrifuge and online monitoring system is in progress.																	
	Regular monitoring and sampling of common STPs.		Regular monitoring and sampling of all the STPs is being carried out by HPPCB on monthly basis. Results of STP Lalpani, Malvana & Rohru are not conforming to the prescribed standards.																	
4 Industrial Wastewater Management																				
	ETP Plants	Treatment	There are 35 water polluting industries in district Shimla. Apart from this there are 503 hotels operational in district Shimla. Out of these 323 hotels are connected with common STPs, 70 have provided their individual STPs and 110 have provided septic tanks to discharge waste water generated.																	
	Land Fills for Industrial Water from Boilers	Treatment	No																	
	CETP	Treatment	No																	
	Regular Inspections	Mitigation	Regular inspections of water polluting industries are being carried out by HPPCB. In the month of January & February, 80 inspections of various industries were carried out.																	
5 Air Quality Management																				

ANNEXURE-I

Seven (7) thematic areas (District Environmental Plan of Sirmaur District)

Sr. No.	Thematic areas/ Action areas	Purpose	Measureable Outcome till date.		
1.	Waste Management Plan				
a)	Solid Waste <u>IN R/O ULB'S</u>				
	Formation of Ward Sanitation Committee	To keep vigil and educate people	ULB	Status	
			MC Paonta Sahib	Formation of the Ward Sanitation Committee is proposed (13 no's of ward)	
			MC Nahan	Ward sanitation Committee has been constituted (13 no's of ward)	
			NP Rajgarh	Ward sanitation Committee has been constituted (07 no's of ward)	
	Allocation of designated dustbins i.e. for DRY & WET Waste separately	Segregation	ULB	Status	
			MC Paonta Sahib	Dry and wet waste are being collected separately	
			MC Nahan	Dry and wet waste are being collected separately	
			NP Rajgarh	Dry and wet waste are being collected separately	
	To make ULB's Large Dust Bin Free and to increase 100% door to door collection	Proper Collection and Segregation	ULB	Status	
			MC Paonta Sahib	Door to door collection of solid waste is done. Dust bins are installed in all wards for collection of solid waste and same is being lifted by M/s Rekart Innovations	

				Pvt. Ltd. Sec. 27 Gurugram (HR). For the month of March 2021, total 66.89 MT of Plastic waste has been sent to co-processing facility at Gazipur, Delhi
			MC Nahan	Door to door collection of solid waste is done. No large dust bin installed.
			NAC Rajgarh	Door to door collection of solid waste is done. No large dust bin installed. For the month of March 2021, total 20 MT of Plastic waste has been sent to co-processing facility at Gazipur, Delhi.
	Involvement of NGO's/ECO clubs NCC/NSS/Scout Guide	Awareness	ULB	Status
			MC Paonta Sahib	By Saras and SHG group
			MC Nahan	With the help of Ward member
			NP Rajgarh	With the help of self help group and ward members
			➤ Annexure-P1	
	Segregation at Collection Vehicle Level	Segregation	ULB	Status
			MC Paonta Sahib	5 No's of tempo's are engaged and segregation is done at the time of collection
			MC Nahan	Segregation through trommel machine
			NP Rajgarh	Segregation at the point of

			collection.
Use of Sanitary Land Fills	Proper Disposal	ULB	Status
		MC Paonta Sahib	MC Paonta has made an agreement with M/s Rekart Innovations Pvt. Ltd. Sec. 27 Gurugram (H) for lifting waste.
		MC Nahan	Designated site provided
		NAC Rajgarh	NAC Rajgarh has made an agreement with M/s Rekart Innovations Pvt. Ltd. Sec. 27 Gurugram (H) for lifting waste.
Material Recovery Facility	Recovery	ULB	Status
		MC Paonta Sahib	Beside composting being done
		MC Nahan	Beside composting being done
		NAC Rajgarh	Beside composting being done
Reuse of flowers in making Dhoop & Agarbattis	Proper Use	A team of 3 person from district Sirmour is already taking training at CSIR Palampur (H.P).	
<u>Solid Waste IN R/O RURAL AREAS</u>			
Reuse of Gobar (Dung) in making Bio Bricks/Flower Pots/Logs)	To be used in Funeral& as Fuel	Bio Bricks (Uples) are made in all Gram Panchayats.	
Reuse of Gobar as DIYAS	Lightning	Contribution of Animal Husbandry Department 1. Vermicomposting 2. Farm Yard manure 3. Flowerpot of cow dung made which is to be used in plant nursery of forest department. 4. Cow dung Diyas of approx. 10000 No's are made and sold in Deepawali & approx. Rs.75000/- revenue generated from this.	
Agriculture Waste as Fuel or	Fuel & Manure	The agriculture waste is being used as a fuel.	

	Compost		
	Pine Needles	Fuel Briquette	Nil
	Lantana	Furniture	Nil
	Cow Urine	Pesticide/Fertilizer	(a) Cow urine is distilled along with fennel (Saunf) bearing medicinal values (Gau ark) used as medicine. (b) Gau ark along with cow dung is used as insecticide/pesticide/manure in plants planted in the vicinity of Balasundari Gaushala in Trilokpur area.
	Zero waste management shed	Segregation of waste	<ul style="list-style-type: none"> ➤ Six No's of Zero Waste Management Sheds have constructed in Dev. Block at Cluster level. ➤ Mini collection centers constructed at ward level-202 Nos. & 81 No's are ongoing-RD ➤ Main collection centers constructed at GP level-40 Nos. & 2 Nos. are ongoing.
	Making of soak pits for liquid waste	Control	<ul style="list-style-type: none"> ➤ 323 No's Soak Pits have been constructed and 33 Leach Pits are under construction-BDO ➤ Individual level-220 Nos. constructed & 643 No's are in progress. ➤ 3. Community Level- 3738 No's Constructed & 643 No's are in progress.
b)	Plastic Waste		
	PW Collection Centre's	Collection	Total 222 no's of Mesh Wire Dustbins have been Installed in all 35 Gram Panchayats for Collection of Plastic Waste.
	Authorization of PW Pickers	Collection	<ul style="list-style-type: none"> ➤ 19 No's of Rag pickers have been registered in 19 GPs. In this regard, instructions have been given to all the BDOs for the registration of kabadiwalas/rag-pickers in all GPs. ➤ MC Paonta Sahib has authorized 23 Rag pickers

Linkage with Clubs	with NGO's/ECO Clubs	Awareness & Collection	<ul style="list-style-type: none"> ➤ In Collaboration with State Nodal agency Himachal Council for Science, Technology & Environment the Elementary Education Department has directed to Celebrate for 75 weeks continuously different Environmental activities under Bharat Ka Amrut Mahotsav started from 26.03.2021 in which Eco Clubs have been directed to organize environmental activities like quiz, debate, painting etc ➤ Awareness rallies as per SOP's issued by DDMA, Meeting with SMC in the school is conducted time to time. ➤ NSS/Scout & Guides students organize the camps for one to two weeks in different surrounding to clean environment. ➤ All the 250 Eco Clubs in the schools have been provided two dustbins each for solid and liquid waste by HIMCOSTE. ➤ Total challan of Rs.52000/- under HP non-biodegradable garbage (control) Act, 1995. <p>Annexure-P1</p>
	Use in Road Making	Disposal	1 Ton plastic waste has been used for construction of 1 KM road (Bhoodpur Koon, Village Road) under HPPWD Division Nahan
	Making of Poly bricks, Poly wall, Poly toilets, Poly benches	Reuse	<ul style="list-style-type: none"> ➤ Poly Benches made in Gram Panchyat Amnwala Sainwala, Bankla, sen-kiser ➤ In the Gram Panchayats of District Sirmour, 18112 Nos Poly Bricks have been prepared from 5340.73 kgs of single use/non-recyclable plastic. ➤ Many structures like-poly walls, poly toilets, poly benches, flower pots, poly stairs etc. are being made from these poly bricks.

	Fuel for Cement kiln	Disposal	M/s Cement Corporation of India (CCI) Rajban is using RDF as part of fuel in the Cement kiln. RDF of 4635 Kg is used by the unit from June 2020 to January 2021.
c) C&D Waste			
	Establishment of Deposition Points	Collection/Settlement	So far, no gram Panchayat & ULB has designated the site for C&D waste except MC Paonta i.e at Proposed Solid waste Site at Kedarpur. C&D waste is being used for leveling of low lying areas. C&D site for MC Nahan is proposed at Solid Waste Site near Do Sdka Kala Amb Road.
	CD Waste Recycling Plant	Recycling	Nil
	Empty Cement Bags	prevents soil erosion/Retaining wall formation	Areas being explored.
d) Biomedical Waste			
	CBWTF Facilities for each medical block	Proper & Regular Disposal	<ul style="list-style-type: none"> ➤ 17 No's healthcare facility has agreement with CBMWTF i.e. M/s Enviro Engineer. ➤ There is no CBMWTF in District Sirmaur. ➤ The State Board has authorized CBMWTF i.e. M/s Enviro Engineers, Sandli, Solan (H.P) for transportation of Bio-Medical waste from healthcare facilities in the district. It covers all blocks of Health/Ayurvedic/Veterinary departments falling under its area of operation i.e. Pachhad, Nahan, Kala Amb & Paonta Sahib.
	BAR CODE system	Effective disposal	➤ All the healthcare facilities (136 No) who are in agreement with authorized transporter have adopted Bar Coding system for effective disposal of Bio medical waste in the district.
	Covering of Ayurvedic and Vet. Hospitals Under CBWTF	Proper Disposal	➤ Ayurvedic & Veterinary HCF's falling in areas where CBMWTF is operative have entered in

			<p>agreement for disposal of Bio-Medical waste as detailed below:</p> <ol style="list-style-type: none"> 1. Veterinary HCF's- 42 No's 2. Ayurvedic HCF's- 13 No's-
	Regular Inspection by HPSPCB	Proper Functioning	<p>For surveillance and monitoring of HCF's the HP State Pollution Control Board has carried out 400 No of inspection under BMWM Rules, 2016 in FY-2020-21.</p>
e)	Hazardous Waste		
	Hazardous waste collection centre in each Industrial Area	Collection	<p>No hazardous waste collection center in district Sirmour. Hazardous waste generated from 433 authorized units in district is being disposed off to M/s Shivalik Solid waste management site, (TSDF), Dhabota, Tehsil Nalagarh, Distt. Solan, (H.P). Total 997.942 MT (April 2020 to Feb 2021) of Hazardous Waste is disposed off at TSDF site from industrial units of district Sirmour.</p>
	Transport Vehicle for HW in each industrial area	Disposal	<ul style="list-style-type: none"> ➤ Hazardous waste generated from 433 authorized units is transported through secured vehicle provided by authorized agency or TSDF as per SOP's under Hazardous Waste Management Rule,2016 (HWMR). ➤ All 433 units covered under HWMR has made agreement or MoU with authorized TSDF/authorized agency regarding disposal of Hazardous Waste and copy of Manifesto (Form-10) for disposal of HW are issued to the unit, Authorized vehicle carrying HW and one copy to Pollution Control Board for verification of disposal.
	HW Treatment Plant at Distt. Level	Collection	Nil
	Implementation of bylaws	Proper function	<ul style="list-style-type: none"> ➤ Hazardous waste generating units take authorization under HWMR, Rule 2016 and total 433 units are authorized till date.

			<ul style="list-style-type: none"> ➤ Manifesto system (Form-10) for disposal of Hazardous waste is implemented for verification of Hazardous Waste Disposal.
	Approval of Non HW Industries	Env. Protection	Nil
<i>f)</i>	E-Waste Waste		
	Toll free no. for collection	Collection	Nil
	Collection centers	Collection	<ul style="list-style-type: none"> ➤ There is one collection center provided by M/s Blue Star Ltd, Kala Amb, Distt. Sirmour, collection center location at Paonta Sahib named as M/s Hans Electronics, for collection of e-waste. ➤ 22 No. Collection Center are Completed & 43 Collection Centre's are in Progress by Rural development department.
	Authorization of EW Pickers	Collection	Nil
	Proper Disposal Centers	Disposal	<ul style="list-style-type: none"> ➤ E-Waste generated by the bulk consumers/industries has made agreement with TSDf (i.e. M/s Shivalik solid waste ltd, Nalagarh) regarding disposal of E-Waste & total 2 MT e-waste is disposed at TSDf site from District Sirmour (FY 2020-till date) ➤ Manifesto system (Form-6) is implemented for verification of E-Waste disposal.
	Mass Awareness	Awareness	<ul style="list-style-type: none"> ➤ Polythene Hatao Pryavaran Bachao/ Ek Din Panchayat ke Nam/Shri Markanday River Sanitation Drive on dated 14.03.2021. Several Mass Awareness Campaign have been conducted. ➤ Pollution control Board has conducted cleanliness drive on 28.12.2020 and total 7.5 MT collected & sent to Solid waste site of SADA Kala Amb. ➤ In all Gram Panchayats in Dev. Block Nahan. 2887 Kg Plastic Waste Collected

			and 1842 Poly Bricks are made of Plastic Waste.
2.	Water Quality Management		
	Mobile toilets for industrial areas	ODF	Nil
	Biodegradable Idols	Contamination Free	Nil
	Worship Material Biodegradable	Contamination Free	Nil
	Ban on Commercial Sale of Water	Replenishment of UGW	Nil
	Water Recharge Methods	Increase the UG Water Level	Nil
	Plantation	Rain & Increase the UG	<ul style="list-style-type: none"> ➤ Forest Department has carried out plantation in flood plain zones and 1600 plants planted in Trilokpur-Devni Area in FY 2019-2020 9600 plants planted in FY 2020-21 ➤ The target of planting more than 6000 saplings in all the development blocks has been set for the year 2021-22. By Department of Rural Development.
	Mass Awareness	Awareness about quality	<ul style="list-style-type: none"> ➤ Most of the Eco clubs schools have adopted water bodies like local bowrie located nearby their schools for cleaning them. ➤ State level wetland day was observed in 2020 at Shri Renuka ji. ➤ Special drive for regular cleaning of drinking water storage tanks with the help of SMC and volunteer is being done from time to time <p>Annexure-P1</p>
3.	Domestic Sewage Management		
	Need of Common STP's	Collection and Treatment	<ul style="list-style-type: none"> ➤ Civil work for construction of 1 STP of capacity 1.7 MLD proposed for Kala Amb and 1 STP capacity 1.5 MLD for Trilokpur is under process. ➤ Two No's STPs i.e. Zone-I (0.44 MLD) & Zone-II (1MLD) are Operational in

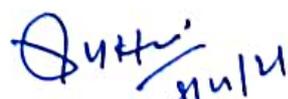
			Paonta Sahib & one is proposed (Zone-III). ➤ Three No's STPs are proposed for Nahar Town.
	Bio Methanation	Treatment	Nil
	Bio Fuel Cell	Treatment and electricity production	Nil
4.	Industrial Wastewater Management		
	ETP Plants	Treatment	The inventorisatation of water polluting industries which have provided ETPs are already completed. There are total 153 no's of water polluting industries in District Sirmaur which have provided ETPs. The list is enclosed herewith as Annexure -P2.
	Land Fills for Industrial Waste from Boilers	Treatment	<ul style="list-style-type: none"> ➤ The boiler ash which is non-hazardous in nature from using fuel such as wood and biomass is disposed-off in agricultural fields for usage by farmers, in cement industries (M/s Cement Corporation of India Ltd. Rajban in Sirmaur) as raw material. ➤ One unit M/s Shirgul Industries, Village Salwala, Paonta Sahib is authorized for non hazardous boiler ash dumping in secure landfill. ➤ The boiler ash which is hazardous in nature is disposed of to TSDF in Nalagarh under HWMR, 2016
	CETP	Treatment	<ul style="list-style-type: none"> ➤ CETP Kala Amb: (KIDC) Civil construction work of Chambers MBBR, MBBR-II and Anoxic tanks 95% completed (Industrial Part). ➤ CETP Paonta Sahib:(SGEL) Ground breaking ceremony was held on 24.03.2021.
	Regular Inspections	Mitigation	HPSPCB is keeping regular vigil in the area and Total 575 no's of inspections and 261 no's of ETP Samples were collected for FY 2020-21 & power disconnection orders of

			14 no's of were issued. The State Board has imposed and recovered total Environmental compensation of Rs. 2677500/- from total 15 no's of defaulting industrial units in District Sirmaur till date
5.	Air Quality Management		
	Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.	All 60 no's of air polluting industries have provided APCDs i.e. Cyclones, Bag filters, ESPs, wet scrubbers etc and upgraded as per revised stringent norms. The list of air polluting industries is enclosed herewith as Annexure P3
	Direction to the industries for improving the conditions of APCDs and increase in vigilance	Reduction in air pollution.	Regular monitoring is being conducted in Kala Amb and Paonta Sahib. Notices to 36 Industrial units have been issued for FY 2020-21. RO Paonta
	Boiler Conversion into electrical or Gas Boiler	Prevents Air Pollution	--
	To increase height of Chimneys	Prevents Air Pollution	All air polluting industries has installed chimneys as per prescribed environmental standards. (Details enclosed in Annexure- P3)
	Proper implementation of measures for Stone Crushers	Prevents Air Pollution	All stone crushers covered under consent mechanism within the jurisdiction of Pollution Control Board Regional Office Paonta Sahib have provided necessary pollution control measures as specified under Sr. no. 37 of Schedule-I of Environment (Protection) Act, 1986.
	Proper Maintenance and checking of Vehicular Engines	Prevents Air Pollution	Information for the period (RTO) (01.01.2021 to 22.03.2021) <ul style="list-style-type: none"> ➤ PUCs issued in Paonta Sahib & Kala-Amb are 5290 & 2343 respectively. Vehicle Checked in Paonta & Kala-Amb are 2090 & 2097 respectively. ➤ Challans without PUC in Paonta & Kala-Amb are 67 & 25 respectively. (Annexure-P4)
	Road Maintenance by Pavement etc.	Prevents Air Pollution	➤ Kala Amb to Trilokpur Road till M/s Varv

			<p>Biogenesis.</p> <ul style="list-style-type: none"> ➤ Internal Link roads within MC Paonta Sahib area. ➤ Internal Link roads within MC Nahan area.
	Ban on Garbage burning	Prevents Air Pollution	<p>Paonta Sahib/Kala Amb (March, 2020 onwards)</p> <p>Agriculture Department: No of training camps – 10 no's No of Farmers Participated - 498 no's</p>
	Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution	<ul style="list-style-type: none"> ➤ No complaint or case has been received regarding burning of Agriculture Waste as Parali etc. ➤ Paonta Sahib/Kala Amb (March, 2020 onwards) <p>Agriculture Department: No of training camps – 10 no's No of Farmers Participated - 498 no's</p>
6.	Mining Activity Management		
	Controlling Mining Activity	Initiated	<ul style="list-style-type: none"> ➤ To check illegal mining, regular surprise inspections are also being done by all duty holders i.e. Mining, Police & Forest Department and action is being taken against various offenders. ➤ 35 No's of complaints received through different online portals/channels which has been resolved by Mining Department Annexure-P5
	Complaints against Mining Pollution		Nil
7.	Noise Pollution Management		
	Ban on pressure horns	Prevents Noise Pollution	<ul style="list-style-type: none"> ➤ This year till 28.02.2021 total 46 Challan has been done under head Pressure Horn. Drivers/general public are being aware time to time about not to use pressure horn -by Police Department
	Formation of Silent Zones	Prevents Noise Pollution	<ul style="list-style-type: none"> ➤ Regular weekly noise monitoring is being conducted by Pollution control board at 5 designated sites in Paonta Sahib. -Civil Hospital Paonta Sahib,

		<ul style="list-style-type: none"> - Shiva Colony, Taruwala - Badripur Area Near HPSEBL Office - Industrial Area, Gondpur - Mini Secretariat, Paonta Sahib <p>➤ Two silent zones I. Mini-Secretariat Paonta Sahib & 2. Civil Hospital Paonta Sahib.</p>
Sound Absorbers in Industries	Prevents Noise Pollution	<p>➤ Pollution control board issue Consent after inspection of industry and issue direction to the unit to take measures such as boundary-wall, to provide plantation in the periphery of unit.</p> <p>➤ DG Sets installed in industries without acoustic enclosures are not allowed.</p>
Implementation of Bylaws	Prevents Noise Pollution	<p>➤ Noise monitoring is being conducted by HPSPCB on the basis of public complaints or Suo-Moto and action is taken accordingly as per law.</p>
Formation of Green Muffler	Prevents Noise Pollution	<p>➤ Vertical Garden in Kala Amb constructed</p> <p>➤ Road Side Plantation of 100 Plants completed</p>
Proper Maintenance and service of Vehicular Engines	Prevents Noise Pollution	<p>Department of Police</p> <p>➤ Till 28.02.2021 total 46 No's of Challans has been done under head pressure horn.</p> <p>➤ Special drive for awareness amongst people for not using pressure horn being carried time to time.</p> <p>Annexure-P6</p>


 08/04/2021


 Deputy Commissioner
 Sirmour Dist. NADAN

Annexure-P1

No EDN -SMR/DDEE-NHN-32-(Eco club-2020)

59762

Office of The Deputy Director of Elementary Education,
Distt Sirmour at Nahan

Dated: 27-03-2021

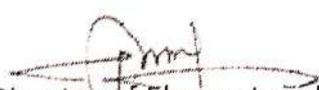
To

The Regional Officer,
H.P. State pollution Control Board,
Regional Office, Poanta Sahib, HIMUDA Colony,
Shubhkhera
Teh..Paonta Sahib, Distt Sirmour, H.P.173025

Subject: Preparation of District Environment plan in compliance to the order of Hon'ble
NGT in the matter of 360/2018-regarding

Sir,

This is in reference to your office letter ni HPSCB/AEE(Pt)/District Environment
Plan /2020-3088-3102 ,Dated 19/03/2021, please find attached the plan in r/o Department Of
Elementary Education, Distt Sirmour


Deputy Director of Elementary Education,
Distt Sirmour at Nahan (H.P)173001

SOLID WASTE MANAGEMENT PLAN IN R/O DISTT SIRMOUR

Involvement of Eco Clubs/NCC/NSS/Scouts & guides

Agency: Schools / Colleges in GP

ULB's(Urban Local Bodies) and G Panchayats ,Eco Clubs 250 in numbers are actually working for the Solid Waste Management, The Eco Clubs/NCC/NSS/Scouts & guides are spreading the mass awareness by the following directions:

- 1 Collection of waste in separate dustbins at the school levels.
- 2 Segregation of the waste at school level.
- 3 Vermicomposting/composting the biodegradable wastes.
- 4 Collection of the plastic wastes.
- 5 Spreading Awareness about the collection and segregation, vermicomposting technique through demonstration among the students.
- 6 Behavioral change among the students .
- 7 Celebration of environment days, Biological Diversity day etc at school levels and Distt level.

Current Status :

- 1 In collaboration with State Nodal agency Himachal Council For Science ,Technology & Environment the Elementary Education Department has directed to Celebrate for 75 weeks continuously different Environmental activities under Bharat Ka Amrut Mahotsav started from 26/03/2021 in which Eco Clubs have been directed to organize environmental activities like quiz, debate, painting etc by the schools in online/Offline mode however is possible
- 2 If possible maintaining the SOP's duly issued by DDMA , awareness by rallies, Meetings with the help of SMC in the school is conducted from time to time.
- 3 NSS /Scout & Guides students organize the camps for one to two weeks in different surrounding to clean the environment .
- 4 All the 250 Eco clubs in the schools have been provided two dustbins each for solid and liquid waste by HIMCOSTE.

Action plan Plastic waste Management:

MoEF&CC (Ministry of Environment, Forest & Climate Change GOI, And HIMCOSTE has organized Swachta Campaign Under Swachta Action Plan .

Current Status :

1. The littered polythene was collected and was handed over to Municipal Committees at Paonta Nahan and Kala Amb with the help of concerned through Eco club students and NYK's.
2. All 250 clubs have made poly bricks in the schools and have used in schools making polybenches, pots etc.
3. Identified the 13 schools in Distt Sirmour for the implementation of Global Learning And observation to Benefit the Environment (GLOBE) and has requested to HIMCOSTE to provide the funds for it.
4. Schools have been initiated to Single Use plastic free .Single use of plastic bottles such as mineral water, aeriated drinks ,plastic water cups,thermocols. bouquet of plastic wrapping etc should be stopped
5. Awareness campaigns ,talks lectures to the students and others on harmful effects of single use of plastics.

Action Plan for Water Quality Improvement.

1. Most of the Eco clubs schools have adopted water bodies like local bowrie located near by their schools for cleaning them .
2. Wetlands are also cleaned and locals are awared to keep the wetland clean
3. Wetland day is also celebrated on 2nd February every year at shri Renuka Ji Wetland in which the students participate in various activities held on that day
4. State level Wetland Day was observed in 2020 at Shri Renuka ji
5. Special drive for regular cleaning /treatment of drinking water storage/tanks with the help of SMC and volunteer students is being done from time to time.
6. Rain water harvesting tanks are also available in the schools
7. Those schools which don't have rain water harvesting plans, an estimates of the budgets have been demanded by State agencies for the construction
8. With the help of Deptt of Irrigation the Deptt of Education gave training on water Quality monitoring and Surveillance in which physical testing like presence of Iron, chlorides etc and Biological testing like presence of bacteria etc in the water to teachers /PRI/Asha Workers etc was given, the executing agency for this channel was DIET.


 Deputy Director of Elementary Education,
 Distt Sirmour at Nahan (H.P)173001

47	Candour Pharmaceuticals	Suketi Road, Kala Amb.	0.005
48	Symbiosis Pharmaceuticals.	Suketi Road, Kala Amb.	0.02
49	Shivam Enterprises	Suketi Road Kala Amb	0.005
50	Protech Telelinks	Suketi Road Kala Amb	0.005
51	Insight Soft Labz	Suketi Road Kala Amb	
52	Biologic Inc.	Vill. Ogli, Suketi Road, Kala Amb.	0.005
53	Alfa Remedies	Suketi Road Kala Amb	0.0005
54	Indo Phyto Chem	Mauza Rampur Jattan, Nahan Road, Kala Amb	0.0005
55	Sunvet Pharma Private Limited.	Moginand Kala Amb.	0.005
56	Sozin Flora Pharma.	Moginand Kala Amb.	0.0145
57	Phoenix Udyog.	Moginand Kala Amb.	0.01
58	Medisys Biotech Private Limited.	Moginand Kala Amb.	0.002
59	Konark Herbal & Health Care	Moginand Kala Amb.	0.005
60	Konark Fixtures	Moginand Kala Amb.	0.025
61	Konark Enterprises.	Moginand Kala Amb.	0.005
62	KAG Industries	Moginand Kala Amb.	0.05
63	Welcure Remedies	Moginand Kala Amb.	0.003
64	Integrated Lab.	Moginand Kala Amb.	0.003
65	Indo Rama Engineers	Village Moginand, Kala Amb	0.004
66	Indkus biotech india	Village moginand, Kala Amb	0.01
67	Gnosis Pharma.	Vill. Moginand Kala Amb.	0.015
68	Elnova Pharma.	Village Moginand, Kala Amb.	0.015
69	Care Cosmetic.	Vill. Moginand Kala Amb	0.005
70	Accura Care Pharmaceuticals (P) Ltd.	Vill. Moginand, Kala Amb.	0.003
71	Virgo Aluminium	Village Rampur jattan, Kala Amb	0.06
72	Vinay Packaging (Athens Lab)	Vill. Rampurjattan, Nahan Road, Kala Amb.	0.01
73	Systole Remedies.	Vill. Ogli, Trilokpur Road, Kala Amb.	0.015
74	SNS Corporation Unit-II	Village Rampur Jattan, Nahan Road, Kala Amb	0.004
75	Sidhi Vinayak Industries	Village Johron, Kala Amb	0.005
76	Shree Krishna Steelage (P) Ltd.	Trilokpur Road Kala Amb.	0.005
77	SBS Biotech. Unit -I	Vill. Rampur Jattan, Nahan Road, Kala Amb.	0.005
78	Sarv Biolab (P) Ltd.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	0.03
79	Sagar Katha Factory	Trilokpur Road Kala Amb.	0.01
80	Saboo Cylinder.	Trilokpur Road Kala Amb.	0.01
81	Ruchira Paper Mills Ltd. (Kraft Paper Unit)	Kala Amb, Distt. Sirmour HP.	6
82	Ruchira Paper Mills Ltd. (Writing Ppaer Unit)	Trilokpur Road Kala Amb.	6
83	Rich Gravis Pvt. Ltd	Village Manthapal, Kala Amb	0.15
84	Pidilite Industry Ltd., (Unit-II)	Johoron, Kala Amb, Distt. Sirmour.	0.025
85	Pidilite Industries (Unit-III)	Rampur Jattan, Kala Amb	0.05
86	Ovation Remides.	Village Johron, Kala Amb.	0.005
87	Oscar Remedies	Vill. Johron Kala Amb.	0.0045
88	MMG Healthcare.	Vill. Johron Kala Amb.	0.005
89	Gold Plus Himachal Safety Glass.	Village Johron, Kala Amb	0.002
90	C S Zircon Product.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	0.03
91	Geeta Industries	Vill. Ogli, Trilokpur Road, Kala Amb.	0.0015
92	Five Star Healthcare.	Vill. Ogli, Trilokpur Road, Kala Amb.	0.002
93	BROP	Village Ogli, Trilokpur Road, Kala Amb	0.01
94	Axsys Solutions	Village Johron, Kala Amb	0.004
95	Art-N-Glass unit II	Vill Johron, kala Amb	0.004
96	Art N Glass, Unit-I	Village Johron, Kala Amb	0.004

S.N.	Name of the industry	Address of the industry	Designed capacity of ETP (MLD)
1	Rica Enterprises	Village ogli ,p.o kala amb---ogli, Kala amb,Sirmaur	0.02
2	Ayush Herbal and Health care unit II	Vill. nagal, po.moginand, Kala amb,Sirmaur	0.005
3	Vashisht Chemicals Pvt. Ltd.	Village ogli ,p.o kala amb---ogli, Kala amb,Sirmaur	0.05
4	Glide Chemical Pvt Ltd	Rampurghat Road Paonta Sahib Distt Sirmour	0.005
5	Caspian Pharmaceuticals	Suketi Road Kala Amb Distt Sirmour	
6	Abn India Biotech Pvt. Ltd	Village Sainwala, Kala Amb	0.01
7	Somadil Biotech	Sadhora Road, Kala Amb	0.005
8	Kirvsy Pharmaceuticals Pvt Ltd	Suketi Road Kala Amb	0.008
9	Ayush Herbal and Healthcare	Suketi Road Kala Amb	0.005
10	Mediking Life sciences	Suketi Road Kala Amb	0.005
11	Brit Lifesciences	Village Sainwala, Kala Amb	0.001
12	Valentine Healthcare	Rampur Jattan, Kala Amb	0.01
13	Metro Decorative	Village Ogli Sadhaura Road ,Kala Amb--Kala Amb	0.07
14	Konark Products	Vill. Moginand, Tehsil Nahan,Distt. Sirmour (H.P.)	0.005
15	Indo Herbal Extractions	Village Meerpur, Kala Amb	0.005
16	Vidyasha Pharmaceuticals	Village Johron, Kala Amb	0.003
17	Varav Biogenesis P. Ltd	Village Johron, Kala Amb	0.006
18	SPK Wire Products P. Ltd	Village Kheri, Trilokpur Road, Kala Amb	0.002
19	Sai Tech Pharmaceuticals.	Vill. Kheri Trilokpur Road, Kala Amb	0.005
20	Sai Corporation	Village Johron, Kala Amb	0.01
21	Pushkar Pharma.	Village Kheri, Meerpur Road, Kala Amb.	0.003
22	Pashupati Spinning & Weaving Mills.	Village Kheri, Trilokpur Road, Kala Amb.	0.2
23	Oyster Pharma.	Plot No. 35, 1A, Kala Amb.	0.002
24	MK Auto Clutch Co.	Villahe Kheri, Kala Amb	0.002
25	MBC Industries	VILLAGE JOHRON, TRILOKPUR ROAD, KALA AMB	0.005
26	JHS Svendgard Laboratories Ltd.	Village Kheri, Trilokpur Road, Kala Amb.	0.01
27	Him Sagar Laboratories.	Village Kheri, Trilokpur Road, Kala Amb.	0.002
28	Grampus Laboratories.	Vill. Johoron, Kala Amb.	0.002
29	GMT Machine Tools	Village Johron, Kala Amb	0.005
30	CBM Industries.	Village Kheri, Trilokpur Road, Kala Amb.	0.004
31	Bothra Metals & Alloys.	Vill. Kheri, Trilokpur Road, Kala Amb.	0.005
32	Bimal Industries unit-II	Industrial area Kala Amb	0.003
33	Events Corporation, Unit-II	Village Ogli, Nahan Road, Kala Amb	0.1
34	Himachal Polyfins.	Village Khari, Sadhora Road, Kala Amb.	0.01
35	Progressive Industries	Village Ogli, Nahan Road, Kala Amb	0.005
36	Myron Industries	Village Ogli, Nahan Road, Kala Amb	0.005
37	Iskon Remedies.	Village Ogli, Nahan Road, Kala Amb.	0.002
38	Helpzyn Pharma	Nahan Road, Kala Amb.	0.005
39	Digital Vision.	Nahan Road, Kala Amb.	0.0025
40	JMM Laboratories	Village Ogli, Kala Amb	0.008
41	UB Bisucits Pvt. Ltd.	Sadhora Road Kala Amb.	0.008
42	SPT Industries	Village Khari, Sadhora road, Kala Amb	0.02
43	Primus Pharmaceutical	Village Ogli, Sadhora Road, Kala Amb	0.003
44	Orison Pharma International.	Village Kheri, Sadhora Road, Kala Amb	0.003
45	Aqua Parental	Vill. Ogli, Sadhora Road, Kala Amb	0.005
46	Algen Healthcare.	Village Khari, Sadhora Road, Kala Amb (Near SPT Industries)	0.02
			0.005

97	Alps Communications	Village Jattan Wala, Trilokpur Road, Kala Amb	0.01
98	AGV Fenestration (P) Ltd.	Vill. Johron, Kala Amb.	0.003
99	Adwin Pharma.	Vill. Rampur Jattan, Kala Amb.	0.005
100	Vidit Healthcare	Village Kishanpura, Paonta Sahib Distt Sirmour HP	0.01
101	Sesa Care Pvt Ltd	VPO Dhaula Kuan Tehsil Paonta Sahib Distt Sirmour HP	0.01
102	Pace Biotech	Village Surajpur Paonta Sahib Distt Sirmour HP	0.01
103	Balaji Storage Batteries	Village Behral PO Bata mandi Tehsil Paonta Sahib Distt Sirmour HP	0.01
104	KCL Food Ltd	Bata Mandi Tehsil Paonta Sahib Distt Sirmour HP	0.01
105	Mankind Pharma Ltd Unit III	Village Kunja Rampurghat Paonta Sahib Distt Sirmour HP	0.1
106	Mankind Pharma Ltd Unit II	Village Kishanpura ,Jamniwala Road Paonta Sahib Distt Sirmour HP	0.12
107	Mankind Pharma Ltd	Village Kishanpura ,Jamniwala Road Paonta Sahib Distt Sirmour HP	0.17
108	Nanz Med science Pharma Pvt Ltd	Village Rampurghat Paonta Sahib Distt Sirmour HP	0.03
109	Sun Pharma Industries	Village Ganguwala Paonta Sahib Distt Sirmour HP	0.46
110	Zee Laboratories Ltd	Village Nihalgarh Tehsil Paonta Sahib Distt Sirmour HP	0.025
111	Zee Laboratories	Plot No 47 IA Gondpur Paonta Sahib Distt Sirmour HP	0.01
112	Tirupati Lifesciences Ltd	Village Surajpur Paonta Sahib Distt Sirmour HP	0.1
113	Relax Pharmaceuticals Pvt Ltd	Plot No 49 A-B, Industrial Area Gondpur Paonta Sahib Distt Sirmour HP	0.01
114	Lanark Laboratories	Paonta - Hatkoti Rd, near Electricity Station, Gondpur, Himachal Pradesh	0.008
115	Glide Chemical Pvt Ltd Unit II	Village Amargarh, Puruwala Tehsil Paonta Sahib Distt Sirmour HP	0.005
116	Cure Quick Pharmaceutical	IA Gondpur opposite Weight Bridge Paonta Sahib Distt Sirmour HP	0.01
117	Carlsberg India Pvt Ltd	Village Tokion, PO Majra Tehsil Paonta Sahib Distt Sirmour	0.3
118	Avlon Cosmetics Pvt Ltd	Industrial Area Gondpur Paonta Sahib Distt Sirmour HP	0.012
119	Snowview Automobiles	Batamandi, Paonta Sahib	0.01
120	SVR Healthcare	Village Barotiwala, Rampur Ghat Rd, Paonta Sahib	0.002
121	Valley Iron and Steel Co Ltd Unit-II,	Vill. Rampur Majri, Dhaula Kuan Paonta Sahib	
122	Bioveda Action Research Company	Vill. Rampur Ghat, Paonta Sahib	0.05
123	Copmed Pharmaceuticals unit III	Ind Area Gondpur Paonta Sahib	0.015
124	Copmed Pharma Unit II	Ind. Area Gondpur Paonta Sahib	0.025
125	Tata Consumer Products Limited (Formerly known as	Dhaulakuan, Tehsil Paonta Sahib	0.015
126	Tapan Industries	Batapul Paonta Sahib Sirmour	0.002
127	Next Wave India	Rampur Ghat, Paonta Sahib	0.03
128	Marico Ltd	VPO Dhaula Kuan, Tehsil Paonta Sahib District Sirmour	0.024
129	Mediforce Healthcare Pvt. Ltd	Ind. Area Gondpur Paonta Sahib	0.02
130	Vetbesta Labs	Nihalgarh Paonta Sahib	25

131	Pharma Force Lab Unit-II	Plot No 84-86 Ind. Area Gondpur Paonta Sahib	
132	Pharma Force Lab Unit I	Plot No 53-55 Industrial Area, Gondpur Paonta Sahib	0.05
133	Laborate Pharmaceuticals India Ltd. Unit-II		0.025
134	Nitin Life Sciences Unit-III	Village Nariwala Rajban road, Paonta Sahib	0.1
135	Nitin Lifesciences Ltd	Rampur ghat Road, Paonta Sahib	0.005
136	PDC Healthcare	Rampurghat Paonta Sahib	0.005
		Vill Kunja rampur Road, Paonta Sahib	0.005
137	Laborate Pharmaceuticals India Ltd. Unit-I	Gondpur, Paonta Sahib	0.02
138	International Cylinder Pvt. Ltd	Industrial Area, Gondpur, Paonta Sahib	0.01
139	Pharma Force Lab Unit-III	Industrial Area Gondpur, Paonta Sahib,	
140	Goyal Motors Pvt. Ltd	Gondpur, Himachal Prades	0.01
		Shamsherpur Paonta Sahib	0.005
141	Pontika Aerotech Ltd	Village Johron, Tehsil Paonta Sahib Sirmaur	
142	Saphnix Life Sciences	Himachal Pradesh	0.05
		Vill Barotiwala, Paonta Sahib	0.01
143	Sirmour Remedies Pvt. Ltd	Village Kiarda PO Missarwala Tehsil Paonta	
144	Gill Chemicals Pvt. Ltd	Sahib	0.02
145	Three B Healthcare Ltd	Haripur Tohana, Paonta Sahib	0.05
146	Copmed Pharmaceuticals Pvt Ltd Unit I	Rampur Ghat, Paonta Sahib	0.01
		Ind. Area Paonta Sahib	0.005
147	Tirupati Medicare Ltd	Village Patlion Paonta Sahib Distt Sirmour HP	0.1
148	Tirupati Wellness LLP	Surajpur Nahan Road Paonta Sahib	0.1
149	Upkar Pharmaceuticals	Plot No 101, IA Gondpur Paonta Sahib	0.01
150	Zeon Biosys	Village kunja Rampur Ghat, Paonta Sahib	0.25
151	Bioconic Remedies	I.A Gondpur, Paonta Sahib	0.003
152	Zeon Life Sciences HC-II Division	Village kunja Rampur Ghat, Paonta Sahib	0.25
153	Athene laboratories	I.A Gondpur, Paonta Sahib	0.01
154	Zeon Life Sciences Natural Division	Village kunja Rampur Ghat, Paonta Sahib	0.25

Name of industry and address	Address	Products with installed capacity (t/month)	Type of furnace/boiler	Boiler/Furnace Capacity	DG Set Capacity (KVA)	List all-fuel usage with quantity (Tonne/month)	Stack-height (m)	diameter (m)	List APC device	Working hours per day
1	Vishalivara Ferro Alloys (P) Ltd Plot no 94 Industrial Area Gondpur Tehsil Paonta Sahib District Sirmour	Calcium Carbide Manufacturing - 2400 MT/year	Submerged Arc Furnace	1.6 MVA	N/A	N/A	31m	Top-0.6 m Bottom-1.5m	Suction System with Multi cyclone, Filter Bag House containing 144 no of bags with ID Fans of 20 HP attached to Submerged Arc Furnace	24 h
2	Rajancy Carbide (P) Ltd Industrial Area Gondpur Tehsil Paonta Sahib District Sirmour (HP)	Calcium Carbide Manufacturing- 250 MT/month	Submerged Arc Furnace	1.5 MVA	N/A	N/A	30m	Top-0.6 Bottom-1.2 m	Suction System with Multi cyclone, Filter Bag House containing 144 no of bags with ID Fans of 20 HP attached to Submerged Arc Furnace	24 h
3	Ananika Overseas P Ltd, Gondpur, Paonta Sahib District Sirmour	SS Ingots, SS Flats, SS Rounds- 4380 MTPA Pig Iron- 4200 MTPA	Submerged Arc Furnace	1.5 MVA	63 KVA	N/A	31m	Top-0.8 m Bottom-	Cyclone, Bag house containing 92 bags, ID Fans of 40 hp pneumatic air cleaning system attached to Submerged Arc Furnace	8 h
4	Sun Pharmaceutical Pvt Ltd Village Gangowala Tehsil Paonta Sahib District Sirmour (HP)	Tablet & Capsules - 7200 Millions/Year	2 Boilers-Bio-Briquette 2 Boilers-HSD (standby)	2 Boilers- 5 X 2 TPH	7 DGs - 1250 KVA 1 DG - 1500 KVA	Bio Briquette Boiler- 2-3 MTPH HSD Boiler- 250-300 LPH (standby) DGs - 100-150 LPH (operated)	48 m	Top-1 m Bottom-3m	Cyclone, wet scrubber, stack of height 48 m attached to each Briquette Fired Boiler(2 no's) of capacity 5TPH	24 h
5	Mankand Pharma Ltd Unit-I Village Kishan pura PO Jamsi wala Tehsil Paonta Sahib District Sirmour	Ampoules- 1.25,90,00,000 Number/Year Vial -24000000 Number/Year	1 boiler- Bio Briquette 3 boilers - HSD	1 boiler Bio briquette-4 TPH 2 Boiler HSD- 0.84 TPH 1 boiler- 0.6 TPH	2 DGs - 500 KVA 1 DG - 380 KVA	Bio Briquette Boiler- 0.8 TPH of Bioquettes HSD Boilers-(0.035 KL/hr) of HSD	32m	Top-0.7m Bottom-1m	Cyclone, wet scrubber, stack of height 48 m attached to each Briquette Fired Boiler(2 no's) of capacity 5TPH each	24 h
6	Mankand Pharma Ltd Unit-III Village Kunja Tehsil Paonta Sahib District Sirmour (HP)	Tablet- 320000000 Number/Year Capsule-Existing 360000000 Number/Year	1 boiler- Bio Briquette 2 boilers - HSD	1 Bio Briquette- 4 TPH 02 HSD - 0.8 TPH	01 DG Set - 1000 KVA 03 DG Sets- 500 KVA 02 DG Sets- 2250 KVA 01 DG Sets- 67.5 KVA	Bio Briquette Boiler- 0.8 MTPH HSD Boiler- 40 LPH (standby) DGs - 100-150 LPH (operated during power cut)	30m	Top-1 m Bottom- 4.5 m	Multi cyclone Dust Collector and wet scrubber and stack height of app 30 mtrs attached to briquette fired Boiler of capacity 4TPH and two baby boilers HSD fired capacity 850 kg/hr attached to common stack	24 h
7-A9-A9-D9	Valley Iron and Steels Pvt Ltd Village Rampur Majri Tehsil Paonta Sahib District Sirmour (HP)	Steel Billets, Flats - 84000 MT/year	AOD Section Induction Furnace (Non-Operational)	AOD- 30 Ton per heating cycle	N/A	N/A	AOD Stack- 35m Induction Furnace Stack- 30m (Non-Operational)	Top-2.5m Bottom- 4.5m	AOD furnace has been provided with Bag House containing 2012 no's of bags along with cooling tower for temperature control with high draft fans of capacity 400000 m ³ /hr along with stack height of app 35 mtr from GL and induction furnace with Bag Filter and stack height of app 30 mtr from GL. The unit has also provided continuous emission monitoring system connected to the HPCB Server	24 h
8	Cesena Corporation of India Ltd (Rayhan Cement Factory) Tehsil Paonta Sahib District Sirmour	OPC and PPC - 240000 MT/year	Raw Mill Kala Cement Mill Coal Mill	Raw Mill - 60 TPH Kala - 750 TPD Cement Mill- 25 TPH Coal Mill- 8 TPH	2 DGs- 1000 KVA	Coal-165 TPD	Raw Mill and Kala (common stack) - 70m Cement Mill- 30m Coal Mill- 30m	Raw mill and Kala stack common- 1.6 m Coal Mill stack - 0.5 m Cement Mill Stack- 0.5 m	The unit has installed two no's ESPs for Raw Mill and Kala Mill along with stack height of app 70 mtrs from GL, in coal Mill Bag House along with stack height of app 30 mtrs from GL and cement Mill Bag House and ESP with stack height of height app 30 mtr from GL. The unit has provided OC/MES and connected to SPCB and CPCB server	24h
9	Gill Chemicals (P) Ltd Village Harpur Tahana Tehsil Paonta Sahib District Sirmour	Calcium Carbonate- 25000 MT/year	1 Boiler- Bio Briquette	1 Boiler- Bio Briquette 6 TPH	N/A	Bio-Mass- 40 MTPD	Boiler Stack- 30m	Top-0.9 m Bottom-2.4 m	Multi Dust Collector followed by wet scrubber and stack height of app 30 mtr from GL for boiler wood fired capacity 4TPH	24h
10	Zoon Life Sciences Healthcare Division II Rampur Ghat Road Kanya Mataramon Tehsil Paonta Sahib Dist Sirmour (HP)	Protein Powder Supplementary Foods- 29421 MT/year Tablets & Capsules- 56400000 Number/year	Wood Fired Briquette Fired Boiler	Wood Fired- 2 TPH Briquette Fired- 8 TPH	2 DGs - 500 KVA	2 DGs- 80.5 LPH Wood Fired Boiler- 250 kgPH Petecke Fired Boiler- 1 TPH	2 TPH Boiler- 30 m 8 TPH Boiler - 43m	2 TPH Boiler stack- Top-1m 8 TPH Boiler Stack- Top- 2.4 m Bottom- 4.5 m	Pre heater Cyclone and Stack of Height 4.7m for briquette fired boiler of capacity 8 TPH	24h

Name of Industry	Address	Products with installed capacity (T/month)	Type of Furnace/Boiler	Boiler/Furnace Capacity	DG Set Capacity (KVA)	List of fuel usage with quantity (Tonne./month)	Stack height (meter).	diameter (m)	List APC device	Working hours per day
1 Aditya Industries	Village Rampur Jattan Kala Amb Nahana Road Kala Amb Rampur Jattan	MS Ingots 24000 MTPA, MS Bar 24000 MTPA	(i) 2 Nos Induction Furnace (Electric) (ii) Reheating Furnace (Furnace Oil)	6 MT/heat Each	320 KVA	(i) Electric (ii) Furnace Oil 3000 L/ton Month (iii) DG Set Diesel 500 L/ton Month	0.22 m (i) 30 m	0.1 m (i) 0.9 m	Bag House Filters with induction Furnace, Wet Scrubber with Reheating Furnace	24 hours
2 Akha Enterprises	Village Johron, Trikulpur Road Kala Amb	Iron and Steel Casting Goods- 2000 MT/Annum	Induction Furnace (Electric)	500 MT/heat	Nil	Electric	20 m	0.3 m	Wet Scrubber	8 hours
3 Amba Shakti Ispat Ltd	Plot No-6 Industrial Area Phase-II Kala Amb-Kala Amb	TMT, Angle and channels @ 4500 MT per year	Reheating	20 ton per batch	200 KVA	Coal - 50 ton/month	30 m	0.4 m	Bag House	8 hours
4 Amba Industrial Corp Unit	Trikulpur Road Kala Amb-Kala Amb	SS Ingots, SS Flats, 2400 MT/Annum	Induction Furnace (Electric)	1.5 Ton/heat	125 KVA	Electric, DG Set-150 L/ton Month	18 m	0.55 m	Bag House	12 hours
5 Amba Metals	Kala Amb Industrial area Phase II-Kala Amb	MS Billets and Ingots @ 36000 MT per year	Induction Furnace	2 nos induction furnaces of capacity 8 tons/heat each	62 KVA	Electric	30 m	0.9 m	Bag house	24 hours
6 Ambica Alloys	Plot No-5 Phase II Industrial Area Trikulpur Road-Kala Amb	MS Ingots - 13500 MTPA, MS Bars, FRas/Channels, angles- 13500 MTPA	Induction Furnace and reheating furnace	(i) 6 tons/heat, (ii) 4 Ton/heat, (iii) Reheating Furnace- 20 tons/heat	Nil	(i) Induction Furnace - Electric, (ii) Reheating - FC - 13500 liters per month	(i) Common for induction Furnace - 22 meters, (ii) Reheating - 20 meters	(i) 0.7 meters, (ii) 0.4 meters	Bag House, Wet Scrubber	24 hours
7 AP Product	Saketti Road Kala Amb KalaAmb/Saketti	Lead Sub Oxide 3000 MT/Year Lead Alloy 8000 MT/Year Refined Lead 6000 MT/Year Unrefined Lead (Lead Ingot) 3880 MT/Year	Melting Furnace	1.5 ton/heat	Nil	Charcoal - 3000 kg per month	30 m	0.3 m	Cyclone, Bag house	8 hours
8 Bohra Metals & Alloys Pvt. Ltd.	Village-Khari, Trikulpur Road, Kala Amb, Dist- Sirmour (HP)	Aluminum Bar, Rod, profile @ 4000 MT per year	Melting Furnace	1.5 Ton/hr	65 KVA and 240 KVA	LSMS - 7500 liters per month	24 m	2 m	cyclone and wet scrubber	11 hours
9 Ekta Enterprises	Trikulpur Road, Industrial Area, Kala Amb	Lead Sub Oxide 3000 MT/Year Lead Alloy 8000 MT/Year Refined Lead 6000 MT/Year Unrefined Lead (Lead Ingot) 3880 MT/Year	(i) 2 Nos. coal fired blast furnaces (ii) 3 Nos. Melting Pots	(i) 2.5 MT/Batch each (ii) 25 MT/day each	125 KVA	(i) Charcoal 60 Ton, Month, (ii) LDO 10000 L/month (iii) DG Set Diesel 400 L/month	0.27 m (i) 30 m	0.20 m	Cyclone Filter, Bag House, Wet Scrubber	24 hours
10 Girker Decor	Village Rampur, Jattan, Kala Amb-Rampur Jattan	Laminated Sheets 200000 Number/Month	(i) Boiler (Pet Coke) (ii) Thermo Fluid Heater (Pet Coke)	(i) 3 TPH (ii) 15 Lakh KiloCalorie	320 KVA, 200 KVA	(i) 80 Ton, Month total, DG Set-Diesel 1000 L/ton Month	30 METER	0.75 m	Wet Scrubber,	16 hours
11 H M Steels Ltd	Trikulpur Road Kala Amb-Kala Amb	MS Billets / Ingots - 46000 MT/year, MS Flats - 36000 MT/year, ESW Pipes - 36000 MT/year	Induction Furnace	3 nos of induction furnaces of capacity 8 tons/heat	Nil	Electric	24 meters	0.71 m	Bag House	21 hours
12 Himachal Polyolefins Limited	Village Oghi Yamuna Nagar Road Kala Amb-Kala Amb	Precipitated Calcium Carbonate - 24000 MT per year	Boiler	8 Ton per hr	500 KVA	Pet Coke - 800 ton per month	28 m	2 m	Wet Scrubber	24 hour
13 Himachal Terepene Products Pvt. Ltd.	Village Mainthapal Nahana Road Kala Amb-Kala Amb	Tarpane Oil 30 Lakh Liter/Year	Boiler	3 TPH	160 KVA	(i) Firewood/Charcoal 120 Tonne/Month (ii) DG Set- 250 L/Month	32 Meter	0.6 m	Cyclone Separator	24 hours
14 Jaiswal Metal Kala Amb	Trikulpur Road Kala Amb Nahana Kala Amb	SS Ingots/Flats @ 5000 MT per year	Induction Furnace	3 Ton per hour	Nil	Electric	30 m	0.5 m	Dust collector, Bag house	20 hours
15 Jay Aay Alloys	Trikulpur Road Kala Amb Tehsil Nahanna/Trikulpur	MS Ingot & Billet 20375 MT/Annum, MS Bar, Flat, Angle & Channel - 26000 MT/Annum, MS Pipe- 20000 MT/Annum.	Induction Furnace (Electric)	7 MT/heat	200 KVA, 125 KVA, 60 KVA	Electric, DG Set-Diesel 250 liter/Month	18.5 m	0.60 m	Wet Scrubber and Bag Filter	12 hours
16 Jb Rolling Mill Limited Unit-2 (J.B. Rolling Mill)	Village Johron PO Kala Amb Nahana, Kala Amb	MS Ingot & Billet 26500 MT/Annum, MS Bar, (Rolled Products) MT/Annum.	(i) Induction Furnace (Electric) (ii) Reheating Furnace (charcoal)	(i) 12 MT/heat (ii) 60 MT/Batch	500 KVA	(i) Electric (ii) 30 mt/Month (iii) DG Set-Diesel 1000 L/Month	(i) 22 m (ii) 30 m	(i) 0.65 m (ii) 0.9 m	Bag House Filters & Cyclone with induction Furnace, Wet Scrubber with Reheating Furnace	24 hours
17 Jb Rolling Mill Limited Unit -3	Trikulpur Road Kala Amb Tehsil Nahana, Kala Amb	MS Ingots - 166000 MTPA	(i) 2 Nos Induction Furnace (Electric)	7 MT/heat Each	Nil	Electric	22 m	0.65 m	Bag House Filter and Cyclone	24 hours
18 KAG Industries	Village Moginand, Kala-Amb, Tehsil Nahana (HP) Moginand	Food and nutraceuticals products @ 14000 MT per year	Boiler	5 Ton per hour	750 KVA	Pet Coke - 150 Ton per month	30 m	0.6 m	Wet Scrubber	24 hours
19 Konark Fastures	Village Moginand, Kala-Amb, Tehsil Nahana (HP) Moginand	Aluminum die casting @ 150000 nos per year	Melting Furnace	2.5 Ton per heat & 150 ton per heat	250 KVA	FC - 15 ton per month	21 m	0.4 m	Wet Scrubber	16 hours
20 Kumar Straps	Nahana Road Kala-Amb	SS Hot Fats (Sheet) - 500 MT per Month	Reheating	17 Ton per day	Nil	FC - 12000 liters per month	18 m	0.4 m	Bag house	8 hours
21 Maa Bhambouri Steel & Alloys	Trikulpur Road, Kala Amb, Tehsil Nahana Kala Amb	SS Ingot @ 10000 MT per year	Melting Furnace	2.85 ton per heat	120 KVA	Electric	30 m	0.9 m	Dust collectors, Bag house	20 hours
22 Maa Saraswati Spinning & Weaving Mills	Village Moginand, Kala-Amb, Tehsil Nahana (HP)-Moginand	Lead (16,800 MT/annum) and Lead Sub Oxide (4,800 MT/annum)	(i) 2 Nos coal fired blast furnaces, (ii) Furnace Oil fired rotary furnace (iii) Two refining pots	(i) 6 MT/Day each (ii) 3 MT/day (iii) 42 MT/day	125 KVA	(i) Charcoal 36 Ton, Month (ii) 80 L/ton (iii) DG set Diesel 2000 liter/Year.	30 m	0.6 m	Cyclone Filter, Filter Bags, Wet Scrubber	12 hours
23 Metro Decorative Pvt. Ltd.	Village Oghi Sadhaura Road, Kala Amb-Kala Amb	Particle Board - 2250000 sqm/year, Aluminum Composite Panel - 697500 sqm/year and MDF Board - 4050000 sqm/year	Thermo Fluid Heaters	(i) 1 nos fly fluid (Thermo Fluid heater) of capacity 1.45 crore kcal, (ii) thermo fluid heater of capacity 15 lakh kcal, (iii) thermo fluid heater of capacity 55 lakh kcal.	500 KVA, 500 KVA	Wood Chips - 450 Ton per month	2 nos of stack with height of 80 meters each	1.2 m	Cyclone, Bag House	24 hours
24 Nahana Ferro Alloys & Chemicals (Pvt.) Ltd.	Nahana Road, Kala Amb, Distt Sirmour (H.P.) Kala Amb	MS/SS Ingots, Flats, Alloys Steel, M.S. Round/Tor - 48000 MT/ year	Reheating	20 Ton per hour	Nil	FC - 160,000 liters per month	31 m	0.6 m	Recuperator	8 hours
25 New India Contractors & Developers Pvt. Ltd.	Village Johron, Kala Amb	BBM/BC-4800 MT/Annum	Burner (LDO)	60 MT/hour	125 KVA	5000 L/ton Year	12.5 m	0.15 m	Wet Scrubber	4 hours
26 Parasati Spinning And Weaving Mills Ltd	Village Khari Trikulpur Road Kala Amb	POLYSTER YARN AND SWEING THREAD-4015 MT /Year	(i) Water Tube Boiler with Pet Coke fuel	2 Ton/hour	500 KVA	(i) PET COKE-45 Ton/ Month, (ii) DG Set-100 L/Month	30 m	0.5 m	Wet Scrubber, Multi Cyclone stacker	24 hours
27 Radha Krishna Industries	Village Mipur Gurdwara Trikulpur Road Kala Amb	Lead Grey Oxide, Lead Alloys and Battery, 10500 MT/Year	(i) 3 Nos Refining Pots (Diesel) (ii) 2 Nos Mandi Bhatti (Charcoal)	(i) 20 MT/Shift Each (ii) 2.5 MT/Shift each	62.5 KVA	(i) Total 6000 L/ton Month (ii) Total 8 Ton/Month	35 m	0.3 m	Cyclone Filter, Wet Scrubber	10 hours
28 Radiant Cement Co (P) Ltd	Village Moginand Nahana Road Kala Amb	SS/MS Flats with capacity of 14256 MT per year	Induction Furnace	(i) 2 nos of induction furnaces of capacity 2 ton per hr each, (ii) reheating furnace with capacity of 10 tons per hour	125 KVA	(i) Electric, (ii) Furnace Oil - 15 Ton/month	(i) 30 Meters, (ii) 30 meters	(i) 0.45 meters, (ii) 0.6 meters	Bag House	8 hours
29 Rama Metal Company	Village Johron Trikulpur Road Kala Amb-Kala Amb	Copper Ingots, Copper Rod, Brass Ingots, Copper and brass castings, Lead Ingots and Plate, Zinc Ingots and plates - 2 Mt/Day	(i) ONE coal fired Mandi Bhatti (ii) ONE Coal fired Pot	(i) 5 Ton/Day (ii) 5 Ton/Day	20 KVA	(i) Total consumption of Charcoal 17 Ton/Month (ii) DG Set Diesel 60 L/ton Month	30 m	0.25 m	Cyclone Filter, Wet Scrubber	20 hours
30 Rama Krishna Industries	Village Johron, Kala Amb	Lead Ingots, Alloys, Lead Sub Oxide @ 6000 MT per year	Melting Furnace	4 nos of mandi furnaces (Bhatti) of capacity 9 ton/heat	145 KVA	Charcoal - 20 Ton per month	30 m	0.8 m	cyclone, Bag house and wet scrubber	16 hours
31 RAS Industry	Village Johron, Kala Amb	Battery & other Parts, Lead Processing - 4800 MT per annum	Melting Furnace	2 nos of mandi furnaces (Bhatti) of capacity 8 ton/heat	Nil	Charcoal - 80 Ton per month	30 m	0.6 m	Cyclone, Bag house	16 hours
32 Rich Gravies Pvt. Ltd.	Village Rampur Jattan, Kala Amb	Non Dairy Whip - 3000 MT per Month	Boiler	2.5 MT per hr	750 KVA	Wood Chips/Blocks - 50 MT per month	30 m	0.45 m	Dust collector	24 hours
33 Ruchira Papers Ltd (Kraft Paper Unit)	Trikulpur Road Kala Amb Nahana Distt Sirmour	Kraft Paper @ 52800 MT per year	Boiler	22 Ton per hour	Nil	Bitumax - 850 tons per month	42 m	1.6 meters	Cyclone, Bag house	24 hours

34	Jankharia Papers Limited (Writing And Printing Unit)	Trilokpur Road, Village Rampur Jattan, Kala Amb (H.P.)	Writing and Printing Paper @ 33000 MT per year	Boiler	(i) Power boiler of capacity 42 Ton per hr. (ii) Recovery boiler of capacity 22 ton per hour	Nil	(i) Indian coal, Pet Coke and biomass - 3500 to 3800 ton per month. (ii) Black Liquor - 6150 MT per month	(i) 56 Meters, (ii) 56 meters	(i) 1.8 meters, (ii) 1.9 meters	Separate ESP on Both	24 hours	
35	S. X. Engineers	Village Johron, Trilokpur Road, Kala Amb (HP)	Lead Battery, Lead Processing and other battery Parts 2 Ton/8Hours,	4 Nos Mandir Bhati (Charcoal)	2 Ton/ Day Each	60 KVA	i) 30 Ton/Month, DG Set-Diesel 300 Liter/Month	24 m	2 m	2 Nos Bag House, 2 Nos Cyclone, Wet Scrubber	8	
36	Saboo Alloys Private Limited Unit-II	Trilokpur road, Kala Amb, Tehsil Nahan	The unit merged into M/s Saboo Tor Unit IV and now manufacturing of LPG Cycliners									
37	Saboo Tor Pvt. Ltd. Unit I	Trilokpur Road, Kala Amb, Tehsil Nahan	MS Round/Tor/TMT, MS Bars/Flats - 24000 MT/year	Induction Furnance	6.5 Ton/heat	125 KVA	Electric	30 meters	0.6 meters	Cyclone, Bag House	16 hours	
38	Sagar Kattha Factory	470, Trilokpur road Kala Amb- Trilokpur	Katha- 20 MT/Month, Cutch- 14 MT/Month	i) 2 Nos Boiler (Firewood)	4 Ton/Heat each	320 KVA	i) Total Firewood 260 Ton/Month, DG Set- 200 Liter/Month	24 m	0.75 m	Wet Scrubber, Cyclone	8 hours	
39	Sai Industry	Plot no 29 Industrial area Kala Amb	Battery & other Parts, Lead Processing - 4800 MT per annum	Melting Furnace	2 nos of mandir furnaces (Bhatti) of capacity 8 ton/ heat each	Nil	Charcoal - 5 Ton per month	30 m	0.6 m	Cyclone, Bag House	2 hours	
40	Sary Biolaks Private Limited	Trilokpur Road, Behind IIT Engineering Collegekala kala Amb	Colochicine (Quantity - 1200 Kg per year) and Thiocholchicoside [Quantity - 1200 Kg per year]	Boiler	5 ton per hour	500 KVA, 380 KVA	Pet Coke - 9470 kg per month	27 m	0.7 m	Venturi Scrubber, Wet Scrubber with online alkali/caustic dosing system	24 hours	
41	Sirmaur Steel Metallurgy (P) Ltd.	Village Ambwala, P.O. Sainwala	Lead Ingot and Alloys - 12000 MT/year	Melting Furnace	3 nos of furnaces of capacity 10 Ton/heat	125 KVA	Charcoal - 40 Ton per month	2 nos of stack with height of 30 meters each	0.7 meters each	Cyclone, Bag House, Wet Scrubber	16 hours	
42	SKS Metals Pvt.Ltd.	Ogll Kala Ambsuketil Road Kala Amb H.P.Ogll	Unit Closed									
43	SNS Corporation unit-II	Village Rampur Jattan Kala Amb H.P.Nahan	Galvanized Structures - 375 MT per month	Melting Furnace	35 Ton	125 KVA	LPG - 22 MT per month,	35 m	0.4 m	Wet Scrubber	16 hours	
44	Span India Scaffoldings	Vill.Johron, P.O. Kala-Amb, Tehsil Nahan, Johron	Lead Ingots- 3200 MT/Year	4 Nos Mandir Bhati (Charcoal)	2 Ton/ Day Each	60 KVA	i) 30 Ton/Month, DG Set-Diesel 300 Liter/Month	24 m	2 m	2 Nos Bag House, 2 Nos Cyclone, Wet Scrubber	8 hours	
45	SPT Industries	village kheri sadhora road kala amb	Alunium Product 900 Ton/Annun	i) Melting Furnace (LPG Gas)	2 Ton/Heat	320 KVA	i) LPG- 12 Ton/Month ii) DGSet- Diesel 100 Liter/Month	22 m	1 m	Wet Scrubber	24 hours	
46	Vashisht Alloys	Village Ogll, nahan road kalaamb, Tehsil nahan distt. Sirmour	SS Pipe - 6000 MT/year, MS or SS Ingots - 16025 MT/year	Induction Furnace	3 Ton per heat	200 KVA	Electric	30 m	1 m	Cyclone, Wet Scrubber	24 hours	
47	Vashisht Chemicals Pvt. Ltd.	Village Ogll, P.O Kala Amb-Ogll	PRECIPITATED CALCIUM CARBONATE - 8400 MT/Year	Boiler	4 Ton per hour	250 KVA	Rice Husk + Eucyptus Dands Patta + Basse					
48	Virgo Aluminum Ltd	Rampur Jattan Kala Amb nahan Road Kala Amb H.P.Rampur Jattan	Aluminium Sheet and Coil - 1000 MT per month	Melting Furnace	3 nos of furnaces of capacity 25 Ton/heat each	1000 KVA, 1000 KVA	FO - 2 Lakh liters per Month	2 nos of stacks of height 27 meters and 30 meters		(i) Stack of height 27 meters with 0.6 meter diameter, (ii) stack of height 30 meters with 2 meter diameter	Wet Scrubber	24 hours
49	Virgo Industries	Village Rampur Jattan Kala Amb nahan Road Kala Amb	Laminated Sheets/Board - 3813243 sheets/boards per year	Boiler	(i) 6 Ton/hr, (ii) 10 Ton/hr, (iii) 20 Lakh Kcal Themic Fluid	500 KVA, 500 KVA	(i) Wood - 600 Ton/month, (ii) Wood - 800 Ton/Month, (iii) wood - 200 Ton/month	30 m	3 m	Cyclone, Wet Scrubber	24 Hours	
50	Woodstock Laminates Ltd	Village Moganand Nahan Road Kala Amb	Decorative Laminates Sheet- 550500 Number/Year.	Boiler	3 Ton per hour	250 KVA, 62 KVA	Wood - 200 ton per month	30 m	0.9 m	Cyclone	8 hours	

 HPDT TELEFAX: 01702-225968	Office of the Regional Transport Officer, Sirmaur at Nahar, Himachal Pradesh
	No: TPT(RTA)SMR-PCC-4930 Dt: Nahar, March 23, 2021

To

The Environment Engineer,
Regional Office,
HPSPCB, RO, Paonta Sahib.

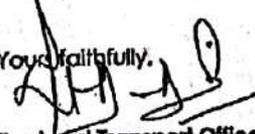
**Sub: Preparation of District Environment Plan in compliance to the order of
Hon'ble NIT in the matter of 360/2018-Regarding**

Sir,

With reference to your office letter number HPSPCB/AEE(PI)/District Environment
Plan/2020-3088-3102 dated 19.03.2021 on the subject noted above, the requisite
information pertaining to this office is hereby enclosed herewith this letter for kind
perusal and necessary action at your end please.

Encls: As above

Yours faithfully,

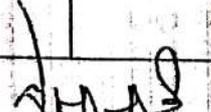

Regional Transport Officer,
Sirmaur at Nahar, HP

O/O the RTO Sirmaur of Mohan, HP

ACTION PLAN/MITIGATION MEASURES FOR AIR QUALITY MANAGEMENT

Sr. No.	Action areas	Agency	Current status																												
5	Control of air pollution due to vehicles in the area	Transport Department	<p>In both the non-attainment cities, pollution of vehicles is being checked on daily basis. Vehicle which is not carrying a valid PUC certificate is sent to the nearest Pollution check center to get it rectify and produce the valid PCC certificate.</p> <p><u>Challans: wed 01.01.2021 to 22.03.2021 for vehicles without PUC</u></p> <table border="1"> <thead> <tr> <th></th> <th>Vehicles checked</th> <th>Challaned</th> <th>Amount</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>1220</td> <td>14</td> <td>12000/-</td> </tr> <tr> <td>Kala Amb</td> <td>1701</td> <td>23</td> <td>27000/-</td> </tr> </tbody> </table> <p><u>Challans: wed 01.01.2021 to 22.03.2021 for vehicles without Teraani</u></p> <table border="1"> <thead> <tr> <th></th> <th>Vehicles checked</th> <th>Challaned</th> <th>Amount</th> </tr> </thead> <tbody> <tr> <td>Paonta Sahib</td> <td>870</td> <td>53</td> <td>53000/-</td> </tr> <tr> <td>Kala Amb</td> <td>396</td> <td>02</td> <td>3000/-</td> </tr> </tbody> </table> <p><u>All PCC in both the non attainment cities are integrated online. During 01.01.2021 to 22.03.2021, the number of PUC certificates issued in these cities are:</u></p> <table border="1"> <tbody> <tr> <td>Paonta Sahib</td> <td>5290</td> </tr> <tr> <td>Kala Amb</td> <td>2343</td> </tr> </tbody> </table>		Vehicles checked	Challaned	Amount	Paonta Sahib	1220	14	12000/-	Kala Amb	1701	23	27000/-		Vehicles checked	Challaned	Amount	Paonta Sahib	870	53	53000/-	Kala Amb	396	02	3000/-	Paonta Sahib	5290	Kala Amb	2343
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6.	Traffic management in the area	Transport Department	<p>This worthy Deputy Commissioner Simaur vide his office order number LFI(673/2018)/2020-156446 dated 30.10.2020 has constituted the Sub Divisional Committees for both the Non attainment cities i.e. Kala Amb and Paonta Sahib. Accordingly, the traffic management plan for Kala Amb stands drawn up in the meeting on 09.12.2020 but that of Paonta Sahib has not been drawn up yet as the Chairman (SJM) has not given the date to hold the same. Timing restricted for the movement of Goods vehicles in non attainment cities:</p> <p><u>Paonta Sahib:</u> 05:00 AM to 09:00 PM <u>Kala Amb:</u> 11:00 AM to 03:00PM and 08:00PM to 09:00 PM</p> <p>Besides this, to curb the pollution due to dust raised by the heavy vehicles, following measures have been proposed in the meeting held on 10.03.2021:</p> <ul style="list-style-type: none"> • BDO/SJM to identify some designated parking space for heavy vehicles, so that parking alongside the roads is avoided. • Government of HP vide its notification number No. TPT-A (3)-9/2020 dated 20.01.2021 has notified the speed limits for all vehicles in the State. Hence, PWD authorities have been requested in the meeting dated 10.03.2021 to install road signages specifying the speed limits accordingly so that the oversteering of vehicles is checked and dust is not raised into the atmosphere.
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Regional Transport Officer,
Simaur of Nahan, HP

STATUS NOTE ON IMPACT OF RIVERBED MINING ACTIVITY ON ENVIRONMENT IN DISTRICT SIRMOUR

Annexure-PS

District Sirmour is important District of H.P. as far as mining activities is concerned. In District Sirmour there are mainly two types of mining activities i.e. limestone based (major mineral) and minor mineral (riverbed & others) mining activities. This district also bears good horizon of river borne material. In District Sirmour, most of the mineral concession for extraction of alluvial deposits confined to the river beds of Giri and Yamuna rivers which are smoothly replenishable due to good carrying capacity and large catchment of rivers. Mining activities in District are being carried out in leased area only after obtaining environment clearance and other statutory formalities and activities are being carried out as per approved mining plan and conditions imposed in the environment clearance in scientific and systematic manner. To minimize the environment degradation due to impact of mining activities in riverbed area, excavation is allowed up to a maximum depth of 1 meter from surface of mineral deposit. Besides, six months monitoring of mining lease area are being carried out by MoEF as per conditions of the environment clearance and its report is being submitted regularly to quarter concerned by lessee.

In the current financial year, 35 numbers of complaints received through different online portal/channels which has been resolved by this office and no adverse effect has observed due to ongoing mining operation which is being carried out as per mining plan. To check illegal mining, regular surprise inspections are also being done by all duty holders i.e. Mining, Police & Forest Department and action is being taken against various offenders. In addition to above, random joint inspection & monitoring of mining leases area have been done by Pollution Control Board and Mining department to ensure the proper mining in consonance with environment laws and necessary direction has given to concern to ensure compliance in future also. To minimize/mitigate the adverse impacts, during and after mining, on the environment, health and socio-economics of people in mining districts, development works under the District Mineral Foundation Trust has also been initiated in the vicinity of leased out area for betterment of habitants.

**OFFICE OF THE
SUPERINTENDENT OF POLICE
DISTRICT SIRMOUR AT NAHAN**

No. Traffic Clerk/SMR/21- 24292.

Dated-23/03/21

To

The Regional Officer,
HPSPCB RO Paonta Sahib
District Sirmour.

Subject:-

Preparation of District Environment Plan in compliance to the order of Hon'ble NGT in the matter of 360/2018-regarding.

Sir,

Kindly refer to your office letter No-HPSPCB/AEE(Pt)/District Environment Plan/2020-3088-3102 dated 19-03-2021, on the subject cited above.

In this context, it is submitted that required information on prescribed performa is as under for your kind perusal please.

Sr.No.	Action Areas	Agency	Purpose	Current Status
1	Ban on pressure horns	MVI/Police	Prevents noise Pollution	This year till 28-02-2021 total 46 challan has been done under head Pressure Horn. Drivers/general public are being awared time to time about not to use pressure horn
2	Formation of Silent Zones	MVI/Police	Prevents noise Pollution	
3	Implementation of Bylaws	Police/HPSPCB	Prevents noise Pollution	

Yours faithfully


For Superintendent of Police
District Sirmour at Nahau

ANNEXURE-I

Seven (7) thematic areas (District Environmental Plan)

Sr. No.	Thematic areas/ Action areas	Purpose	Measureable Outcome till date.
1.	Waste Management Plan		
a)	Solid Waste <u>IN R/O ULB'S</u>		
	Formation of Ward Sanitation Committee	To keep vigil and educate people	Yes. Formed at all ULB's.
	Allocation of designated dustbins i.e. for DRY & WET Waste separately	Segregation	03 ULB's i.e. MC Parwanoo, Solan and NP Arki have only installed at garbage transfer points. Yes Installed by 03 ULB's i.e. Cant Boards.
	To make ULB's Large Dust Bin Free and to increase 100% door to door collection	Proper Collection and Segregation	Yes being done by all the ULB's.
	Involvement of NGO's/ECO clubs NCC/NSS/Scout Guide	Awareness	Yes
	segregation at Collection Vehicle Level	Segregation	Yes
	Use of Sanitary Land Fills	Proper Disposal	No
	Material Recovery Facility	Recovery	Yes functional at all ULB's.
	Solid Waste <u>IN R/O RURAL AREAS</u>		
	Reuse of Gobar (Dung) in making Bio Bricks/Flower Pots/Logs)	To be used in Funeral & as Fuel	No
	Reuse of Gobar as DIYAS	Lightning	No
	Agriculture Waste as Fuel or Compost	Fuel & Manure	No
	Pine Needles, Lantana	Fuel Briquette, Furniture	Yes being used as alternate fuel in Cement Plants. (From April 2020 to January 2021, 4083 Tons of RDF + Biomass is used as alternate fuel in the Cement Plants.)
	Making of soak pits for liquid waste	Control	Yes also soak pits in the rural areas are being

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			constructed through MANGERA.
b)	Plastic Waste		
	PW Collection centers	Collection	Operational in ULB's
	Registration/Authorization of PW Pickers	Collection	Being recognized by ULB Concerned.
	Linkage with NGO's/ECO Clubs	Awareness & Collection	Yes
	Use in Road Making	Disposal	Plastic waste collected by ULB's in buyback policy is being sent to HPPWD for utilization in road making. Till date 3.86 Tons of plastic waste has been sent to PWD for road making by MC Solan and Cant Board Subathu.
	Fuel for Cement Kiln	Disposal	RDF Recovered at Solid waste processing facility is being sent to Cement plants for utilization in co-processing. Till date 78.5 Tons of RDF has been sent to cement plants for co-processing.
c)	C&D Waste		
	Establishment of Deposition Points	Collection/Settlement	Deposition points have been identified by ULB'S, HPPWD, BDO's etc. List of points identified is attached in Annexure-1.
	C&D Waste Recycling Plant	Recycling	No plant has been established till date.
d)	Biomedical Waste		
	CBWTF Facilities for each medical block	Proper & Regular Disposal	Yes. One facility in the name of M/s Enviro Engineers is engaged in Distt. Solan.
	BAR CODE system	Effective disposal	Yes
	Covering of Ayurvedic and Vet. Hospitals Under CBWTF	Proper Disposal	Yes 221 No. Of Veterinary hospitals and 81 No. of Ayurvedic hospitals have valid authorization under Bio Medical Waste Management Rules, 2018.
	Regular Inspection by HPSPCB	Proper Functioning	Yes being carried out by Central Laboratory Parwanoo.
e)	Hazardous Waste		

	Hazardous waste collection centre in each Industrial Area	Collection	Being Collected by TSDF Operator and by the recyclers authorized by the State Board.
	Transport Vehicle for HW in each industrial area	Disposal	By TSDF Vehicles or by vehicles of the authorized recyclers.
	HW Treatment Plant at Distt. Level	Collection	One TSDF Operator in the name of M/s Shiwalik Solid Waste Management, Dhabota is operational in the district.
	Implementation of bylaws	Proper function	Yes
f)	E-Waste Waste		
	Toll free no. for collection	Collection	No
	Collection centers	Collection	Collection centers established by ULB's for collection of E-waste.
	Authorization of EW Pickers	Collection	No
	Proper Disposal Centers	Disposal	Disposed through Authorized recyclers.
	Mass Awareness	Awareness	Being organized by the ULB's.
2.	Water Quality Management		
	Mobile toilets for industrial areas	ODF	No
	Biodegradable Idols	Contamination Free	No such incident observed.
	Water Recharge Methods	Increase the UG Water Level	32 No. of check dams are constructed by Forest Department in the catchment of River Kaushalya.
	Plantation	Rain & Increase the UG	Being done by forest department also in the last year 1855 No. of plants were planted in the Parwanoo town by HPSPCB, PIA, MC and other Clubs during public awareness Champaign and Cleanliness Drives.
	Mass Awareness	Awareness about quality	In Parwanoo town Mass awareness campaigns are being organized in Monthly basis. Directions were issued by the worthy Chairman of the DLSTF to all the ULB's and BDO's to organize public

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			awareness programs in their respective areas.
3.	Domestic Sewage Management		
	Need of Common STP's	Collection and Treatment	Yes. 02 No. of STP's of capacity 1MLD are being constructed in Parwanoo Town. 03 No. of STP's are operational in Distt. Solan and under jurisdiction of Regional Office Parwanoo. 02 No. of STP's of capacity 70 KLD were installed at Parwanoo town on pilot basis.
	Bio Methanation	Treatment	No
	Bio Fuel Cell	Treatment and electricity production	No
4.	Industrial Wastewater Management		
	ETP Plants	Treatment	93 No. Captive ETP's were installed by the units in the area under jurisdiction of RO Parwanoo.
	CETP	Treatment	NIL
	Regular Inspections	Mitigation	Yes
5.	Air Quality Management		
	Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.	Yes all the Manual Stations have been upgraded from 03 parameters to 07 parameters. (PM ₁₀ , PM _{2.5} , SO ₂ , NO _x , CO, O ₃ , NH ₃)
	Direction to the industries for improving the conditions of APCDs and increase in vigilance	Reduction in air pollution.	Yes
	Boiler Conversion into electrical or Gas Boiler	Prevents Air Pollution	There are 19 No. of air polluting units in the Parwanoo Town. Out of these 19 units, 01 unit has removed its boiler and 05 No. of units converted their fuel from traditional to cleaner fuel i.e. Electricity, LPG.

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	Proper implementation of measures for Stone Crushers	Prevents Air Pollution	Yes
	Proper Maintenance and checking of Vehicular Engines	Prevents Air Pollution	Yes, directions were issued and is being done by RTO. 20 No. of online Pollution check centers are installed. 1888 No. of PUC Issued. 565 No. of challans were issued by RTO.
	Road Maintenance by Pavement etc.	Prevents Air Pollution	Yes
	Ban on Garbage burning	Prevents Air Pollution	Yes
	Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution	Yes
6.	Mining Activity Management		
	Controlling Mining Activity	Initiated	Yes
	Complaints against Mining Pollution	Nil	Yes
7.	Noise Pollution Management		
	Ban on pressure horns	Prevents Noise Pollution	Yes
	Formation of Silent Zones	Prevents Noise Pollution	Being regulated and monitored by Police Department and RTO.
	Sound Absorbers in Industries	Prevents Noise Pollution	Yes.
	Implementation of Bylaws	Prevents Noise Pollution	Yes
	Formation of Green Muffler	Prevents Noise Pollution	Yes. Being monitored by HPPWD and Forest department.
	Proper Maintenance and service of Vehicular Engines	Prevents Noise Pollution	Being regulated and monitored by Police Department and RTO.


K.C. Chaman, IAS

Deputy Commissioner cum Chairman

District level Special Task Force



C & D waste site		
Sr. No	Name of Panchayat	Site Name of Dumping sites
1	Basha	Suro Sukhi
2	Chail	Gadda Khana
3	Chowsha	Dumaihar
4	Dhangeel	Bhira ka nala Gananji ka nala, Damdaar Jangal
5	Delgi	Shamlat Bhumi Kher
6	Jadhana	Bangarh School Shamlat land
7	Kahla	Daunti Shruai ka nala
8	Kwarag	Shamlat land gram silihari near forlane
9	Mahi	Kala mod (Tempo)
10	Mamligh	Dochi ka nala
11	Poudhna	Kangati Shamlat land
12	Satdol	Shamlat land at Satdol
13	Sirinager	Dolag
14	Sayri	Kot ka nala at shamlat land
15	Wakna	less then 4 biswa land NH 22(5) Near sabji Mandi Waknaghat
16	MC Parwanoo	Sector-03
17	Arki	Ward No. 3 arki
18	HPWD Kasauli	Link road Jadla to Chayal km 0 to 2/600, Barotiwala Mandhala Gunai to Masulkhana road km 18/690 to 26/130.
19	HPPWD Solan	Nalagarh to Swarghat NH 21-A (New NH-105) KM 35/0 TO 66/275.
20	NHAI	Diversion of 17.0961 ha forest land Solan to Kaithlighat from 106.139 to 129.020 km

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ANNEXURE-I**Seven (7) thematic areas (District Environmental Plan)**

Sr. No.	Thematic areas/ Action areas	Purpose	Measureable Outcome till date.
1.	Waste Management Plan		
a)	Solid Waste <u>IN R/O ULB'S</u>		
	Formation of Ward Sanitation Committee	To keep vigil and educate people	Yes. Formed at all ULB's.
	Allocation of designated dustbins i.e. for DRY & WET Waste separately	Segregation	02 ULB's i.e. MC Baddi and Nalagarh operational in the BBN Area. All the waste is lifted by the JBR Environment Technologies for further processing at its site at Kenduwal. The segregation of waste (Dry/wet) from the individual household is ensured.
	To make ULB's Large Dust Bin Free and to increase 100% door to door collection	Proper Collection and Segregation	Yes being done by MC Baddi and MC Nalagarh.
	Involvement of NGO's/ECO clubs NCC/NSS/Scout Guide	Awareness	Yes
	segregation at Collection Vehicle Level	Segregation	Yes
	Use of Sanitary Land Fills	Proper Disposal	No
	Material Recovery Facility	Recovery	Yes functional at all ULB's.
	Solid Waste <u>IN R/O RURAL AREAS</u>		
	Reuse of Gobar (Dung) in making Bio Bricks/Flower Pots/Logs)	To be used in Funeral & as Fuel	No
	Reuse of Gobar as DIYAS	Lightning	No
	Agriculture Waste as Fuel or Compost	Fuel & Manure	No
	Pine Needles, Lantana	Fuel Briquette, Furniture	No
	Making of soak pits for liquid waste	Control	Yes also soak pits in the rural areas are being constructed through MANGERA.

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b)	Plastic Waste		
	PW Collection centers	Collection	Operational in ULB's
	Registration/Authorization of PW Pickers	Collection	Being recognized by ULB Concerned and BBND.
	Linkage with NGO's/ECO Clubs	Awareness & Collection	Yes
	Use in Road Making	Disposal	Plastic waste collected by ULB's in buyback policy is being sent to HPPWD for utilization in road making.
	Fuel for Cement Kiln	Disposal	No
c)	C&D Waste		
	Establishment of Deposition Points	Collection/Settlement	Deposition points have been identified by MC Baddi, Nalagarh
	C&D Waste Recycling Plant	Recycling	No plant has been established till date.
d)	Biomedical Waste		
	CBWTF Facilities for each medical block	Proper & Regular Disposal	Yes. One facility in the name of M/s Enviro Engineers is engaged in Distt. Solan.
	BAR CODE system	Effective disposal	Yes
	Covering of Ayurvedic and Vet. Hospitals Under CBWTF	Proper Disposal	Yes
	Regular Inspection by HPSPCB	Proper Functioning	Yes being carried out by Central Laboratory Parwanoo.
e)	Hazardous Waste		
	Hazardous waste collection centre in each Industrial Area	Collection	Being Collected by TSDF Operator and by the recyclers authorized by the State Board.
	Transport Vehicle for HW in each industrial area	Disposal	By TSDF Vehicles or by vehicles of the authorized recyclers.
	HW Treatment Plant at Distt. Level	Collection	One TSDF Operator in the name of M/s Shivalik Solid Waste Management, Dhabota is operational in the district.
	Implementation of by laws	Proper function	Yes
f)	E-Waste Waste		
	Toll free no. for collection	Collection	No
	Collection centers	Collection	Collection centers established by ULB's for collection of E-waste.
	Authorization of EW Pickers	Collection	No

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	Proper Disposal Centers	Disposal	Disposed through Authorized recyclers.
	Mass Awareness	Awareness	Being organized by the ULB's.
2.	Water Quality Management		
	Mobile toilets for industrial areas	ODF	No
	Biodegradable Idols	Contamination Free	No such incident observed.
	Water Recharge Methods	Increase the UG Water Level	Check dams has been provided by the forest Departments.
	Plantation	Rain & Increase the UG	Being done by forest department and other departments and in the financial year 2020-21 57,320 plantations is carried and public awareness Champaign and Cleanliness Drives is also organized time to time.
	Mass Awareness	Awareness about quality	In BBN Mass awareness campaigns are being time to time. Directions were issued by the worthy Chairman of the DLSTF to all the ULB's and BDO's to organize public awareness programs in their respective areas.
3.	Domestic Sewage Management		
	Need of Common STP's	Collection and Treatment	Yes. For treatment of Domestic sewage of Baddi and Barotiwala area STP of capacity 5.5 MLD has been provided and the work of sewage connection is in progress. For treatment of Domestic sewage of Nalagarh area STP of capacity 2.8 MLD has been provided and the work of sewage connection is in progress.
	Bio Methanation	Treatment	No
	Bio Fuel Cell	Treatment and electricity production	No
4.	Industrial Wastewater Management		
	ETP Plants	Treatment	545 No. Captive ETP's were installed by the

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			units in the area under jurisdiction of RO Baddi.
	CETP	Treatment	1
	Regular Inspections	Mitigation	Yes
5.	Air Quality Management		
	Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.	Yes all the Manual Stations have been upgraded from 03 parameters to 07 parameters. (PM ₁₀ , PM _{2.5} , SO ₂ , NO _x , CO, O ₃ , NH ₃)
	Direction to the industries for improving the conditions of APCDs and increase in vigilance	Reduction in air pollution.	Yes
	Boiler Conversion into electrical or Gas Boiler	Prevents Air Pollution	There are 521 No. of air polluting units in the BBN area. Out of these 4 units, has converted their fuel from traditional to cleaner fuel i.e. Electricity, LPG.
	Proper implementation of measures for Stone Crushers	Prevents Air Pollution	Yes
	Proper Maintenance and checking of Vehicular Engines	Prevents Air Pollution	Yes, directions were issued and is being done by RTO.
	Road Maintenance by Pavement etc.	Prevents Air Pollution	Yes
	Ban on Garbage burning	Prevents Air Pollution	Yes
	Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution	Yes
6.	Mining Activity Management		
	Controlling Mining Activity	Initiated	Yes
	Complaints against Mining Pollution	Nil	Yes
7.	Noise Pollution Management		
	Ban on pressure horns	Prevents Noise Pollution	Yes
	Formation of Silent Zones	Prevents Noise Pollution	Being regulated and monitored by Police Department and RTO.
	Sound Absorbers in Industries	Prevents Noise Pollution	Yes.
	Implementation of Bylaws	Prevents Noise Pollution	Yes
	Formation of Green Muffler	Prevents Noise Pollution	Yes. Being monitored by HPPWD and Forest department.

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	Proper Maintenance and service of Vehicular Engines	Prevents Noise Pollution	Being regulated and monitored by Police Department and RTO.
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K.C. Chaman, IAS

Deputy Commissioner cum Chairman

District level Special Task Force



H.P.STATE POLLUTION CONTROL BOARD

Regional Office Una

Phase-IV Rakkar Colony, Tehsil & Distt. Una, Pin-174303(H.P.)

Phone: 01975-238131

Website : <http://www.hppcb.nic.in> e-mail : pcbrouna@gmail.com

No: HPSPCB/RO/Una/District Environment Plan Una/2021: 3783 Dated: 27/03/2021

From: Assistant Environmental Engineer

To

✓
The Member Secretary,
HP State Pollution Control Board,
Shimla-9

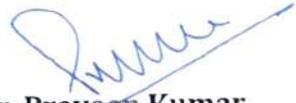
Subject: Preparation of District Environment Plan in compliance to the orders of Hon'ble NGT in the matter 360/2018-regarding.

Sir,

With reference to your office letter no. PCB/NGT matter/2020(OA No. 360/2016)-27428-37 dated 24/03/2021 on the subject cited above. In this regard, the progress report in the desired format on thematic areas as proposed in the District Environment Plan-Una duly approved/verified by worthy Deputy Commissioner Una, Distt. Una (HP) is hereby enclosed as **Annexure-A** for your kind information and necessary action please.

Yours faithfully,

Encls. as above.


Er. Praveen Kumar

 Assistant Environmental Engineer

ANNEXURE-A

Seven (7) thematic areas (District Environmental Plan- Una)

Sr. No.	Thematic areas/ Action areas	Purpose	Measureable Outcome till date.
1.	Waste Management Plan		
a)	Solid Waste <i><u>IN R/O ULB'S</u></i>		
	Formation of Ward Sanitation Committee	To keep vigil and educate people	Ward wise Self Help Groups in ULB's has been constituted and Health Sanitation Committees at Panchayat Level has been constituted as apprised in District Level Meeting held on 01/09/2020.
	Allocation of designated dustbins i.e.for DRY &WET Waste separately	Segregation	ULBs have been made Dust bin free and Collection vehicles with partitions for Wet and Dry waste is being used by ULB's for Door to Door collection.
	To make ULB's Large Dust Bin Free and to increase 100% door to door collection	Proper Collection and Segregation	All the ULB's have started door to door collection of Solid Waste. The Chairman-cum-worthy Deputy Commissioner Una has directed all the ULB in the meeting dated 08/03/2021 to collect user fees through Self Help Groups for door to door collection of solid waste.
	Involvement of NGO's/ECO clubs NCC/NSS/Scout Guide	Awareness	Yes, NGO-Inner Wheel club has been involved by ULB's. Awareness programs are being conducted regularly by ULB's (copy enclosed as Annexure I).
	Segregation at Collection Vehicle Level	Segregation	Collection vehicles with partition for Wet and Dry waste are being used by ULB's for door to door collection of solid waste.
	Use of Sanitary Land Fills	Proper Disposal	No
	Material Recovery Facility	Recovery	<ol style="list-style-type: none"> 1. MRF Facility has been provided by MC Una (non-operational), MC Santoshgarh, MC Mehatpur Basdhera (operational). 2. NP Gagret- Land development work in progress. 3. NP Daulatpur Chowk and NP Tahliwal- Land identification work in process.
	Reuse of flowers in making Dhoop &Agarbattis	Proper Use	The Temple Trust Chintpurni is managing the flowers at their own level.
	Solid Waste in Rural areas		
	Reuse of Gobar (Dung) in making Bio Bricks/Flower Pots/Logs)	To be used in Funeral& as Fuel	Managed at household level as manure in agricultural land.
	Reuse of Gobar as DIYAS	Lightning	—
	Agriculture Waste as Fuel or Compost	Fuel & Manure	Managed at household level as manure in agricultural land.
	Pine Needles	Fuel Briquette	—
	Lantana	Furniture	—
	Cow Urine	Pesticide/Fertilizer	Managed at household level.

	Zero waste management shed	Segregation of waste	<ol style="list-style-type: none"> 1. Solid Waste Management facilities have been provided in Gram Panchayat Ajouli and Muchiali in District Una as apprised by DPRO DRDA Una in District Level Meeting held on 01/09/2020 2. The worthy Chairman-cum-Deputy Commissioner Una has directed all the BDO's to establish Solid Waste Management Facilities on cluster basis. The plan for SWM Facilities has been made as reported by PO DRDA and the land identification work is in progress as reported by BDO's in the monthly review meeting held on 08/03/2021 for implementation of District Environment Plan.
	Making of soak pits for liquid waste	Control	Provided at individual household levels.
b)	Plastic Waste		
	PW Collection centres	Collection	<p>Collection centers have been established by ULB and Rural Department.</p> <p>Details of Plastic waste collected under Buy Back Policy till date as reported by ULB's is as below:</p> <ol style="list-style-type: none"> 1. MC Una-3870 Kgs 2. MC Santoshgarh- 1400 Kg 3. MC Mehatpur Basdhera-2760 Kgs 4. NP Tahliwal- 205 kgs 5. NP Gagret-2360 Kgs. 6. NP Daulatpur Chowk-2566 Kgs
	Authorization of PW Pickers	Collection	<p>Details of Plastic waste Pickers authorised as reported by ULB's is as below:</p> <ol style="list-style-type: none"> 1. MC Una- 25 Nos. 2. MC Santoshgarh- 16 Nos. 3. MC Mehatpur Basdhera- 03 Nos. 4. NP Tahliwal- 06 Nos. 5. NP Gagret- 34 Nos. 6. NP Daulatpur Chowk-07 Nos.
	Linkage with NGO's/ECO Clubs	Awareness & Collection	Yes, NGO-Inner Wheel club has been involved by ULB's. Awareness programs are being conducted regularly by ULB's.
	Use in Road Making	Disposal	Baled Plastic is being handed over by ULB's to HPPWD as stated by Assistant Engineer, HPPWD Una Division. The Chairman has also directed HPPWD to submit the report for plastic waste received and reused for road construction in the year 2020-21.
	Making of Poly bricks, Poly wall, Poly toilets, Poly benches	Reuse	No
	Fuel for Cement kiln	Disposal	All the ULB's have signed MOU with M/s Ultratech Cement Plant and baled plastic is being sent regularly to cement kiln for co-processing.
c)	C&D Waste		
	Establishment of Deposition Points	Collection/Settlement	Sites for Construction and Demolition Waste management have been identified by all the ULB's in District Una. The Hon'ble NGT has

			framed a District Level Committee under the Chairmanship of Addition Deputy Commissioners vide OA no. 603/2019 titled as Rajiv Verma versus State of Himachal Pradesh & Ors for checking the illegal dumping of debris and garbage for road construction activities throughout the state including along the rivers. The District Level Meeting is being conducted on quarterly basis and the last meeting held on 08/03/2021.
	CD Waste Recycling Plant	Recycling	No
	Empty Cement Bags	prevents erosion/Retaining formation	soil wall Directions will be issued to all the Gram Panchayat Pradhan/ Secretary/Mahila Mandal/Self-help group through Block Development Officer to reuse the empty cement bags for making of mats or other products with help of SHGs in the next meeting.
d)	Biomedical Waste		
	CBWTF Facilities for each medical block	Proper & Regular Disposal	Common Bio Medical Treatment Facilities for each medical block is effective & functioning as per rules.
	BAR CODE system	Effective disposal	Bar Code system is effective and functioning.
	Covering of Ayurvedic and Vet. Hospitals Under CBWTF	Proper Disposal	Ayurvedic and Veterinary Hospitals under CBWTF is valid up to 31/03/2021 & is now effective and functioning. Details received from HPSPCB Central Lab Parwanoo are enclosed as Annexure II .
	Regular Inspection by HPSPCB	Proper Functioning	Yes, Regular inspection is done by HPSPCB Central Lab Parwanoo.
e)	Hazardous Waste		
	Hazardous waste collection centre in each Industrial Area	Collection	Completed & Ensured. There are agencies/units in the state approved by the SPCB for the collection/transportation/treatment of Hazardous waste. All the Hazardous Waste generating units/industries have agreement with Govt. authorized HW disposal/recycling facilities. All the authorized units are submitting HW Annual Returns is Form IV.
	Transport Vehicle for HW in each industrial area.	Disposal	Provided by Authorized Recycler or disposal facilities.
	HW Treatment Plant at Distt. Level	Collection	No
	Implementation of bylaws	Proper function	The same is being ensured by PCB.
	Approval of Non HW Industries	Envt. Protection	—
f)	E-Waste Waste		
	Toll free no. for collection	Collection	M/s Shivalik Solid Waste Management Ltd Unit-II, Village Mazra, PO Dabhota, Tehsil Nallagar, District Solan HP Contact No: 01795-260427

	Collection centers	Collection	Collection centre (kiosks) has been established by the ULB's for collection of e-waste.
	Authorization of EW Pickers	Collection	Directions have been issued to all the ULB's and Rural Department to register e-waste ragpickers.
	Proper Disposal Centers	Disposal	<ol style="list-style-type: none"> 1. MC Una has handed over 220 Kg of e-waste to M/s SSWML, Dabhota (copy of the manifest enclosed as Annexure III) 2. The worthy Chairman has directed from time to time that all the remaining ULB's and BDO's should sign an agreement with Govt. authorized recycler and dismantler.
	Mass Awareness	Awareness	Awareness programs through Self-help groups at ward level are being organized by ULB's.
2.	Water Quality Management		
	Mobile toilets for industrial areas	ODF	The same is being ensured by the Industries Department. In this regard it is submitted that in industrial areas all units have their separate toilets, so no demand has been received from any unit.
	Biodegradable Idols	Contamination Free	—
	Worship Material Biodegradable	Contamination Free	The Temple Trust Chintpurni is managing the biodegradable worship material at their own level.
	Ban on Commercial Sale of Water	Replenishment of UGW	—
	Water Recharge Methods	Increase the UG Water Level	Rain Water Harvesting technique is being adopted by industries/units.
	Plantation	Rain & Increase the UG	Plantation drives are being conducted by different departments regularly. Report received from Forest Department for the month ending 12/2020 is enclosed as Annexure IV .
	Mass Awareness	Awareness about quality	Awareness programs are being conducted by different departments.
3.	Domestic Sewage Management		
	Need of Common STP's	Collection and Treatment	<ol style="list-style-type: none"> I. 2 No.s STP's operational II. 6 No.s STP's are proposed <ol style="list-style-type: none"> 1) STP Gagret-Civil work in progress 2) STP Chintpurni (Zone I) Nari-Civil work completed 3) STP Chintpurni (Zone II)- Civil work completed 4) STP Chintpurni (Zone III) Dalwari-land development work in progress 5) STP Zone ABC Mehatpur Town- Civil work in progress 6) STP Santoshgarh Zone II- proposed III. Also, common STP's has been proposed by the Industry Department in the Industrial areas. Copy of the letter received from Industry Department, Una is enclosed as Annexure V.

	Bio Methanation	Treatment	—
	Bio Fuel Cell	Treatment and electricity production	—
4.	Industrial Wastewater Management		
	ETP Plants	Treatment	Individual treatment plant installed by Water Polluting industries/units. Regular sampling is being conducted by HPSPCB as per the prescribed schedule.
	Land Fills for Industrial Water from Boilers	Treatment	—
	CETP	Treatment	Proposed 1 No. CETP at IA Pandoga. Civil work not started as funds are still awaited. (Copy of letter received from DIC Una is already enclosed as Annexure V)
	Regular Inspections	Mitigation	Regular inspection and sampling (both air and water) is being carried out by HP State Pollution Control Board. Monthly report in compliance to Hon'ble NGT orders dated 03/08/2018 in the matter of Paryavaran Suraksha Samiti anr. V/s UOI and ors (OA No. 593/2017) is being sent to HO Shimla by HPSPCB RO Una.
5.	Air Quality Management		
	Up gradation of existing Air Pollution Control Systems	Reduction in air pollution.	Air Polluting industries in the District Una have installed adequate Air Pollution Control Devices and same is being verified during regular inspections by HPSPCB.
	Direction to the industries for improving the conditions of APCDs and increase in vigilance	Reduction in air pollution.	Air Polluting industries have installed adequate Air Pollution Control Devices and same is being verified during regular inspections by HPSPCB.
	Boiler Conversion into electrical or Gas Boiler	Prevents Air Pollution	—
	To increase height of Chimneys	Prevents Air Pollution	Air Polluting industries have installed adequate Air Pollution Control Devices and same is being verified during regular inspections by HPSPCB.
	Proper implementation of measures for Stone Crushers	Prevents Air Pollution	All the Stone Crushers have provided adequate Air Pollution Control Devices and Ambient Air Quality Monitoring is being carried out by HP State Pollution Control Board.
	Proper Maintenance and checking of Vehicular Engines	Prevents Air Pollution	Vehicles are being checked for fitness by Regional Transport Officer. Also Regular Vehicle monitoring Drives to check fuel adulteration in the vehicles is being conducted by HPSPCB along with Police Department, DFSC and Regional Transport Officer in compliance to orders of hon'ble Hight Court of HP vide COPC No. 11/2019 titled Deepak Gupta v/s Rajeshwar Goel and Ors. . Last special vehicle monitoring drive was conducted on 06/02/2021.
	Road Maintenance by Pavement etc.	Prevents Air Pollution	Roads are being maintained by HPPWD, Rural department and ULB's.

	Ban on Garbage burning	Prevents Air Pollution	Strict Vigil is being kept by all the authorized departments.
	Ban on burning of Agriculture Waste as Parali etc.	Prevents Air Pollution	The same is being ensured by ULB's and at Panchayat level.
6.	Mining Activity Management		
	Controlling Mining Activity	Initiated	Regular surprise visits are being made by Mining Department, Police Department and all the authorized departments under Mines and Minerals (Development & Regulation) Act, 1957. Action taken Report received from Mining Department is enclosed as Annexure VI .
	Complaints against Mining Pollution	Nil	Common Complaints are being addressed by Mining Department. The worthy Deputy Commissioner Una has framed a committee on dated 20/03/2021 under the Chairmanship of Additional Deputy Commissioner Una in compliance to Hon'ble NGT Orders in OA No. 57/2021.
7.	Noise Pollution Management		
	Ban on pressure horns	Prevents Noise Pollution	Regular Vehicle monitoring Drives to check Illegal use of Pressure Horns is being conducted by HPSPCB along with Police Department. Last special vehicle monitoring drive was conducted on 06/02/2021.
	Formation of Silent Zones	Prevents Noise Pollution	Already formed by District Administration.
	Sound Absorbers in Industries	Prevents Noise Pollution	Acoustic enclosures have been installed on all the installed DG sets in the industries/units. The same is being ensured by the Pollution Control Board.
	Implementation of Bylaws	Prevents Noise Pollution	—
	Formation of Green Muffler	Prevents Noise Pollution	Green belt has been provided by all the Stone Crushers of the District to contain the noise and dust emissions.
	Proper Maintenance and service of Vehicular Engines	Prevents Noise Pollution	Vehicles are being checked for fitness by Regional Transport Officer Una.


Regional Officer
HPSPCB Una (HP)


Deputy Commissioner
Una, Distt. Una (HP)

प्लास्टिक का रावण बनाकर दिया जागरूकता का संदेश



ऊना : नगर परिषद ऊना व इन्नरव्हील क्लब द्वारा आयोजित कार्यक्रम के दौरान प्लास्टिक के बनाए गए रावण के साथ नगर परिषद के कर्मी।

(विशेष)

ऊना, 24 अक्टूबर (सुरेन्द्र): प्लास्टिक से होने वाले नुकसान के बारे में लोगों को जागरूक करने के लिए एम.सी. पार्क ऊना में प्लास्टिक का रावण बनाया गया। यह कार्यक्रम नगर परिषद ऊना तथा इन्नरव्हील क्लब ऊना ने मिलकर आयोजित किया। कार्यक्रम में बताया गया कि सिगल यूज प्लास्टिक नालियों और सीवरेज व्यवस्था को ठप्प कर देता है। इतना ही नहीं, नदियों में भी इनकी वजह से बहाव पर असर पड़ता है और पानी

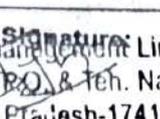
दूषित होता है, जिससे इंसानों के साथ-साथ अन्य जीव-जंतुओं पर भी बुरा असर पड़ता है। दशहरे के अवसर पर सभी को प्लास्टिक का इस्तेमाल न करने का प्रण लेना चाहिए। कार्यक्रम में इन्नरव्हील क्लब की अध्यक्ष सुमन पुरी, मीरा मेहता, किरण बियाना, तेजिंदर, जितेंद्र, मेघा ओहरी, स्वच्छता इंस्पेक्टर आशुतोष शर्मा, मनोज शर्मा, एस.डी.ओ. अश्वनी कुमार, मुनीष तथा अमरीक कौर सहित अन्य शामिल हुए।

Detailed Status under BMWM Rules, 2016 up to 03.03.2021

Name of District	Particulars		Nos. of Healthcare Facilities inventorized	Authorization Status				Consent Status					
				No. of applications received for grant of authorization under BMWM Rules, 2016	Numbers of aauthorizations granted to Healthcare facilities	No. of authorization Cases under Process/Under Process at HO Shimla	No. of authorization cases Rejected	No. of applications received for grant of Consent under BMWM Rules, 2016	Numbers of Consent granted to Healthcare facilities	Numbers of Consent recommende d to HO Shimla	No. of Consent Cases under Process	No. of Consent cases Rejected	
Una	Allopathic	Govt.	(i) Bedded	13	11	1	10	0	10	1	0	10	0
			(ii) Non-bedded	160	152	123	29	0	---	---	---	---	---
		Private	(i) Bedded	35	26	17	8+1	0	26	17	1	8	0
			(ii) Non-bedded	65	65	60	5	0	---	---	---	---	---
		Total	273	254	201	53	0	36	18	1	18	0	
	Ayurvedic	Govt.	(i) Bedded	2	2	0	2	0	2	0	---	2	0
			(ii) Non-bedded	73	72	72	0	1	---	---	---	---	---
		Private	(i) Bedded	0	0	0	0	0	0	0	---	0	0
			(ii) Non-bedded	0	0	0	0	0	---	---	---	---	---
		Total	75	74	72	2	1	2	0	---	---	2	0
	Veterinary	Govt.		246	246	246	0	0	---	---	---	---	---
		Private		1	1	0	1	0	---	---	---	---	---
		Total		247	247	246	1	0	0	0	---	0	0
	Industrial Unts			6	6	5	1	0	---	---	---	---	---

FORM 6 [See Rule 19]
E- WASTE MANIFEST

538

1. Sender's Name and mailing address (including Phone No. and e-mail)	M/s. EOMC UNA (H.P.) Phone No.: 01975-226040 e-mail: mcunahp@gmail.com										
2. Sender's Authorization No. (If applicable)											
3. Manifest Document No.	538										
4. Transporter's name and address (including Phone No. and e-mail)	Shivalik Solid Waste Management Ltd. (Unit II) Village Sabbowal, P.O & Tehsil Nalagarh, Distt Solan (HP)										
5. Type of Vehicle	(Truck / Tanker/ Special Vehicle)										
6. Transporter's registration no.	N-021/08										
7. Vehicle registration no.	HP-19 5454										
8. Receiver's Name and address	Shivalik Solid Waste Management Ltd. (Unit II) Village Sabbowal, P.O & Tehsil Nalagarh, Distt Solan (HP)										
9. Receiver's Authorization No. (If applicable)	N-001/12										
10. Description of E- Waste (Item, Weight/ Numbers)	E-waste -> 220 kgs (VVPATs accessories)										
11. Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler) Name and stamp of Sanitary Inspector Municipal Council, Una Distt. Una (H.P.)	<p>Signature: </p> <p>Day Month Year</p> <table border="1"> <tr> <td>0</td><td>2</td><td>-</td><td>0</td><td>3</td><td>-</td><td>2</td><td>0</td><td>2</td><td>1</td> </tr> </table>	0	2	-	0	3	-	2	0	2	1
0	2	-	0	3	-	2	0	2	1		
12. Transporter acknowledgement of receipt of E- Wastes Name and stamp : Shivalik Solid Waste Management Limited (Unit-02) Works: Vill. Sabbowal, P.O. & Teh. Nalagarh, Distt. Solan Himachal Pradesh-174101	<p>Signature: </p> <p>Day Month Year</p> <table border="1"> <tr> <td>0</td><td>2</td><td>-</td><td>0</td><td>3</td><td>-</td><td>2</td><td>0</td><td>2</td><td>1</td> </tr> </table>	0	2	-	0	3	-	2	0	2	1
0	2	-	0	3	-	2	0	2	1		
13. Receiver* (Collection Centre or Refurbisher or Dismantler or recycler) certification of receipt of E-Waste Name and stamp : Signature:	<p>Day Month Year</p> <table border="1"> <tr> <td></td><td></td><td>-</td><td></td><td></td><td>-</td><td></td><td></td><td></td><td></td> </tr> </table>			-			-				
		-			-						

*= As applicable

HP FOREST DEPARTMENT
UNA FOREST DIVISION, UNA (HP)

MONTHLY PROGRESS REPORT OF 20- POINT PROGRAMME FOR THE MONTH ENDING 12/2020

Name of District	Name of Scheme	Targets		Progress upto		Progress during		Cumulative	
		Phy. (ha.)	No. of Plants	Phy. (ha.)	No. of Plants	Phy. (ha.)	No. of Plants	Phy. (ha.)	No. of Plants
Una	State Plan (Demand No. 16,31 & 32)								
	Demand No. 16								
	2402-00-102-12- Soon Protective Afforestation								
	Protective Afforestation	0	0	0	0	0	0	0	0
	2406-102-01-Soon Development of								
	Low Lying Grazing Land	0	0	0	0	0	0	0	0
	2406-102-04- Soon Improvement of Tree Cover								
	Afforestation	98	107800	98	107800	0	0	98	107800
	Enrichment Planting	80	64000	80	64000	0	0	80	64000
	Re- Afforestation of Scrub Area	0	0	0	0	0	0	0	0
	Tall Plants Planting	52	10400	52	10400	0	0	52	10400
	Total Demand No. 16	230	182200	230	182200	0	0	230	182200
	Improvement of Tree Cover								
	Afforestation	0	0	0	0	0	0	0	0
	Enrichment Planting	15	12000	15	12000	0	0	15	12000
	Tall Plants Planting	17	3400	17	3400	0	0	17	3400
	Total Demand No. 32	32	15400	32	15400	0	0	32	15400
	FDA								
	Artificial Regeneration	0	0	0	0	0	0	0	0
	Pasture Development	0	0	0	0	0	0	0	0
	Mixed Plantation	0	0	0	0	0	0	0	0
	Regn. Of Herbs & Shrubs	0	0	0	0	0	0	0	0
	Total FDA	0	0	0	0	0	0	0	0
	Centrally Sponsored Schemes								
	National Bamboo Mission								
	NMB- Bamboo Planting through Agriculture Department.(Diposit work)	5	5000	5	5000	0	0	5	5000
	National Medicinal Plants Board (NMPB)	0	0	0	0	0	0	0	0
	National Afforestation Programme (NAP)	0	0	0	0	0	0	0	0
	Total	5	5000	5	5000	0	0	5	5000
	Wildlife Schemes								
	Integrated Development of Wildlife Habitats	0	0	0	0	0	0	0	0
	CAMPA								
	CA	5.05	5555	5.05	5555	0	0	5.05	5555
	NPV Enrichment Planting	122	97600	122	97600	0	0	122	97600
	CAT Plans	0	0	0	0	0	0	0	0
	ETF	0	0	0	0	0	0	0	0
	Economic Plantation (NPV)	0	0	0	0	0	0	0	0
	Shrubs/ Herbs	0	0	0	0	0	0	0	0
	Backward Area Sub Plan	0	0	0	0	0	0	0	0
	Vidyarthi Van Mittar Yojna	5	4000	0	0	0	0	5	4000
	Van Mahotasa Planting	0	0	0	0	0	0	0	0
	Samudayik Van Sambardhan Yojna								
	Pasture Development @ 200 Plants	5	1000	5	1000	0	0	5	1000
	200 Plants per Ha.	5	1000	5	1000	0	0	5	1000
	800 Plants per Ha.	20	16000	20	16000	0	0	20	16000
	Total	162.05	125155	157.05	121155	0	0	157.05	121155
	Grand Total	429.05	327755	424.05	323755	0.00	0	424.05	323755

Annexure V

No Ind/U/Dev/ Dev Works/- 6502

Office of the General Manager,

District Industries Centre, Una, H.P.

Dated: Una the 6/3/2021 ~~2020~~

To
✓ Environmental Engineer
H.P. State Pollution Control Board
Phase-IV Rakkar Colony, Una, H.P.

Subject: Action Taken Report w.r.t 5th Meeting of the District level Committee constituted in compliance of Hon'ble NGT order dated 15/07/2021 regarding implementation of District Environmental Plan.

Sir,

On the subject cited above it is submitted that for establishing Sewerage Treatment Plant in Industrial Areas of the District, Executive Engineer HPSIDC, Mehatpur has been requested for providing estimates so that funds could be arranged for the work. As informed by Ex. Engineer HPSIDC, survey work for the same is in progress and estimated will be provided within 15 days.

For establishing Common Effluent Treatment Plant (CETP) at Industrial Area Pandoga, all codal formalities have been completed. However Industrial Area Pandoga is a Central Government funded project and for development of the CETP, funds are still awaited. The construction work will be started as soon as funds are received.

Yours Faithfully



✓ General Manager,
District Industries Centre,
Una District Una, H.P.
Phone:01975-223002

Annexure - VI

Performa

Details of illegal Mining Cases Detected by Various Department During 1st April 2020 to 31st December 2020.

Department	No. of cases detected (1)	No. of cases compounded (2)	Compounding Fees (Rs) (3)	Case lodged in court (4)	Cases Decided by Court (5)	Fine Imposed by court (Rs) (6)	Cases Pending in court (7)	Cases pending in Office (8)	Total Fine (Rs.) (10)
Mining Department	150	117	8, 15, 200	20	20	5, 15, 000	-	13	13, 30, 200
Police Department June-20	41	41	3, 20, 400	-	-	-	-	-	3, 20, 400
Revenue (SDM)	06	02	10000	04	04	90000	-	-	1,00, 000
Forest Department	-	-	-	-	-	-	-	-	-
BDO (JE)	-	-	-	-	-	-	-	-	-
HPPWD	-	-	-	-	-	-	-	-	-
G.M. DIC	-	-	-	-	-	-	-	-	-
I & PH	-	-	-	-	-	-	-	-	-
Total	197	160	11, 45, 600	24	24	6, 05, 000	-	13	17, 50, 600


Mining Officer.
District. Una, H.P